



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,17th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL/70/2021	ARUN NARZARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR S BORTHAKUR MR H P NEPAL MR P H KONWAR	GA, ASSAM MR. M KALITA (r-5) MR. P THAKURIA (r-5) MR. J HATIMURIA (r-5) MR. D KHAKHALARY (r-5) SC, BTC SC, FOREST
2	PIL/14/2024	NORTH EAST ECO DEVELOPMENT SOCIETY Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR. S U AHMED MD. ANARUL ISLAM	GA, ASSAM SC, FOREST SC, REVENUE
3	PIL/43/2024	SUBRATA ROY AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A Y CHOUDHURY MS. T A AHMED I HASHMI MR. T A CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, PCB SC, FOREST
4	PIL/68/2024	MOHAN CHANDRA MALAKAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. P P DUTTA MS P SARMA MS. P P DAS	GA, ASSAM MR. A SARMA(R-5) SC, REVENUE
5	I.A.(Civil)/203/2024 in WA/15932/2023	TILAK NATH Versus THE STATE OF ASSAM AND 16 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	SC, P AND R.D. GA, ASSAM MR. M NATH (r-6 to 12,14 to 17) MR. D P BORAH (r-6 to 12,14 to 17) MR. A BHATTACHARJEE (r- 6 to 12,14 to 17) MR U GHOSH (r-6 to 12,14 to 17)
	WITH WA/15932/2023 (Filing Number)	TILAK NATH Versus THE STATE OF ASSAM AND 16 ORS F	MR. FIRUZ KHAN	
6	I.A.(Civil)/1427/2024 in WA/16001/2023	EMPLOYEES PROVIDENT FUND ORGANIZATION Versus KARUNA RAI ROY AND 10 ORS.	MR. P K ROY MR. S K CHAKRABORTY	MR. K GOGOI(R-7,8,9,10) MR A R MEDHI (R-1) DY.S.G.I. SC, A A I

	WITH WA/16001/2023 (Filing Number)	EMPLOYEES PROVIDENT FUND ORGANIZATION Versus KARUNA RAI ROY AND 10 ORS. B	MR. P K ROY	
7	I.A.(Civil)/3932/2024 FIXED in WA/13975/2024	BHAGABAN BHAGAT AND 9 ORS Versus THE ASSAM BOARD OF REVENUE AND 4 ORS	MR. S CHAUHAN MR S BORTHAKUR MR. P MAZUMDER MR N ALAM MR SAURADEEP DEY M. BORUAH R DEB	SC, K A A C
	WITH WA/13975/2024 (Filing Number)	BHAGABAN BHAGAT AND 9 ORS Versus THE ASSAM BOARD OF REVENUE AND 4 ORS	MR. S CHAUHAN	
8	WA/55/2025 B/O	ASHOKE KUMAR SHEEL Versus THE STATE OF ASSAM and ORS	MR B D DAS MR A BURAGOHAIN MR. M KHAN MR A K DAS MS J AKTAR	SC, CO OP MR B SINHA (R-5 TO 13) MR. H ISLAM(R-5 TO 13)
	WITH I.A.(Civil)/468/2025 in WA/55/2025	ASHOKE KUMAR SHEEL Versus THE STATE OF ASSAM and ORS	MR B D DAS MR A BURAGOHAIN MR. M KHAN MR A K DAS MS J AKTAR	SC, CO OP
9	Cont.Cas(C)/146/2025	AMGURI NABA NIRMAN SAMITY Versus MS. PANKAJ YADAV	MR. P BORDOLOI MS M NIROLA	
10	Cont.Cas(C)/147/2025	ABDUL HAMID AHMED Versus ARUN KUMAR CHOUDHURY	MR F Z MAZUMDER	
11	I.A.(Civil)/715/2025 in WA/14092/2024	THE PRINCIPAL CHIEF CONSERVATOR OF FOREST AND HEAD OF FOREST FORCE ASSAM AND 3 ORS Versus ON THE DEATH OF PROBUDHANANDA DUTT HIS LEGAL HEIRS BHANUMATI DUTT AND ORS	MR. D GOGOI	SR. GA, ASSAM SC, FINANCE SC, REVENUE
	WITH WA/14092/2024 (Filing Number)	THE PRINCIPAL CHIEF CONSERVATOR OF FOREST AND HEAD OF FOREST FORCE ASSAM AND 3 ORS Versus ON THE DEATH OF PROBUDHANANDA DUTT HIS LEGAL HEIRS BHANUMATI DUTT AND ORS	MR. D GOGOI	
12	I.A.(Civil)/725/2025 CAVT. NO.123420/24,N in WA/15534/2024	THE UNION OF INDIA AND ORS Versus ESTHER GEORGE	MR. A K DUTTA	MR. S C BISWAS FOR CAVEATOR
	WITH WA/15534/2024 (Filing Number)	THE UNION OF INDIA Versus ESTHER GEORGE	MR AJIT KUMAR DUTTA	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
13	WA/70/2025	THE STATE OF ASSAM AND 3 ORS. Versus BALEN ROY MEDHI AND ANR.	DIPANKAR NATH, SR. GOVT. ADVOCATE	MR. J KALITA (R-1)
14	WA/81/2025	ASIF MD MUSHARAF Versus THE STATE OF ASSAM AND 5 ORS	MR. A K PURKAYASTHA MR. B RAHMAN	SC, ELEM. EDU GA, ASSAM
15	WP(C)/676/2025 WITH CAVT 1064/2024	THE UNION OF INDIA Versus DASHARATH CHANDRA SARKAR	MRS RITA DEVI	DR G J SHARMA MS. K BHATTACHARYYA FOR CAVEATOR

	WITH I.A.(Civil)/312/2025 in WP(C)/676/2025	UNION OF INDIA Versus DASHARATH CHANDRA SARKAR	MRS RITA DEVI	
16	WP(C)/1438/2025	ABDUR RAHIM CHOUDHURY Versus THE STATE OF ASSAM	MR D C NATH MR. B PURKAYASTHA J.P. BARUAH	GA, ASSAM
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
17	WP(C)/693/2025 FIXED	DULAL DAIMARY AND ANR Versus BODOLAND TERRITORIAL COUNCIL AND 155 ORS.	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA N GOGOI	SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, BTC
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
18	PIL/79/2023	TAREK AKHTAR ANSARI AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MD. I HUSSAIN MD. I HUSSAIN H M S ELAHI MR. ALOMGEER	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.
19	PIL/77/2024 FIXED	KALBARI EDUCATED UNEMPLOYED YOUTH SOCIETY AND ANR. Versus THE UNION OF INDIA AND 6 ORS.	MR. S CHAUHAN MR B B NARZARY MR. P MAZUMDER MR N ALAM M. BORUAH	GA, ASSAM MR. P HAZARIKA(R-4) P. BORAH(R-4) MR. H S BORAH (R-4) DY.S.G.I. SC, BTC
20	WA/288/2024	RAJESH KUMAR GURUNG Versus UNION OF INDIA AND 2 ORS	MR B PATHAK MR V KUMAR	DY.S.G.I.
21	WP(C)/5574/2024	BIJU PHUKAN AND 16 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. K N CHOUDHURY MR. K KALITA MR. LENTSO MS G SWAMI	GA, ASSAM DY.S.G.I. SC, WPT AND BC SC, ELECTION COMMISSION. SC, M A C
22	WITH WP(C)/5093/2024	PARAMA CHUTIA AND 37 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. K KALITA MS G SWAMI	GA, ASSAM MR. G PEGU (R-1) DY.S.G.I. SC, TRIBAL AFFAIRS (PLAIN) SC, ECI SC. FOR MISSING AUTONOMOUS COUNCIL
23	WITH WP(C)/5150/2024	BHABISH DIHINGIA AND 2 ORS Versus THE UNION OF INDIA AND 11 ORS	MR. K N CHOUDHURY MR. P GOGOI MISS. R R KAKATI MR. B K DAS MR. B K DAS	GA, ASSAM MR. G PEGU (R-1) DY.S.G.I. SC, TRIBAL AFFAIRS (PLAIN) SC, M A C SC, ASEC
24	WP(C)/6324/2024	RAJIB ROBIDAS Versus THE UNION OF INDIA AND 2 ORS	MR. B K DAS MR H P GUWALA MR. I J SINGPHO	MR. U K GOSWAMI DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
25	PIL/18/2018	SEEMA BHUYAN Versus THE UNION OF INDIA AND 2 ORS.	PETITIONER IN PERSON	MR. S C KEYAL GA, ASSAM MR. R K D CHOUDHURY MR. B CHOUDHURY, (R-3) ASSTT.S.G.I.
26	PIL/1/2024	FAZLUZZAMAN MAZUMDER Versus THE STATE OF ASSAM	MR. J LASKAR MR. FAZLUZZAMAN MAZUMDER PETITIONER IN PERSON	GA, ASSAM
27	PIL/7/2024 FIXED	SANDEEP CHAMARIA Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	SC, ASLSA GA, ASSAM SC, FINANCE

28	PIL/31/2024	ANANTA SMITH AND 2 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM MR. R DUBEY (R-9,11) MR. B D DEKA (R-12) MS. A B KAYASTHA (R-9,11) MR. A N I HUSSAIN (R-9,11) MR. M DAS (R-12) N R SURANA (R13) N R SURANA (R13) MR A BHATRA (R-12) SC, REVENUE
29	WP(C)/3602/2024	UNION OF INDIA AND 3 ORS. Versus NABAJIT BARUA	MR. B CHAKRAVARTY	DR G J SHARMA(R-1) MR D N SARMA(R-1)
30	PIL/6/2025	BISWANATH DISTRICT JAMIAT ULAMA Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA M ALI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
31	WITH WP(C)/6428/2024	ALL ASSAM MUSLIM MARRIAGES AND DIVORCES REGISTRAR AND KAZI ASSOCIATION Versus THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, REVENUE
32	WITH PIL/3/2025	MUSLIM STUDENTS UNION OF ASSAM (MSUA) CENTRAL COMMITTEE Versus THE STATE OF ASSAM AND 4 ORS HEARING	MR. A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH M ALI	GA, ASSAM
33	ITA/12/2022	THE COMMISSIONER OF INCOME TAX AND ANR. Versus SHANKAR LALL GOENKA	MR. S C KEYAL MR H GUPTA	
34	WA/138/2022	THE COMMISSIONER AND SECRETARY Versus KAPHOT DAM AND 7 ORS. A	MR. D SAIKIA MR. R BORPUJARI SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI	GA, ASSAM MR. P D NAIR (R1) MR H K J AHMED (R1) MR. A CHETRY (R-1) MR. P MAHANTA (r-1) MR. N K MURRY (R-1) MS P TOKBIPI (R-1) MS C DAS (r-1) MS. M BORGHAIN (r-1)
35	WITH I.A.(Civil)/3681/2024	THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM Versus KAPHOT DAM AND 7 ORS.	MR. D SAIKIA MR. D SAIKIA MR. R BORPUJARI MS N BORDOLOI	
35	ITA/4/2023	SINU SONTALIA Versus PRINCIPAL COMMISSIONER OF INCOME TAX	MR R GOENKA MR. U K BORTHAKUR MR A GOENKA	SC, INCOME TAX
36	ITA/10/2023	KOMAL KUMBHAT Versus PRINCIPAL, COMMISSIONER OF INCOME TAX,	MR R GOENKA MR. U K BORTHAKUR MR A GOENKA	SC, INCOME TAX
37	WP(C)/5899/2023	ROHIT CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR. W SHARMA	GA, AP MR. R K D CHOUDHURY (DY.S.G.I.) DY.S.G.I. SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 17/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
5)	MR B D DAS	12-03-2025	To	21-03-2025
6)	MR. S K SINHA	10-03-2025	To	20-03-2025
7)	MR G BORDOLOI	10-03-2025	To	17-03-2025
8)	MR. J P SHARMA	08-03-2025	To	25-03-2025
9)	MR. R SARMAH	11-03-2025	To	17-03-2025
10)	MD. H BHUYAN	11-03-2025	To	30-04-2025
11)	MS S DAS	11-03-2025	To	21-03-2025
12)	MR. N J GOGOI	13-03-2025	To	17-03-2025
13)	MS. S SARMA	20-03-2025	To	21-03-2025
14)	MR S P DAS	17-03-2025	To	18-03-2025
15)	MR I RAFIQUE	14-03-2025	To	04-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,17th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1432/2025	MUKESH KUMAR AGARWALA Versus THE STATE OF ASSAM AND 3 ORS.	MS. A HUSSAIN MR R ISLAM MR. A H MOLLAH	GA, ASSAM SC, REVENUE
2	WP(C)/1448/2025	FAKRUL ISLAM MAZARBHUIYA Versus THE STATE OF ASSAM 2 ORS.	MRS. K DEVI MS S A KHALIFA	SC, HEALTH
3	WP(C)/1458/2025 B/O	JAHAN UDDIN BORBHUYAN AND 15 ORS Versus THE INDIAN OIL CORPORATION LTD. AND 3 ORS.	MR K K MAHANTA (Sr. Advocate) MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	SC, I O C
4	WP(C)/1463/2025 B/O	HAROLD INGHI AND 17 ORS Versus THE INDIAN OIL CORPORATION LTD. AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	SC, I O C
5	WP(C)/1469/2025 B/O	M/S INDHAN AND 32 ORS Versus THE INDIAN OIL CORPORATION LTD. AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	SC, I O C
6	WP(C)/1471/2025	JANAMBHUMI PRESS PVT LTD Versus THE STATE OF ASSAM	R SARMAH MR. S A HUSSAIN	GA, ASSAM
7	WP(C)/1474/2025	BHURAKATA GAON PANCHAYAT SAMABAY SOMITI LTD Versus THE STATE OF ASSAM AND ORS	MR. A DEKA MR. S BORTHAKUR MS. S KAKATI	SC, CO OP GA, ASSAM
ORDER (STAY VACATING)				
8	I.A.(Civil)/519/2025 FIXED in WP(C)/651/2025	MS REEVRAJ ENTERPRISE Versus M/S SAI ENTERPRISE AND ORS	MS. MADHUCHANDRA BHATTACHARJEE	MR S BORTHAKUR

	WITH WP(C)/651/2025	M/S SAI ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY P KHATANIAR	GA, ASSAM MS. M BHATTACHARJEE, (R-5) MS. D BHARALI, (R-5) SC, IRRIGATION MR. D DAS SR. ADV
9	I.A.(Civil)/666/2025 FIXED in WP(C)/715/2025 WITH WP(C)/715/2025	OIL AND NATURAL GAS CORPORATION Versus SRI RAJIB HAZARIKA SRI RAJIB HAZARIKA Versus OIL AND NATURAL GAS CORPORATION	MR. R SARMAH MR. D DAS SR. ADV R SARMAH MS M KAKOTY MR K J HAZARIKA	MR. D DAS SR. ADV
10	WITH WP(C)/1080/2025 CAVT. NO. 017520/25,N	MS J P BORGOHAIN Versus OIL AND NATURAL GAS CORPORATION ADMISSION	MR. R B PHOOKAN MS. D DAS	MR S CHAKRABORTY MR. U S BORA (R-5) FOR CAVEATOR
11	WP(C)/1910/2017 FIXED	RATAN CHANDRA BORO Versus ASSAM STATE TRANSPORT CORPORATION and 2 ORS.	MR.M SARANIA MR.S U AHMED	GA, ASSAM MR R M DAS, SC, ASTC MR.U CHOUDHURY SC, ASTC
12	WP(C)/3282/2021	JYOTI DAS AND ANR. Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 4 ORS	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APDCL MR. P P DUTTA MR. R ALI MS. G P SHAHI MS P SARMA
13	WP(C)/3079/2022	M/S PARGHAT KAIBARTA MIN SILPA SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS	GA, ASSAM MR. N C DAS (r-6) MS. M DEVI (r-6) MR. A DAS (r-6) MS M BORAH(r-6)
14	WITH WP(C)/2744/2022 CAVT. NO. 04352/022,	CHITRA DAS Versus THE STATE OF ASSAM AND 7 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. K BARUAH MR DEBA SARMAH MS N SHYAM	GA, ASSAM MR. N C DAS MS. M DEVI FOR CAVEATOR
15	WITH WP(C)/6026/2022	M/S PARGHAT KAIBARTA MIN SILPA SAMABAI SAMITI LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MRS. R S CHOWDHURY MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	GA, ASSAM MR. N C DAS MS. M DEVI (r-7) MR. A DAS (r-7) MS M BORAH (r-7)
16	WP(C)/1394/2023	MD. SULEMAN ALI AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM MR. B RAHMAN (r-6)
17	WP(C)/2970/2023	SHIVAM TRANSCON PRIVATE LIMITED- AMRIT KUMAR BURAGOHAIN (JV) Versus THE GENERAL MANAGER, NORTH EAST FRONTIER RAILWAY, MALIGAON AND 3 ORS.	MR. U K NAIR MR H K DAS MR. M P SARMA MS S SARMA HAZARIKA MR N K SARMA	MR. B CHAKRAVARTY MR. B CHAKRAVARTY DY.S.G.I.
18	WITH WP(C)/2723/2023	SHIVAM TRANSCON PRIVATE LIMITED- AMRIT KUMAR BURAGOHAIN (JV), Versus THE GENERAL MANAGER- NORTH EAST FRONTIER RAILWAY AND 3 ORS.	MR. U K NAIR MR H K DAS MR. M P SARMA MS S SARMA HAZARIKA MR N K SARMA	MR. B CHAKRAVARTY DY.S.G.I.
19	WP(C)/4747/2023	BANI KANTA SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. S BORTHAKUR MS. S KAKATI MS. M. KONYAK. W	GA, ASSAM

20	WP(C)/4748/2023	GUNINDRA SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. S BORTHAKUR MS. S KAKATI MS. M. KONYAK. W	GA, ASSAM
21	WP(C)/4976/2023	MEGHNAD CHAKRABORTY AND 6 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR B D DAS MR. S C BISWAS MRS R DEKA MR S BORA MR. H R DAS	SC, HEALTH
22	WP(C)/5528/2023	SANTANU BARKATOKY AND 5 ORS. Versus ASSAM PHARMACY COUNCIL AND 5 ORS.	MR R SINGHA MS S PATOWARY	SC, HEALTH
23	WP(C)/6519/2023 FIXED	M/S ASSENT CHEMICALS LIMITED Versus GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. R K AGARWALA MR H BETALA MR C KUMAR	SC, GMC
24	WP(C)/6645/2023 FIXED	MOKBUL HUSSAIN PATOWARY AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	GA, ASSAM MR. S DUTTA (R/N- 3 & 4)
25	WP(C)/6948/2023	PINTU DEB Versus THE STATE OF ASSAM AND 6 ORS	MR J DAS MR. S R RABHA	SC, WATER RESOURCE SC, FINANCE
26	WP(C)/63/2024 FIXED	M/S H D ENTERPRISES Versus THE STATE OF ASSAM AND 2 ORS	MR. S K DEORI MS. SOMILA	SC, PWD
27	WP(C)/559/2024	NEZAM UDDIN Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR N A MAZARBHUIYA MS. Y AKHTAR MS S.KHATUN MS. S SAHNAZ	SC, PWD
28	WP(C)/747/2024 FIXED	SHREE SHYAM ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MR. M SHARMAH MR. T NATH	GA, ASSAM
29	WITH WP(C)/861/2024	M/S JYOTI FORGE AND FABRICATION PVT LTD Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MS M TIWARI MR. M SHARMAH MR. T NATH	GA, ASSAM
30	WITH WP(C)/875/2024	SHREE SHYAM ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. M SHARMAH MR. T NATH	GA, ASSAM
31	WITH WP(C)/885/2024	SHREE SHYAM ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MR. M SHARMAH MR. T NATH	GA, ASSAM
32	WITH WP(C)/889/2024	M/S JYOTI FORGE AND FABRICATION PVT LTD Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MR. M SHARMAH MR. T NATH	GA, ASSAM
33	WITH WP(C)/923/2024	SHREE SHYAM ENTERPRISE Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MR. T NATH	GA, ASSAM
34	WITH WP(C)/932/2024	M/S JYOTI FORGE AND FABRICATION PVT LTD Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MS M TIWARI MR. M SHARMAH MR. T NATH	

35	WITH WP(C)/971/2024	TARUN DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. M SHARMAH MR. T NATH	GA, ASSAM
36	WITH WP(C)/1040/2024	TARUN DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. M SHARMAH MR. T NATH	GA, ASSAM
37	WP(C)/1237/2024	M/S MONDAL TRADERS Versus THE STATE OF ASSAM AND 6 ORS	MR. T J MAHANTA MR. R ALI MR M Z SHAH	SC, BTC SC, P H E
38	WP(C)/2485/2024	PARASH KUMAR BHATTACHARJEE Versus THE CHIEF SECRETARY AND 7 ORS	PETITIONER IN PERSON	SC, IRRIGATION SC, FINANCE
39	WITH WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 5 ORS.	PETITIONER IN PERSON	MR D MAHANTA (R-7) MR. D GOGOI (R-5) MR. R BORA (R-5) MR. I BORTHAKUR (R-5) SC, IRRIGATION
	WITH I.A.(Civil)/151/2024 in WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 6 ORS.	PETITIONER IN PERSON	SC, IRRIGATION
	WITH I.A.(Civil)/2073/2024 in WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 5 ORS.	PETITIONER IN PERSON PETITIONER IN PERSON	SC, IRRIGATION
	WITH I.A.(Civil)/2579/2024 in WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY AND 5 ORS.	PETITIONER IN PERSON PETITIONER IN PERSON	SC, IRRIGATION
40	WITH WP(C)/6431/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY, IRRIGATION AND 6 ORS	MR. P K BHATTACHARJEE	MR D MAHANTA (r-7) SC, IRRIGATION
	WITH I.A.(Civil)/2401/2024 in WP(C)/6431/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY, IRRIGATION AND 6 ORS 7ORS	PETITIONER IN PERSON	SC, IRRIGATION
	WITH I.A.(Civil)/2581/2024 in WP(C)/6431/2023	PARASH KUMAR BHATTACHARJEE Versus THE ADDITIONAL CHIEF SECRETARY, IRRIGATION AND 6 ORS	PETITIONER IN PERSON	SC, IRRIGATION
41	WP(C)/3742/2024	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD Versus OIL INDIA LIMITED AND ANR	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA S ACHUMI K BHARALI	SC, OIL
42	WITH WP(C)/3697/2023	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD., Versus OIL INDIA LIMITED (OIL) AND ANR	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	SC, OIL

43	WITH WP(C)/5309/2023	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD Versus OIL INDIA LIMITED AND 2 ORS	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. R K BHATRA (r-3) MS P HUJURI (r-3) SC, OIL
44	WP(C)/4665/2024 FIXED	MRIDUL SEN DEKA Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
45	WP(C)/4684/2024	KUSHAL KONWAR Versus TIWA AUTONOMOUS COUNCIL AND ANR	MR. N J KHATANIAR PRAKASH BORAH	SC, TIWA AUTONOMOUS COUNCIL
46	WP(C)/5169/2024 FIXED	PRADIP KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
47	WP(C)/5840/2024 B/O	HIFZUR RAHMAN MAZAR BHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM SC, REVENUE SC, WATER RESOURCE
48	WP(C)/5939/2024	DRUPADI BISWAS AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A T SARKAR MR. T AHMED AMINUR RAHMAN	GA, ASSAM MR. D NATH (R4, R6) MS. N BARMAN (R4, R6)
49	WP(C)/6210/2024 B/O	MIRZA GALIB MAZAR BHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	GA, ASSAM SC, WATER RESOURCE SC, REVENUE
50	WP(C)/6462/2024	NARENDRA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS D ANGANA	SC, P H E
51	WP(C)/6748/2024 B/O	IMAN ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. A M AHMED B DAS	SC, TRANSPORT DEPARTMENT, ASSAM
52	WP(C)/27/2025 FIXED	HEMANTA GOSWAMI Versus THE STATE OF ASSAM AND 2 ORS.	MR. P P BORTHAKUR MR. T KALITA MS IVY HUSSAIN	GA, ASSAM
53	WP(C)/281/2025	MUSLIM ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR P SARMAH	SC, PWD ROAD
ORDERS				
54	Cont.Cas(C)/194/2021	SUKUMAR ROY Versus PRASANTA KR DUTTA AND 2 ORS	MS. S B CHOUDHURY MS J BEGUM	
55	Cont.Cas(C)/341/2022	PREMJIT BORO Versus ANURAG GOEL, IAS AND ANR	MR. A BORO MR A BRAHMA MS N NEWME	MR. D SAIKIA(R-2) MR. D SAIKIA(R-2) MR. B CHOUDHURY MR. S BORA(R-2) MR. R K MUSHAHARY MR. R K MUSHAHARY
56	Cont.Cas(C)/476/2022 FIXED	M/S MALINA ENTERPRISE Versus 2. SRI AKASH DEEP, IAS	J U AHMED MR S R NAWAZ	MR. D SAIKIA (R-2) MR. S BORA MR. S R RABHA (R-2)
57	Cont.Cas(C)/707/2022	ANSUMWI NARZARY Versus ANURAG GOEL AND ANR.	MR. A BORO MS. D MAHANTA	MR. B CHOUDHURY MR P NAYAK
58	Cont.Cas(C)/52/2024 WITH OFFICE NOTE OF REGISTRAR(JUDL.)	M/S RT HARDWARE AND SUPPLIERS AND ANR Versus JAY SHIVANI and ANR.	MR M J QUADIR MR M J QUADIR MS S AHMED MS S AHMED MR. A K HANNAN MR. A K HANNAN	MR. K KONWAR MR S DUTTA MR U.SARMAH
59	Cont.Cas(C)/299/2024	ABDUL MANNAN Versus J. B. EKKA AND 5 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	MR. K KONWAR(R-1) MS. N BORAH(R-1) MR. N K DAS(R-6) MR S DUTTA(R-1,5)
60	Cont.Cas(C)/579/2024 FIXED	MUSLIM ALI Versus CHANDAN SARMA AND 3 ORS.	MR P SARMAH	MR. B GOGOI

61	WP(C)/6584/2024 FIXED	ROSHAN TERON Versus THE STATE OF ASSAM AND 5 ORS	MR. A K PURKAYASTHA MR. N K MURRY MS P TOKBIPI MS S.DAS P HAJONG	GA, ASSAM SC, K A A C
62	WP(C)/358/2025 FIXED	PABITRA GOGOI Versus THE STATE OF ASSAM AND 14 ORS	MR. R P SARMAH MS A DEKA	GA, ASSAM
63	WP(C)/413/2025 FIXED	NORTH EAST MEDICAL AND ANR Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 4 ORS	MR S BORTHAKUR MS. P BORAH	
64	WP(C)/489/2025 FIXED	M/S SHIVAM PUSHPA JV Versus THE UNION OF INDIA AND SIX ORS	MR D SENAPATI MR H K SARMA	DY.S.G.I.
65	WP(C)/653/2025 FIXED	M/S RAHUL ENTERPRSE Versus THE STATE OF ASSAM AND ORS	MR S BORTHAKUR MR SAURADEEP DEY MR P H KONWAR P KHATANIAR	GA, ASSAM MR J C GAUR (R7) SC, IRRIGATION
66	I.A.(Civil)/687/2025 FIXED in Cont.Cas(C)/651/2024 WITH Cont.Cas(C)/651/2024	EASTERN ENVO PROTECT Versus MONALISMR ABHIJIT SARMAA GOSWAMI EASTERN ENVO PROJECT Versus MONALISA GOSWAMI AND ANR	MS S Z HAYAT MS B H SHIRIN MR. S S S RAHMAN MS S Z HAYAT MS B H SHIRIN	MR. D UPAMANYA MR B GOGOI MR M BHUYAN MR. B GOGOI (R2) MR. D UPAMANYA (R2) MR M BHUYAN (R2)

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LEAVE NOTE OF ADVOCATES FOR 17/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
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7)	MR G BORDOLOI	10-03-2025	To	17-03-2025
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11)	MS S DAS	11-03-2025	To	21-03-2025
12)	MR. N J GOGOI	13-03-2025	To	17-03-2025
13)	MS. S SARMA	20-03-2025	To	21-03-2025
14)	MR S P DAS	17-03-2025	To	18-03-2025
15)	MR I RAFIQUE	14-03-2025	To	04-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,17th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/317/2025 FIXED, WITH LCR	HAJERA KHATUN, Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR H A AHMED	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
2	WP(C)/1074/2025	BACHIYA BIBI ALIAS BASIYA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. I A TALUKDAR MR. B HUSSAIN MR. T HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
3	WP(C)/1428/2025	MD. ABDUL SOBUR @ ABDUR SOFUR SHEIKH @ AR SAFUR SHEIKH Versus UNION OF INDIA AND 4 ORS.	MR J ABEDIN MR A HAI MR M Z RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
4	WP(C)/1430/2025	HABIZUDDIN SIKDAR Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
5	WP(C)/1435/2025	SAMSUL HOQUE ALIAS SAMSUL HOQUE Versus THE UNION OF INDIA	MR A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN MD A RAHMAN P DEY	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
6	WP(C)/1436/2025	MAYURI BEGUM Versus UNION OF INDIA AND ORS	MR. J SARMAH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
7	WP(C)/1437/2025	SMT JYOTIBALA HALDAR Versus THE STATE OF ASSAM	MS B R A SULTANA	GA, ASSAM
8	WP(C)/1476/2025	JAHANGIR HUSSAIN @ MD. JAHANGIR ALOM Versus UNION OF INDIA AND 5 ORS.	MR K BHUYAN MD A ALI MR N ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

ADMISSION

9	WP(C)/2606/2023 WITH LCR	JARINA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
10	WP(C)/4551/2024 B/O, WITH LCR	ABDUL AZIZ@ A AZIZ Versus THE UNION OF INDIA AND 4 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	GA, ASSAM DY.S.G.I. SC, ECI
11	WP(C)/6943/2024 B/O, WITH LCR	ANOWARA BEGUM Versus UNION OF INDIA AND 5 ORS.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/511/2025 B/O, WITH LCR	JAMENA KHATUN @ JARINA KHATUN @ JAMILA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	G UDDIN P ADHIKARI MR A K AZAD MR. I HUSSAIN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ORDERS				
13	WP(C)/6971/2018 WITH LCR	ON THE DEATH OF AMRITLAL DAS, HIS LEGAL HEIRS AND 3 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
WITH				
I.A.(Civil)/1775/2024 in WP(C)/6971/2018				
14	Review.Pet./71/2020 IN WP(C)/6826/2018 (D/O)	SRI PURNA DAS Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	Review.Pet./32/2022 in Review.Pet./32/2022	MUSSTT. KARIMON NESSA AND 4 ORS Versus UNION OF INDIA AND 5 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
WITH				
I.A.(Civil)/1179/2024 in Review.Pet./32/2022				
16	Review.Pet./32/2022 in Review.Pet./32/2022	SAHER ALI Versus THE UNION OF INDIA AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MRS P NAG	SC, NRC DY.S.G.I. SC, ECI SC, F.T
WITH				
I.A.(Civil)/1839/2023 in Review.Pet./32/2022				
16	I.A.(Civil)/3706/2024 CAVT. NO.103220/24,N FIXED in WA/13671/2024	SAHER ALI Versus THE UNION OF INDIA AND 4 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA MRS P NAG	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
WITH				
I.A.(Civil)/3706/2024 CAVT. NO.103220/24,N FIXED in WA/13671/2024				
16	WA/13671/2024 (Filing Number)	THE STATE OF ASSAM Versus NAKIB SAIKIA AND ORS	MR. D SAIKIA MR. RAJIB BORPUJARI	MR. K N CHOUDHURY (R-1) SC, P AND R.D. MR. Y DOLOI SC, AG MR. M PHUKAN(R-1) MR. P K BORDOLOI MR A N SARMAH(R-1) FOR CAVEATOR
WITH				
I.A.(Civil)/13674/2024 (Filing Number)				
16	I.A.(Civil)/13674/2024 (Filing Number)	THE STATE OF ASSAM Versus NAKIB SAIKIA AND ORS	MR. RAJIB BORPUJARI	MR. RAJIB BORPUJARI

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LEAVE NOTE OF ADVOCATES FOR 17/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,17th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./743/2025	BIPLAB MANDAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S A AHMED MR. F A AHMED A. KHANAM	PP, ASSAM
2	Bail Appln./758/2025	MD ABU TAHIR Versus THE STATE OF ASSAM	MR S MUKTAR	PP, ASSAM
3	Bail Appln./762/2025	RAJIB DEKA Versus THE STATE OF ASSAM	MR. D SARMA MR P DAS MS N BARUAH	PP, ASSAM
BAIL HEARING (BA)				
4	Bail Appln./3954/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SMTI SANGITA DAS Versus THE STATE OF ASSAM	MR. P BOIRAGI MR. S TAI	PP, ASSAM
5	Bail Appln./295/2025 FIXED	AMJAT ALI AND ANR Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
6	Bail Appln./405/2025 FIXED	JAYANTA KALITA AND ANR Versus THE STATE OF ASSAM	MR. J KALITA MR SOHAING	PP, ASSAM
7	Bail Appln./528/2025 FIXED	ANOWAR ALI @ ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
8	Bail Appln./564/2025 FIXED	RANJIT BARMAN Versus THE STATE OF ASSAM AND ANR.	MR A K AZAD	PP, ASSAM
9	Bail Appln./604/2025 FIXED	RAJESH KUNDU ALIAS GOPAL KUNDU Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
10	WITH AB/501/2025	RADHA RAMAN KUNDU ALIAS RADHAMOHAN DUTTA AND ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	PP, ASSAM

11	Bail Appln./611/2025 FIXED	SHYAMANTA DAS Versus THE STATE OF ASSAM	MR B M DEKA MR. M ALAM MR F H LASKAR (2)	PP, ASSAM
12	Bail Appln./615/2025 FIXED	SHAMIM AHMED LASKAR Versus THE UNION OF INDIA AND ANR.	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	SC, DRI PP, ASSAM
13	WITH Bail Appln./677/2025	JAHIRUL ISLAM CHOUDHURY Versus THE UNION OF INDIA	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY MR S A BARBHUYAN	SC, DRI

BAIL HEARING

14	AB/512/2025 FIXED	PROTIK CHETRY @ PRATIK CHETRY Versus THE STATE OF ASSAM	MR. N HASAN MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 17/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/354/2024	MOHAMMAD ALI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR M H AHMED I AMIN MR N ZAMAN	SC, ELEM. EDU
2	Cont.Cas(C)/705/2024 B/O	SRI RAMENDRA NATH BASHYA Versus SRI KAMALESHWAR CHOUDHURY, MD. FARUK AHMED LASKAR	MR G K DEKA MR C GOGOI MR. A M BARUAH	MR. B PURKAYASTHA (R-1)
3	WP(C)/3780/2024 FIXED	THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS A.SARMA	SC, ELEM. EDU
4	Cont.Cas(C)/128/2025	SATYENDRA DAS Versus AMARJYOTI BARMAN AND ANR	MR. M DEKA MS. J BATHARISA	
5	WP(C)/782/2025 FIXED	ABDUL JALIL MORAL Versus THE STATE OF ASSAM AND 3 ORS.	MISS. M BORAH MR H K BARUAH	SC, AG SC, SEC. EDU.
6	WP(C)/1185/2025 FIXED	MOZAMMEL HOQUE MONDAL Versus THE STATE OF ASSAM AND 5 ORS	MR. P K DEKA MR. P DAIMARY MR. R. KARIM J MEDHI	SC, SEC. EDU. SC, FINANCE
7	WP(C)/1270/2025 FIXED	PRANAB BARUAH AND 7 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU SC, AG SC, FINANCE
8	WP(C)/1422/2025	REKHA KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS.	MRS. P B HAZARIKA MR. S Ali MD S HUSSAIN MR K DAS	SC, SEC. EDU. SC, BTC
9	WP(C)/1423/2025	UJJAL DEB AND 72 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR F Z MAZUMDER	SC, ELEM. EDU SC, FINANCE
10	WP(C)/1424/2025	GAGAN DEKA AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRS. P B HAZARIKA MR. S Ali MD S HUSSAIN MR K DAS	SC, SEC. EDU. SC, BTC
11	WP(C)/1427/2025	NITYANANDA SARMA AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS.	MRS. P B HAZARIKA MR. S Ali MD S HUSSAIN MR K DAS	SC, SEC. EDU.
12	WP(C)/1431/2025	RAJAT ROY Versus THE STATE OF ASSAM AND 6 ORS	MR. A S TAPADER MR M AHMED	GA, ASSAM SC, EDU

13	WP(C)/1433/2025	RABIN CH. SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR K KASHYAB	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
14	WP(C)/1434/2025	THANESWARI CHETIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. N BORAH G. R. SINGHA MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE DEPTT.
15	WP(C)/1452/2025	SYED NAJIRUL HUSSAIN Versus THE STATE OF ASSAM	MR. P MAHANTA C SARMA V KHAKHALARY	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU.
16	WP(C)/1464/2025	DR LOHIT SARDAR AND ORS Versus THE STATE OF ASSAM AND ORS	MR. P MAHANTA C SARMA V KHAKHALARY	SC, HIGHER EDU
17	WP(C)/1470/2025	SRI DHIREN BARMAN Versus THE STATE OF ASSAM AND ORS	MR. A BHATTACHARJEE MR. J SARMAH	SC, ELEM. EDU
18	WP(C)/1472/2025	DR JIBENDU DUTTA Versus THE STATE OF ASSAM	MR D C NATH MR. B PURKAYASTHA	SC, ELEM. EDU SC, N C T E
<u>ADMISSION</u>				
19	WP(C)/2902/2016	LUTFUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS	MR.G Z AHMED MR.A A HUSSAIN	SC, AG MR. R K TALUKDAR (R-3) SC, HIGHER EDUCATION
20	WP(C)/1716/2017	SMTI. TARUNI PHUKAN. Versus THE STATE OF ASSAM and 7 ORS.	MR.U J SAIKIA MR.A GOHAIN	GA, ASSAM SC, AG SC, AG MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
21	WP(C)/4982/2017	AKKABAR ALI Versus THE STATE OF ASSAM AND 6 ORS	MR.A ALI MS.K LAHKAR MS.A MAHANTA MS.M KHATUN	GA, ASSAM MS. A AHMED(R-7) MR.A AHMEDR-7 MS.S RAHANA(R-7) SC, ELEMENTARY EDUCATION MR.A MATIN(R-7)
22	WP(C)/7577/2017	UTTARA DAS Versus THE STATE OF ASSAM and 7 ORS.	MS.N BARUAH MS.B BHUYAN	GA, ASSAM SC, EDUCATION MRJ CHUTIASC, KAAC R - 5, 6 and 7 SC, FINANCE
23	WP(C)/7627/2017	SURAIYA BEGUM and 26 ORS. Versus THE STATE OF ASSAM and 7 ORS.	MD.M U AHMED MR.S F CHISTIE	GA, ASSAM SC, EDUCATION SC, FINANCE
WITH				
24	WP(C)/4189/2017	DEEPALI KALITA and 3 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.L N DIHINGIA MR.D BARUAH MR.A K SAHU	SC, EDUCATION SC, FINANCE
WITH				
25	WP(C)/4777/2017	AKHIM GOGOI and 9 ORS. Versus THE STATE OF ASSAM and 10 ORS.	MD.M U AHMED MR.S F CHISTIE MS.M NEOG	SC, EDUCATION SC, FINANCE
26	WP(C)/1495/2018	MUKUL KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BORA MR. A GANGULY MS J RAJKUMARI	SC, HIGHER EDU MR H K DAS MR. S NEOG MR. S NEOG MS. S G BARUAH, (R-3&4) MR. U PATHAK MR. D J DAS MR. B BORGHAIN MR. B BORGHAIN
27	WP(C)/3285/2021	BABUL BORAH Versus THE COMMISSIONER AND SECRETARY AND 6 ORS.	MR. B K DAS	SC, ELEM. EDU GA, ASSAM MR. R PHUKAN (R-6) MR. P TALUKDAR (R7)

28	WP(C)/4239/2021 FIXED	SIDHESWAR KALITA AND 11 ORS Versus THE BODOLAND TERRITORIALCOUNCIL AND 5 ORS	MRS. K DEVI MS S A KHALIFA	MR. R DHAR, SC, BODOLAND WELFARE DEPTT. SC, BTC SC, FINANCE DEPTT.
29	WP(C)/7293/2021 FIXED	BASANTI MAZUMDAR Versus THE STATE OF ASSAM AND 7 ORS	MR H DAS MR. B C DEKA	SC, ELEM. EDU GA, ASSAM SC, AG MS. D D BARMAN SC, FINANCE SC, KARBI ANGLONG
30	WP(C)/1748/2022 FIXED	DHIRAJ KUMAR SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR R CHAKRAVORTY	SC, HIGHER EDU MR. M DAS (r-4) MR. A DAS(r-4) SC, FINANCE
31	WP(C)/3456/2022	SULEMAN ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. P D NAIR MR. M K HUSSAIN MR. H ROHMAN MR K U AHMED MR. A AHMED M ALOM	MR. T J MAHANTA (R-6) MR. P P DUTTA (R-6) MR. A BORUA (R-6) MR T GOGOI (R-6) SC, SEC. EDU.
32	WP(C)/3913/2022 FIXED	RANU ROYCHOUDHURI Versus THE UNION OF INDIA AND 5 ORS.	MR. N C DAS MS. M DEV MR. M DUTTA MS P DEB MS N DEB	MR. R P KAKOTI SR. ADV. MR. A K DUTTA (r-3 to 6) MR A B DEY (r-3 to 6) MR. S SUTRADHA (r-3 to 6)R ASSTT.S.G.I. SC, IIT
WITH				
33	WP(C)/5243/2024	DR. RANU ROYCHOUDHURI Versus THE UNION OF INDIA AND 4 ORS	MS. M DEV MS P DEB MS N DEB	MRS. R DEVI DY.S.G.I.
34	WP(C)/4870/2022	MRS. GITANJALI DEVI Versus THE STATE OF ASSAM AND 5 ORS.	MR. R GOSWAMI MS N DEVI MS S DAS MS. U BHATTACHARYYA	SC, SEC. EDU.
35	WP(C)/2941/2024	SYED FARUK HUSSAIN KHAN Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, BTC
36	WP(C)/5412/2024	ROMESH CH CHUTIA Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM SC, AG SC, SEC. EDU. SC, SEBA SC, FINANCE

ORDERS

37	Cont.Cas(C)/424/2024	HAMEN BORDOLOI Versus YUNUS ALI AND ANR	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM R DEB	MR S M T CHISTIE (R-1) MS K DAS(R-1)
38	Review.Pet./18/2025 CAVT. NO.11882/024, IN WP(C)/4323/2024 (D/O), WITH CAVT. 1188/2024	M/S N P ASSOCIATES AND ANR Versus THE STATE OF ASSAM AND 12 ORS	MR. B SHARMA S SHARMA	MR D K NATH SC, HANDLOOM AND TEXTILE FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 17/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
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7)	MR G BORDOLOI	10-03-2025	To	17-03-2025

8)	MR. J P SHARMA	08-03-2025	To	25-03-2025
9)	MR. R SARMAH	11-03-2025	To	17-03-2025
10)	MD. H BHUYAN	11-03-2025	To	30-04-2025
11)	MS S DAS	11-03-2025	To	21-03-2025
12)	MR. N J GOGOI	13-03-2025	To	17-03-2025
13)	MS. S SARMA	20-03-2025	To	21-03-2025
14)	MR S P DAS	17-03-2025	To	18-03-2025
15)	MR I RAFIQUE	14-03-2025	To	04-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,17th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III AND IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6390/2024	DR. HEMANTA CHETIA Versus THE UNION OF INDIA AND 4 ORS	MR M A ISLAM MR J I MONDAL	MR. K K PARASAR (R-1 TO 5 (C.G.C)) DY.S.G.I.
2	Cont.Cas(C)/148/2025	REBA KANTA GOGOI Versus MANISH THAKUR, IAS AND 2 ORS.	MR A BORUAH	
3	Cont.Cas(C)/150/2025	HEMEN BARO Versus GAUTOM DAS	MR. S Ali	
4	WP(C)/369/2025	KUNJALATA MEDHI @ KUNJALATA MEDHI NATH Versus THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY MR. S K DAS MRS. S RAUTH	GA, ASSAM MR. SK MEDHI, (R-5), SC, AG MR. SK MEDHI, (R-5), SC, AG SC, TREASURY
5	WP(C)/1041/2025 FIXED	JIBESH KR. DEB SARMA Versus THE STATE OF ASSAM	MR. J PATOWARY MR. R BARTHAKUR	SR, GA, ASSAM SC, REVENUE
6	WP(C)/1349/2025 FIXED	MD. BAHARUL ISLAM BARBHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR. A CHAMUAH R BHUYAN	SC, P AND R.D. GA, ASSAM
7	WP(C)/1429/2025	KALPANA BARUAH Versus THE OIL AND NATURAL GAS CORPORATION LIMITED AND 7 ORS	MR. P K GOGOI MR J P KACHARI	DY.S.G.I.
8	WP(C)/1445/2025	SHAH ALOM MAZUMDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A B T HAQUE	SC, HEALTH
9	WP(C)/1449/2025	ANIL KUMAR HANDIQUE Versus THE STATE OF ASSAM AND 2 ORS.	MR H K DAS MS D MAHANTA MR N K SARMA B SAIKIA	GA, ASSAM
10	WP(C)/1451/2025	JAVED HASAN CHOUDHURY Versus ASSAM GRAMIN VIKASH BANK	MR. D CHOUDHURY MR J DAS MS T PARASHAR MR. R K SARMA	SC. A.G.V. BANK
11	WP(C)/1454/2025	MOHAN SAIKIA Versus THE COMMISSIONER AND SECRETARY TO THE GOVT. OF ASSAM AND 3 ORS.	MS. S AHMED MS. K A PUJARI MS. B DEVI	SC, AG SC, HEALTH SC, FINANCE

12	WP(C)/1455/2025	NO. JC-3400194 NAIB SUBEDAR/GD (GENERAL DUTY) AMAR NATH RAM Versus UNION OF INDIA AND 3 ORS.	MR B PATHAK MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
13	WP(C)/1456/2025	MONOJ KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR C GOSWAMI	SC, P AND R.D.
14	WP(C)/1479/2025	CT/GD RAKESH KURMAR, Versus THE UNION OF INDIA AND ORS	MR. L N DIHINGIA MR. A K SAHU	DY.S.G.I.
ORDER (STAY VACATING)				
15	I.A.(Civil)/632/2025 in WP(C)/5862/2024	THE STATE OF ASSAM AND ORS Versus PRIYANKA DEKA	SR. GA, ASSAM	MS. B CHOWDHURY
	WITH WP(C)/5862/2024	PRIYANKA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	SC, FINANCE AND TAXATION GA, ASSAM
16	WITH WP(C)/6191/2024	JAYANTA DOLEY Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	SC, FINANCE AND TAXATION GA, ASSAM
	WITH I.A.(Civil)/634/2025 in WP(C)/6191/2024	THE STATE OF ASSAM Versus JAYANTA DOLEY,	DIPANKAR NATH	MS B CHOUDHURY
17	WITH WP(C)/6439/2024	WAHIDA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MS D MAHANTA MR N K SARMA B SAIKIA	SC, FINANCE AND TAXATION
	WITH I.A.(Civil)/631/2025 in WP(C)/6439/2024	THE STATE OF ASSAM AND ORS Versus WAHIDA BEGUM	DIPANKAR NATH	MR H K DAS
ORDER NO STEPS				
18	WP(C)/5215/2020	FARZUL ISLAM Versus THE STATE OF ASSAM AND ORS.	MR. S BORA MR. A GANGULY MR T CHHETRI	SC, CO OP
ADMISSION				
19	WP(C)/219/2018	DIPANKAR DAS Versus THE STATE OF ASSAM	MR. U K NAIR MS U DAS	MR. D NATH (ADDL. SR. GA, ASSAM) MR B GOGOI (SC, FINANCE, R-4)
20	WP(C)/274/2018	BHASKARJYOTI CHAKRAVARTY Versus UNION OF INDIA	MR H SARMA	MR G N SAHEWALLA(R-5) MR P DEKA(R-5) MD ASLAM (R-5) MD ASLAM (R-5) MRS. A GAYAN (CGC) MR. P DEKA(R-5) MR. A CHETIA(R-5) MR. A CHETIA(R-5) ASSTT.S.G.I. MR. M SAHEWALLA(R-5) MR. M SAHEWALLA(R-5)
21	WP(C)/1064/2020	PRANAB JYOTI PHUKAN Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA MR H BARUAH MR P P PHUKAN	MR. K N CHOUDHURY GA, ASSAM MR. S K DAS (R-2,3,4) MR. R DUBEY (R5) MR. J PATOWARY MS. A B KAYASTHA (R5) MR. A N I HUSSAIN (R5) MR R KARIM(R-2,3,4) MR D BARMAN (R-2,3,4) MR. S BARUAH, SC, PCBA

22	WP(C)/3672/2020	ANITA VERMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. I KALITA MR. K P PATHAK MR. R R Gogoi	GA, ASSAM SC, AG MR G BOKALIAL MS. P BARUAH SC, FINANCE DEPTT.
23	WP(C)/313/2021	HAREN DUTTA AND 10 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. R BORO MR A BORUAH MS A DEURI	GA, ASSAM SC, REVENUE
24	WITH WP(C)/4925/2020	SATAJAN MEENPALAN O UDDYAN KHETRA Versus THE STATE OF ASSAM AND 6 ORS	MR. C BORUAH MR. R K TALUKDAR MR. R BORO MR A BORUAH MS A DEURI	GA, ASSAM SC, FOREST
25	WP(C)/3912/2023	ANUPAM GOWALA AND 11 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. P DUTTA MR W R MEDHI	GA, ASSAM
26	WP(C)/2042/2024 B/O	MOUSHUMI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MR. S R GOGOI MS B DUTTA MR. C SARMAH J SAIKIA	SC, FINANCE AND TAXATION SC, FINANCE
27	WP(C)/3439/2024 B/O	BILASHI SOREN @ BILASI SOREN @ BOLACHI SOREN @ BELASHI SOREN Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS	GA, ASSAM SC, AG SC, BTC SC, IRRIGATION SC, FINANCE DEPTT.
28	WP(C)/4958/2024	DEBASHISH ROY Versus PUNJAB NATIONAL BANK AND ANR	PETITIONER IN PERSON	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH MR S DUTTA SC, PNB
	WITH I.A.(Civil)/474/2025 in WP(C)/4958/2024	SHRI DEBASHISH ROY Versus PUNJAB NATIONAL BANK AND ANR	PETITIONER IN PERSON PETITIONER IN PERSON	SC, PNB
29	WP(C)/5312/2024 CAVT. NO.10032/024,	LONGJAM BIDYASAGAR SINGH Versus AIRPORTS AUTHORITY OF INDIA	MR. A PHUKAN MS S SARMA HAZARIKA	MR. D DEKA SC, A A I FOR CAVEATOR
30	WP(C)/5623/2024	SUDHIR KR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, REVENUE
31	WP(C)/618/2025 FIXED	GOBINDA TAID Versus THE STATE OF ASSAM AND 3 ORS	MR D S DEKA	SC, FOREST
32	WP(C)/821/2025 FIXED	BRAJEN BARO Versus UNION OF INDIA AND 3 ORS.	MR D K MEDHI P BORUAH MR. H BORUAH	MR. S S ROY DY.S.G.I.
ORDERS				
33	WP(C)/3220/2016	DIPENDRA CHANDRA DEY Versus THE UNITED BANK OF INDIA and 3 ORS	MR.M CHANDA MRS.U DUTTA MR.S CHOUDHURY	
34	Cont.Cas(C)/65/2019	DEEP JYOTI SEN Versus PARESH SARMA	MR. A DAS	MR. A K SARMA MS. B BHUYAN MR H J TAMULI MR D KALITA SC, ANIMAL HUSBANDRY AND VETERINARY DEPTT.
35	Cont.Cas(C)/483/2019	AMIT KUMAR DAS Versus ROHAN JHA, IAS	MR F A LASKAR MR. D H MOZUMDER	
36	Cont.Cas(C)/546/2019	GOUR PRASAD PAL Versus SUDIP JYOTI DAS AND ANR	MR. T BAIDYA MS. A S BAIDYA MR. A CHETIA	

37	Cont.Cas(C)/580/2019	JITU GOGOI AND 11 ORS. Versus ASHOTOSH AGNORHOTRI AND 5 ORS	MR. I ALAM MR. T SK MS. R R BORAH	
38	WP(C)/8126/2019	CHANDAN SAIKIA Versus THE BANK OF BARODA AND 3 ORS	MS A SAIKIA MR. M BISWAS MS. B BORA	MS N NATH MR. M DUTTA
39	Cont.Cas(C)/193/2020	SHAJU SK. AND 200 ORS. Versus ATIKA SULTANA	MR. R MAJUMDAR	GA, ASSAM MR. S S ROY
40	Cont.Cas(C)/339/2023	BINIT KALITA Versus DEBASHISH GOSWAMI AND ANR	MR. S K TALUKDAR	MR. DITUL DAS(R-2)
41	WP(C)/407/2023	SUKLESWAR BORO Versus THE STATE OF ASSAM AND 4 ORS	MR S SARMA	GA, ASSAM SC, AG
	WITH I.A.(Civil)/1791/2023 in WP(C)/407/2023	SUKLESWAR BORO, Versus THE STATE OF ASSAM AND 4 ORS	MR S SARMA	GA, ASSAM SC, AG SC, F.T
42	Cont.Cas(C)/424/2023	ALAKA RANI PAUL Versus SIDHARTH SINGH AND 2 ORS	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	MR. A Y CHOUDHURY (R-2) MR. T A CHOUDHURY (R-3)
43	WP(C)/1742/2023	KALA SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. P K MUNIR MR A RAHMAN MR. A GAYAN	GA, ASSAM SC, APDCL
44	WP(C)/3514/2023	DILIP SING BORA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR S ABDULLAH	SC, AG SC, IRRIGATION
45	I.A.(Civil)/3692/2023 WITH Cont.Cas(C)/475/2018 (D/O) in Cont.Cas(C)/475/2018	CHANDANA KOCH, Versus SRI P ASHOK BABU, IAS AND 3 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	MR. D SAIKIA (R-2)
	WITH MC/89/2023	CHANDANA KOCH Versus SAMIR K. SINHA, IAS AND 3 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	
46	WP(C)/4220/2023	APURBA BAISHYA Versus THE STATE OF ASSAM AND 5 ORS.	MR. B BARUAH LEGAL AID COUNSEL	SC, P H E
47	WP(C)/6932/2023	AJOY DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. U SAIKIA MR. Z ISLAM	GA, ASSAM MRS. K BARPUZARI (R4) MR. A CHAMUAH (R4) MR. J KALITA (R4)
48	Cont.Cas(C)/218/2024	SANJIB BHARTI AND 13 ORS. Versus S. KISHORE (IPS) AND 5 ORS.	MR. R MAZUMDAR MD H R AHMED MR A MALEK	MR. R K D CHOUDHURY (R-3) MS. L DEVI (R-3) MR. K K PARASAR(R-2,5)
49	Cont.Cas(C)/380/2024	RAJANI CHOUDHURY AND 2 ORS Versus SYEDAIN ABBASI AND 6 ORS	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	MS. R DEKA(R-7) MR R M DAS(R-7) MR. C SHARMA (R-7) D JAIN(R-7)
50	Cont.Cas(C)/655/2024	NO 115330082 EX RT/GD MUSTAQUE AHMED Versus RAKESH AGRAWAL AND 2 ORS.	MR M J QUADIR MR. A K HANNAN	
51	WP(C)/129/2025 WITH OFFICE NOTE	KARABI SAIKIA AND 38 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. S DOWERA MR. R SARMA MR. R K TALUKDAR MS. S MEDHI	SC, AGRI. DEPARTMENT SC. ASSAM SEED CORPN. SC, FINANCE
52	I.A.(Civil)/542/2025 in WP(C)/2178/2024	DR BINIT CHANDRA MORAL Versus THE STATE OF ASSAM AND 8 ORS	MR H AGARWAL MR J SINGH MS P GUPTA	GA, ASSAM

WITH
[WP\(C\)/2178/2024](#)

DR. BINIT CHANDRA MORAL
Versus
THE STATE OF ASSAM AND 8 ORS

MR. B D KONWAR SR. ADV. GA, ASSAM
MR H AGARWAL
MR J SINGH
MS P GUPTA

53 [I.A.\(Civil\)/706/2025](#)
B/O
in [WP\(C\)/4902/2024](#)

DR DILIP PAUL
Versus
STATE OF ASSAM AND ORS

MR. S P CHOUDHURY
MR K BISWAKARMA
MS B DEVI

SC, HEALTH

WITH
[WP\(C\)/4902/2024](#)

DR DILIP PAUL
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. S P CHOUDHURY
MR K BISWAKARMA
MS B DEVI

SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 17/03/2025

-

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,17th March 2025]

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE K. SEMA**

COURT NO: 8

**[HONOURABLE MR. JUSTICE K. SEMA WILL JOIN
THE COURT PROCEEDINGS THROUGH REMOTE VIDEO
CONFERENCING AT 10:30 AM]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Cri.A./203/2010 WITH LCR 7 FILES, P.B.-2, FIXED	THE STATE OF ASSAM Versus ASHIK ALI	PP, ASSAM MR.A M MAZUMDAR MR.F K R AHMED MR.M K HUSSAIN MR.A CHOUDHURY
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2:00 PM to 4:45 PM

[For Monday,17th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MARLI VANKUNG**

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(j)/26/2025	HEMANTA BAKTI Versus THE STATE OF ASSAM		PP, ASSAM
2	CRL.A(j)/27/2025	ARUN BHUMIJ Versus THE STATE OF ASSAM		PP, ASSAM
3	CRL.A(j)/29/2025	RAJU BASUMATARY Versus THE STATE OF ASSAM		PP, ASSAM
4	Crl.A./86/2025	KAMALESWAR DAS Versus STATE OF ASSAM	MR B KAKATI MR A ALI	PP, ASSAM
	WITH I.A.(Crl.)/237/2025 in Crl.A./86/2025	KAMALESWAR DAS Versus STATE OF ASSAM	MR B KAKATI MR A ALI	PP, ASSAM
ORDERS				
5	CRL.A(j)/116/2022 4 Y 2 M 5 D :WITH LCR 6 FILES. P.B-2.	MUKUNDA RAY . Versus STATE OF ASSAM AND ANR.	MR. D K BAGCHI	PP, ASSAM
6	CRL.A(j)/107/2023 2 Y 2 M 29 D :WITH LCR 6 FILES. P.B-2	SANJAY MURA Versus THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM
	WITH I.A.(Crl.)/78/2025 in CRL.A(j)/107/2023	SANJAY MURA Versus THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM
7	Crl.A./145/2023 2 Y 1 M 1 D :WITH LCR 4 FILES. P.B-2.	ROBIUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR G SAROWAR MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
8	Crl.A./191/2024	ABBAS ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. A GANGULY MR T CHHETRI MR D BARMAN	PP, ASSAM

9	Crl.A./403/2024 WITH SCANNED COPY OF LCR.	RAJU ALI @ RAJU MIYA AND ANR Versus THE NATIONAL INVESTIGATION AGENCY	MR K K KALITA MS. G DEKA T M LAHKAR MR. K UDDIN	SC, NIA
10	I.A.(Crl.)/882/2024 WITH LCR 5 FILES. P.B-2. in Crl.A./391/2019 WITH Crl.A./391/2019	SRI PRANAB ASHISH DUTTA @ MUNNA Versus THE STATE OF ASSAM AND ANR BIPUL DEY AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR. M BISWAS J SINGPHO MR. A M BORA MR. D M THAKURIA (P2, P3) MR. S SARMA (P4) MR. M BISWAS (P4) MR. A BARUAH (P-4) MR. B HALDAR (P 2,3) MR. T CHUTIA (P-4) MR. A AHMED (P 2,3) MR. K D SARMA MS. C CHOUDHURY MR. C CHAKRAVARTY (P4) MS P DASGUPTA MR D DAS (P4) MR H M R HOQUE (P4) MS M DAS (P-4) S K DAS (P-4) MS. I THAKURIA (P2, P3)	PP, ASSAM MR. A K BHUYAN DR. N DEKA MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MS S SARMA HAZARIKA MS. Y S PHOM MR A TALUKDAR PP, ASSAM
11	Crl.A./32/2025	SAHJAMAL SK @ SHAHAJAMAL SK, AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. S RAHMAN MR. D K BAIDYA	PP, ASSAM
12	I.A.(Crl.)/112/2025 WITH LCR 4 FILES. P.B-2. FIXED. in CRL.A(J)/83/2020 WITH CRL.A(J)/83/2020	RAJESH BORAİK Versus THE STATE OF ASSAM RAJESH BORAİK Versus THE STATE OF ASSAM	MR. A DHAR, AMICUS CURIAE	PP, ASSAM PP, ASSAM
13	I.A.(Crl.)/170/2025 WITH LCR 6 FILES. P.B-2. FIXED. in Crl.A./332/2024 WITH Crl.A./332/2024	PAPPA ALI Versus THE STATE OF ASSAM PAPPA ALI @ KHAN Versus THE STATE OF ASSAM AND ANR	MS. T SOM MS. T SOM MS. U HAZARIKA	PP, ASSAM PP, ASSAM
	WITH I.A.(Crl.)/971/2024 in Crl.A./332/2024	PAPPA ALI ALIAS KHAN Versus THE STATE OF ASSAM AND ANR	MS. T SOM MS. U HAZARIKA	PP, ASSAM
14	I.A.(Civil)/722/2025 in Mat.App./2400/2025 WITH Mat.App./2400/2025 (Filing Number)	XXXXXXX Versus XXXXXXX XXXXXXX Versus XXXXXXX	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MS. J GHOSH MS. JEEYA GHOSH	
HEARING				
15	Crl.A./174/2020 WITH LCR 5 FILES. P.B-2. WITH I.A.(Crl.)/187/2023 in Crl.A./174/2020	SRI PADUM NAYAK @ BIKASH AND ANR Versus THE STATE OF ASSAM AND ANR SRI PADUM NAYAK @ BIKASH AND ANR Versus THE STATE OF ASSAM AND ANR	MR P K SINGHA MR D K MEDHI MR P K SINGHA MR D K MEDHI P BORUAH	PP, ASSAM PP, ASSAM
16	CRL.A(J)/20/2022 3 Y 5 M 23 D :WITH LCR 5 FILES. P.B-2	MONI KAKATI @ BHUPEN CH. KAKATI Versus THE STATE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
5)	MR B D DAS	12-03-2025	To	21-03-2025
6)	MR. S K SINHA	10-03-2025	To	20-03-2025
7)	MR G BORDOLOI	10-03-2025	To	17-03-2025
8)	MR. J P SHARMA	08-03-2025	To	25-03-2025
9)	MR. R SARMAH	11-03-2025	To	17-03-2025
10)	MD. H BHUYAN	11-03-2025	To	30-04-2025
11)	MS S DAS	11-03-2025	To	21-03-2025
12)	MR. N J GOGOI	13-03-2025	To	17-03-2025
13)	MS. S SARMA	20-03-2025	To	21-03-2025
14)	MR S P DAS	17-03-2025	To	18-03-2025
15)	MR I RAFIQUE	14-03-2025	To	04-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,17th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH OR AT 03:00 PM,
WHICHEVER IS EARLIER]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/3627/2016 FIXED	PROMOD KUMAR MOHANTY @ P. MOHANTY and 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. R DE MS. D DEVI MR. R J SARMA	MR. D SAIKIA GA, ASSAM MR. S SARMA (R- 3 & 6) MR. T K BHUYAN (R- 3 & 6) MR. S K DEKA (R- 3 & 6) MR. J DEKA (R- 3 & 6) SC, FINANCE
2 WP(C)/1288/2017	BIPUL CHANDRA NATH Versus THE STATE OF ASSAM and 5 ORS.	MR.S ROY MR.M H LASKAR MR. S ALAM	MR.C BARUAH GA, ASSAM SC, AG MS. D BORAH SC, TRANSPORT DEPT., ASSAM
3 WP(C)/17/2018	ANSUMA NARZARY Versus THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR MR. N AHMED MR. A KALAM	MR C BARUAH, SC, AG (A&E) SC, AG (A AND E) SC, AG (A AND E) MR. L R MAZUMDER (R7) MR. A Z AHMED (R7) MR. A Z AHMED (R7) MR A CHALIHA, SC, FINANCE DEPTT. SC, GAD SC, GAD ADDL. SR. GA, ASSAM SC, FINANCE MR. DEBAJIT SAIKIA(SC, FINANCE)
4 WP(C)/1506/2018	CHANDRA NATH SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K SINGHA MR. P SARMAH MR. S UPADHAY MR. B KUMAR	MR C BARUAH (SC, AG) MR. R BORPUJARI (SC, FINANCE DEPT.) MR. P N GOSWAMI (SC, PHE)
5 WP(C)/3181/2018 FIXED	AMRIT MINZ Versus THE UNION OF INDIA AND 2 ORS.	MS. S BORA MS. N CHAKRABORTY	MR. S S ROY (R-1) ASSTT.S.G.I.
6 WP(C)/5061/2018	MRIDUL DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR. B C DAS MR. U DUTTA	DR. B AHMED SC, IRRIGATION

ORDERS

7 [Review.Pet./59/2024](#)
FIXED, IN REVIEW.PET./177/2022
(D/O), WP(C)/6453/2019 (D/O),
WP(C)/8386/2019 (D/O)

ANITA MECH
Versus
THE UNION OF INDIA AND 17 ORS

MS. K JAIN

GA, ASSAM
SC, NHAI
MR. D J DAS(R-1)
DY.S.G.I.
SC, KARBI ANGLONG

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LEAVE NOTE OF ADVOCATES FOR 17/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
5)	MR B D DAS	12-03-2025	To	21-03-2025
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10)	MD. H BHUYAN	11-03-2025	To	30-04-2025
11)	MS S DAS	11-03-2025	To	21-03-2025
12)	MR. N J GOGOI	13-03-2025	To	17-03-2025
13)	MS. S SARMA	20-03-2025	To	21-03-2025
14)	MR S P DAS	17-03-2025	To	18-03-2025
15)	MR I RAFIQUE	14-03-2025	To	04-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,17th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/149/2025	HIGHBROW Versus B. KALYAN CHAKRAVARTHY AND 2 ORS	MR. S K DAS MR A I TALUKDAR	
2	WP(C)/470/2025 FIXED	AIR TRANSPORT CORPORATION ASSAM PRIVATE LIMITED Versus THE STATE OF ASSAM AND ORS	MR. D SARAF MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
3	WP(C)/471/2025 FIXED	AIR TRANSPORT CORPORATION ASSAM PRIVATE LIMITED AND ANR Versus THE STATE OF ASSAM AND ORS	MR. D SARAF MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
4	WP(C)/795/2025 FIXED	PAPU MALA AND 21 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K BORUAH	SC, REVENUE
5	WP(C)/946/2025 FIXED	PROLAY DEY SARKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
6	WP(C)/1062/2025 FIXED	ABDUL JABBAR Versus THE STATE OF ASSAM	MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	GA, ASSAM SC. WATER RESOURCE DEPTT. SC, REVENUE
7	WP(C)/1246/2025 FIXED	UNION OF INDIA AND 2 ORS. Versus RUMI BORO	MRS. A GAYAN	
8	WP(C)/1258/2025 FIXED	MS JITU ENTERPRISES AND SOUNDS SERVICE Versus THE UNION OF INDIA	MR. A K GUPTA MR K J SAIKIA	SC, GST DY.S.G.I.
9	WP(C)/1277/2025 FIXED	SOHIDUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, TAXATION
10	WP(C)/1326/2025 FIXED	M/S G R NIRMOLIA AND CO Versus UNION OF INDIA AND ORS	MR S K AGARWAL M AGARWAL	SC, GST DY.S.G.I.
11	WP(C)/1425/2025	ARUN KUMAR BRAHMA AND 4 ORS. Versus STATE OF ASSAM AND 5 ORS.	DR R C BORPATRA GOHAIN MR. P P BARUAH MRS. S BORPATRA GOHAIN MR. R D PHUKAN P SINHA	SC, BTC SC, REVENUE

12	WP(C)/1426/2025	MD MEHBUB ALOM BARLASKAR Versus THE GENERAL MANAGER, PETROLEUM AND MINERAL PIPELINES AND 4 ORS.	MR J ISLAM MR. M I HUSSAIN R KHA	GA, ASSAM SC, REVENUE
13	WP(C)/1439/2025	JAWAHAR PURBEY, Versus THE STATE OF ASSAM AND 3 ORS.	MR. T DEURI MR. M J BHATTACHARYYA MS A DAS MS. L WANGSA	GA, ASSAM SC, REVENUE
14	WP(C)/1443/2025	DAYANAND RAI, Versus THE GUWAHATI MUNICIPAL CORPORATION AND 4 ORS	MR. R DE MS. D PATHAK	SC, GMC
15	WP(C)/1459/2025	SMTI BINOTA ROY Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
16	WP(C)/1461/2025	ADIL MOHAMMAD Versus THE STATE OF ASSAM AND OTHERS	G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM SC. REVENUE
17	WP(C)/1462/2025	SMTI. BULU HALDAR Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, REVENUE
18	WP(C)/1466/2025	PRADIP KUMAR DUTTA Versus THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	GA, ASSAM SC, REVENUE
19	WP(C)/1468/2025	M/S. DUROPLY INDUSTRIES LIMITED Versus THE UNION OF INDIA AND ORS	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA MS. BANSHIKA PODDER	DY.S.G.I. SC. CGSC
20	WP(C)/1473/2025	NASIM AKTAR CHOUDHURY Versus THE UNION OF INDIA AND 5 ORS.	MS S S ZIA	SC, GST SC, CUSTOMS
21	WP(C)/1475/2025	BELA DAS AND 3 ORS Versus THE UNION OF INDIA AND AND 8 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM DY.S.G.I. SC, REVENUE SC, PWD
22	WP(C)/1477/2025	BARNALI DAS Versus THE STATE OF ASSAM	MR. D MAZUMDAR MS. S KANUNGOE C V INTONG	SC, HEALTH
23	WP(C)/1478/2025	DHARMISTHA BORAH AND 2 ORS. Versus STATE OF ASSAM AND 2 ORS.	MR. S SAHU MS A ROY S SHAHI	GA, ASSAM SC, REVENUE
ADMISSION				
24	WP(C)/3694/2024 FIXED	SHAHJAHAN ALI AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S ISLAM MR A HAWARI A R MONDAL	GA, ASSAM SC, NHAI MD. S ALOM(R-6) MR. M S ALAM(R-6) SC, REVENUE
25	WP(C)/4571/2024 FIXED	FAYJUL HOQUE BARBHUIYA Versus THE UNION OF INDIA AND 4 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM DY.S.G.I. SC, NHIDC
26	WP(C)/5346/2024 FIXED AT 2:00 P.M.	ASROF KALAM AZAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR BHARGAV DAS H YEASMIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/19/2025 in WP(C)/5346/2024	THE STATE OF ASSAM Versus ASROF KALAM AZAD LASKAR	MR. K KONWAR MS P THAPA	MR K P PATHAK SC, ECA
	WITH I.A.(Civil)/31/2025 in WP(C)/5346/2024	THE STATE ELECTION COMMISSION Versus ASROF KALAM AZAD LASKAR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	

27	WITH WP(C)/5613/2024	ABDUL AHAD LASKAR AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	SC, P AND R.D. GA, ASSAM SC, ASEC
	WITH I.A.(Civil)/20/2025 in WP(C)/5613/2024	THE STATE OF ASSAM Versus ABDUL AHAD LASKAR	MR. K KONWAR MS P THAPA	MR. M K HUSSAIN SC, ECA
	WITH I.A.(Civil)/30/2025 in WP(C)/5613/2024	THE STATE ELECTION COMMISSIONER Versus ABDUL AHAD LASKAR,	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
28	WITH WP(C)/5631/2024	NILIMA BEGUM LASKAR AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. SC, ASEC
	WITH I.A.(Civil)/18/2025 in WP(C)/5631/2024	THE STATE OF ASSAM Versus NILIMA BEGUM LASKAR	MR. K KONWAR MS P THAPA	MR H R A CHOUDHURY
29	WITH WP(C)/5664/2024	DILWAR HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	SC, P AND R.D. GA, ASSAM
	WITH I.A.(Civil)/4090/2024 in WP(C)/5664/2024	THE STATE OF ASSAM Versus DILWAR HUSSAIN BARBHUIYA	GA, ASSAM GA, ASSAM	MR. H A LASKAR MS D DUTTA SC, ECA
30	WITH WP(C)/5706/2024	HABIBUR RAHMAN AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	SC, P AND R.D. GA, ASSAM SC, ASEC
	WITH I.A.(Civil)/4091/2024 in WP(C)/5706/2024	THE STATE OF ASSAM Versus HABIBUR RAHMAN	SC, P AND R.D. SC, ASEC	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA SC, ECA
	WITH I.A.(Civil)/4094/2024 in WP(C)/5706/2024	THE STATE ELECTION COMMISSION Versus HABIBUR RAHMAN AND TEN ORS	MR. RAKESH DUBEY	SC, P AND R.D. MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA
31	WITH WP(C)/5751/2024	ABDUL MOTLEB AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY BARASHA BORAH BORDOLOI	SC, P AND R.D. GA, ASSAM SC, ASEC
	WITH I.A.(Civil)/17/2025 in WP(C)/5751/2024	THE STATE OF ASSAM Versus ABDUL MOTLEB	MR. K KONWAR MS P THAPA	MR H R A CHOUDHURY SC, ECA
	WITH I.A.(Civil)/22/2025 in WP(C)/5751/2024	THE STATE ELECTION COMMISSION, Versus ABDUL MOTLEB	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
32	WITH WP(C)/5771/2024	DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. SC, ECI

	<p>WITH I.A.(Civil)/14/2025 in WP(C)/5771/2024</p>	<p>THE STATE OF ASSAM AND ORS Versus DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL</p>	<p>MR. K KONWAR MS P THAPA</p>	<p>MR. A K TALUKDAR SC, ECA</p>
	<p>WITH I.A.(Civil)/23/2025 in WP(C)/5771/2024</p>	<p>THE STATE ELECTION COMMISSION Versus DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR</p>	<p>MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA</p>	<p>GA, ASSAM</p>
33	<p>WITH WP(C)/5810/2024</p>	<p>ABDUL AZIZ MAZUMDER AND 6 ORS Versus THE STATE OF ASSAM AND 7 ORS</p>	<p>MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM</p>	<p>SC, P AND R.D. GA, ASSAM</p>
	<p>WITH I.A.(Civil)/21/2025 in WP(C)/5810/2024</p>	<p>THE STATE ELECTION COMMISSION, Versus ABDUL AZIZ MAZUMDER AND ORS</p>	<p>MR. RAKESH DUBEY</p>	<p>GA, ASSAM</p>
34	<p>WITH WP(C)/5984/2024</p>	<p>MD. RAFIQU L ISLAM Versus THE STATE OF ASSAM AND 3 ORS</p>	<p>MR H R A CHOUDHURY MR S ISLAM MR. A H M R CHOUDHURY</p>	<p>SC, P AND R.D. SC, ASEC</p>
	<p>WITH I.A.(Civil)/9/2025 in WP(C)/5984/2024</p>	<p>THE STATE OF ASSAM Versus MD RAFIQU L ISLAM</p>	<p>MR. K KONWAR MS P THAPA</p>	<p>MR H R A CHOUDHURY SC, ECA</p>
	<p>WITH I.A.(Civil)/25/2025 in WP(C)/5984/2024</p>	<p>THE STATE ELECTION COMMISSION, Versus MD RAFIQU L ISLAM</p>	<p>MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA</p>	<p>GA, ASSAM</p>
	<p>WITH I.A.(Civil)/28/2025 in WP(C)/5984/2024</p>	<p>THE STATE ELECTION COMMISSION Versus NILIMA BEGUM LASKAR</p>	<p>MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN</p>	<p>GA, ASSAM</p>
35	<p>WITH WP(C)/6347/2024</p>	<p>ALI AHMED LASKAR Versus THE STATE OF ASSAM AND 4 ORS</p>	<p>MR B BURAGOHAIN MR. N S LASKAR MD A A HUSSAIN M. ROBBANI</p>	<p>SC, P AND R.D. GA, ASSAM SC, S E C</p>
	<p>WITH I.A.(Civil)/15/2025 in WP(C)/6347/2024</p>	<p>THE ASSAM STATE ELECTION COMMISSION, Versus ALI AHMED LASKAR</p>	<p>MR B BURAGOHAIN MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA</p>	
	<p>WITH I.A.(Civil)/16/2025 in WP(C)/6347/2024</p>	<p>THE STATE OF ASSAM Versus ALI AHMED LASKAR</p>	<p>MR. K KONWAR MS P THAPA</p>	<p>MR. N S LASKAR SC, ECA</p>
36	<p>WITH WP(C)/6413/2024</p>	<p>SHAMS UDDIN BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS</p>	<p>MR. S B LASKAR MR F A LASKAR MR. A S TAPADER MR. H A LASKAR</p>	<p>SC, P AND R.D. GA, ASSAM</p>
	<p>WITH I.A.(Civil)/4089/2024 in WP(C)/6413/2024</p>	<p>THE STATE OF ASSAM Versus SHAMS UDDIN BARLASKAR</p>	<p>GA, ASSAM</p>	<p>MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR</p>
37	<p>WITH WP(C)/6768/2024</p>	<p>ABDUR ROUF CHOUDHURY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.</p>	<p>MR H R A CHOUDHURY MR. A H M R CHOUDHURY J M SULAIMAN BARASHA BORAH BORDOLOI</p>	<p>SC, P AND R.D. SC, ELECTION COMMISSION.</p>

	WITH I.A.(Civil)/26/2025 in WP(C)/6768/2024	THE STATE ELECTION COMMISSION Versus ABDUR ROUF CHOUDHURY	MR. R DUBEY MRS A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	GA, ASSAM
38	WITH WP(C)/6829/2024	LAMAJUAR GOAN PANCHAYAT BAY AINEE DELIMITATION PROTIBADI MONCHO AND ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
39	WITH WP(C)/7029/2024	ABDUL LATIF AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, P AND R.D. GA, ASSAM SC, A S E C
40	WITH WP(C)/2/2025	HUSSAIN AHMED CHOUDHURY AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA	SC, P AND R.D. GA, ASSAM
41	WITH WP(C)/34/2025	MONJUR AHMED AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
42	WITH WP(C)/40/2025	MD. AYUB ALI AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY MS S DAS	SC, P AND R.D. SC, A S E C
43	WITH WP(C)/42/2025	ABDUL JALIL AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY	SC, P AND R.D. SC, A S E C
44	WITH WP(C)/43/2025	SHEIKH HASINA KHATUN AND 22 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	SC, P AND R.D. GA, ASSAM SC, ASEC
45	WITH WP(C)/48/2025	NAGORIK ADHIKAR SURAKSHA MONCHO AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN A BEGUM	SC, P AND R.D. GA, ASSAM SC, A S E C
46	WITH WP(C)/52/2025	SAIRA BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. R C PAUL MR. A R DAS	SC, P AND R.D. GA, ASSAM SC, ASEC
47	WITH WP(C)/101/2025	SURENDRA KUMAR SINHA AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
48	WITH WP(C)/102/2025	RAJPASHA NAGORIK SURAKSHA MONCHO AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
49	WITH WP(C)/109/2025	NAZRUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, ASEC
50	WITH WP(C)/117/2025	IFTIKAR AHMED AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, P AND R.D. GA, ASSAM SC, ASEC

51	WITH WP(C)/376/2025	ABDUR ROUF AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	SC, P AND R.D. GA, ASSAM SC, ASEC
52	WITH WP(C)/809/2025	TAFAJUL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
53	WITH WP(C)/901/2025	MUSABBAR ALI KHAN AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. A RAHMAN	SC, P AND R.D. GA, ASSAM
54	WITH WP(C)/909/2025	SOFIQL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, ASEC
55	WITH WP(C)/927/2025	ISRAFIL HAQUE Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
56	WITH WP(C)/934/2025	MUBARAK HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
57	WITH WP(C)/1010/2025	AMIR UDDIN AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. GA, ASSAM SC, S E C
58	WP(C)/6274/2024 FIXED	MOHAMMAD RAIZA UDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR B SINHA MR. R ISLAM S BEGUM	MR H R A CHOUDHURY MR. A H M R CHOUDHURY SC, GMC SC, G M D A
59	WP(C)/6764/2024 FIXED	SALEMA HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MS. R CHOUDHURY MS. B. HAZARIKA MD. MEMON AHMED	GA, ASSAM MR. P K ROYCHOUDHURY(R-4 AND 5) MD. A KHAN(R-4 AND 5) MR. A DEY (R-4 AND 5) SC, REVENUE
60	WP(C)/88/2025 FIXED	ASHIMANANDA LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA A. H. AHMED	GA, ASSAM SC, REVENUE
61	WP(C)/647/2025 FIXED	BARKHETRI TRINAMOL SIKHITA NIBONUA YUBA SAMAJ Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MISS. R R KAKATI MS N MAHANTA N GAUTAM MR. TANUZ KASHYAP	GA, ASSAM SC, REVENUE
62	WP(C)/737/2025 FIXED	YESHI DEMA THONGDOK Versus THE UNION OF INDIA AND 2 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	DY.S.G.I. SC, INCOME TAX
63	WP(C)/770/2025 FIXED	FARAJULLAH ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MONDAL MS. N NASRIN J ISLAM MR K ISLAM MR A ALIM SK	GA, ASSAM SC, REVENUE
64	WP(C)/989/2025 FIXED	MONORANJAN SAIKIA Versus UNION OF INDIA AND 3 ORS	MR S K AGARWAL M AGARWAL	SC, GST DY.S.G.I.
65	WP(C)/1039/2025 FIXED	KRISHAK UNNAYAN SAMITY, TULSIBARI Versus THE STATE OF ASSAM	MR. M K CHOUDHURY MR. T N SRINIVASAN	GA, ASSAM SC, REVENUE
66	WP(C)/1215/2025 FIXED	SRI MOHAN MECH Versus UNION OF INDIA AND 3 ORS.	MR S K AGARWAL M AGARWAL	SC, GST

ORDERS

67	WP(C)/3004/2024 FIXED	SHASHI PRAKASH RAI Versus THE STATE OF ASSAM AND 5 ORS	MR H MAZUMDER A KALITA MISS. J GOGOI MR. A KHANDAKAR MR A K RAI	GA, ASSAM MR I RAFIQUE (R-6) MR. A PARVEZ (R/p no.6) MRS S A CHOUDHURY(R-6) MR B GOSWAMI MS A AFREEN(R-6)
68	WP(C)/6126/2024 FIXED	KUNDAL SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. S BISWAS MR. H BURAGOHAIN MS D DEVI	GA, ASSAM
69	WP(C)/604/2025 FIXED	IVY LATA ROY MONDAL Versus THE STATE OF ASSAM AND ORS	MR B SINHA MR. R ISLAM T TALUKDAR	GA, ASSAM
70	WP(C)/720/2025 FIXED	NAYAN JYOTI KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR. M KALITA MR. S BANIK MS B.G. BARUAH	SC, GMC SC, G M D A

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LEAVE NOTE OF ADVOCATES FOR 17/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
5)	MR B D DAS	12-03-2025	To	21-03-2025
6)	MR. S K SINHA	10-03-2025	To	20-03-2025
7)	MR G BORDOLOI	10-03-2025	To	17-03-2025
8)	MR. J P SHARMA	08-03-2025	To	25-03-2025
9)	MR. R SARMAH	11-03-2025	To	17-03-2025
10)	MD. H BHUYAN	11-03-2025	To	30-04-2025
11)	MS S DAS	11-03-2025	To	21-03-2025
12)	MR. N J GOGOI	13-03-2025	To	17-03-2025
13)	MS. S SARMA	20-03-2025	To	21-03-2025
14)	MR S P DAS	17-03-2025	To	18-03-2025
15)	MR I RAFIQUE	14-03-2025	To	04-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,17th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	WP(C)/1457/2025	RINKU RAJKHOWA Versus THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH MR M J DEURI MS N DEKA MS H BETALA	GA, ASSAM
- FOR ORDERS -				
2	WP(C)/7552/2018	BOKUL ACHARJEE Versus THE STATE OF ASSAM AND 3 ORS.	MRS. P BARMAN (BORKAKOTI) MR. D BARUA MRS. B CHAKRABORTY MS. K BORKATAKI	GA, ASSAM MR S P DAS (R)
3	WP(C)/1289/2020	MARUFA KHATUN Versus THE STATE OF ASSAM AND 4 ORS.	MR H BHUYAN MR. P K MEDHI MR. P SAIKIA	GA, ASSAM
4	WP(C)/2641/2020	YACHULU MAGH Versus THE UNION OF INDIA AND 3 ORS	MR. B PATHAK MR. R THADANI MR. V KUMAR	MRS. A GAYAN (C.G.C.) ASSTT.S.G.I.
5	WP(C)/48/2021 WITH OFFICE NOTE	HIRON THAKURIA Versus THE UNION OF INDIA AND 7 ORS	MR. M K SHARMA MS. S S SAIKIA MR G DAS	MR. B C PATHAK MR. B PATHAK MR. R THADANI MR B HAZARIKA ASSTT.S.G.I. SC, BSNL
6	I.A.(Civil)/2168/2022 in WP(C)/7217/2021	SAURAV CHETIA AND 17 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.

	WITH WP(C)/7217/2021	SAURAV CHETIA AND 17 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM MR. JYOTIRMOY ROY (R-5,6,7,8) MR. U K NAIR (r-5,6,7,8) MS. A VERMA(r-5,6,7,8) MS. SUDAKSHINA K. (r-5,6,7,8) MR. S SARMA(R-5,6,7,8) MR. R HAZARIKA(R-5,6,7,8) MR. A DAS (R-5,6,7,8) MR. M P SARMA (r-5,6) MR. C CHAKRAVARTY(R-5,6,7,8) MR D DAS(R-5,6,7,8) MR B P SARMAH(R-5,6,7,8) B SAHA(R-5,6,7,8) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
7	WP(C)/291/2023	RITA PAUL BANIK Versus THE STATE OF ASSAM AND 7 ORS	MR. A H M R CHOUDHURY	GA, ASSAM
8	WP(C)/822/2023	ANANTA SAIKIA Versus THE UNION OF INDIA AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	MRS S BARUAH DY.S.G.I.
9	WITH WP(C)/1340/2016	ANANTA SAIKIA Versus UNION OF INDIA and 10 ORS.	MR.S K GOSWAMI MR.N BARMAN	C.G.C. MR.H GUPTA R- 1-10 ASSTT.S.G.I.
	WITH I.A.(Civil)/2278/2022 in WP(C)/1340/2016	ANANTA SAIKIA Versus UNION OF INDIA and 10 ORS.	MR.N BARMAN MR R SHARMA	ASSTT.S.G.I. ASSTT.S.G.I.
10	WP(C)/842/2023 WITH OFFICE NOTE	SMT. MANIKA KALITA DEKA Versus THE STATE OF ASSAM AND 8 ORS.	MR. S KALITA MR. S KAKATI MR P DAS GUNJAN DAS	GA, ASSAM
11	Arb.P./22/2024	SUNIT KUMAR KHETAWAT Versus SRI ANIRUDH AGARWAL	MR. P K GARODIA MR D SARMA	
12	I.A.(Civil)/465/2024 in WP(C)/1455/2019	JEHIRUL ISLAM, Versus THE STATE OF ASSAM AND 4 ORS.	MS N NATH MR. M DUTTA MS J SAIKIA	GA, ASSAM
	WITH WP(C)/1455/2019	JEHIRUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS.	MS N NATH MR. M DUTTA MS J SAIKIA	SC, FCSCA GA, ASSAM
13	Cont.Cas(C)/526/2024 FIXED	ONGC CONTRACTUAL MAZDOOR SANGHA Versus SHRI RAJESH TIWARI AND ANR	MR D TALUKDAR MR P CHOWDHURY	MR. I CHOWDHURY SR ADV (r-1,2) MR B CHOUDHURY (r-1,2)
14	WITH WP(C)/5245/2024	ONGC CONTRACTUAL MAZDOOR SANGHA Versus OIL AND NATURAL GAS CORPORATION LIMITED	MR D TALUKDAR MR P CHOWDHURY	MR. B CHOUDHURY MR B CHOUDHURY
15	Cont.Cas(C)/678/2024 FIXED	RANJITA SINGHA AND 4 ORS Versus NARAYAN KONWAR, IAS AND 3 ORS.	MR J ABEDIN MR N SARMA	MR. B GOGOI (R-2) MR B DEURI (R-3) MR A CHALIHA (R-2)
16	WP(C)/2970/2024	HAROON RASHID SIDDIQUI Versus THE CHAIRMAN CUM MANAGING DIRECTOR PNB AND 3 ORS	MR R ISLAM LEGAL AID COUNSEL	MS. S. DUTTA

17	I.A.(Civil)/3379/2024 in WP(C)/6462/2015	ON THE DEATH OF LATE PHUL KUMAR DAS, HIS LEGAL HEIR Versus THE UNION OF INDIA and 3 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MR M R ADHIKARI
	WITH WP(C)/6462/2015	SRI PHUL KUMAR DAS Versus THE UNION OF INDIA and 3 ORS	MR.S BARUAH MR.R MAZUMDAR MR.H BEZBARUAH MS.D DUTTA	C.G.C. MRM R ADHIKARI ASSTT.S.G.I.
	WITH I.A.(Civil)/3380/2024 in WP(C)/6462/2015	ON THE DEATH OF LATE PHUL KUMAR DAS, HIS LEGAL HEIR Versus THE UNION OF INDIA and 3 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MR M R ADHIKARI
18	I.A.(Civil)/4069/2024 IN WP(C)/4379/2012(D/O) in MC/89/2024	SMT. KHARGESWARI BASUMATARI and Ors Versus THE FOOD CORPORATION OF INDIA and ORS. B	MR SISHIR DUTTA MR.S DUTTA	SC, F C I SC, F C I
	WITH MC/89/2024	SMT. KHARGESWARI BASUMATARI and Ors Versus THE FOOD CORPORATION OF INDIA and ORS.	MR SISHIR DUTTA MR.S DUTTA	SC, F C I SC, F C I
19	WP(C)/5590/2024	SUMOD PORBOSA Versus THE DIMA HASAO AUTONOMOUS COUNCIL AND 2 ORS	MR. J LASKAR	SC, N C HILLS
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
20	WP(C)/99/2017	THE ALL ASSAM FOREST PROTECTION FORCE EMPLOYEES ASSOCIATION Versus THE STATE OF ASSAM and 3 ORS.	MR.C DEKA MSP DEKA MR.G C HAZARIKA MR.L DEKA	SC, FOREST GA, ASSAM
	WITH WP(C)/293/2015	THE ALL ASSAM FOREST PROTECTION FORCE EMPLOYEES' ASSOCIATION Versus THE STATE OF ASSAM AND 4 ORS	MR.C DEKA MR.G C HAZARIKA MR.L DEKA	SC, FOREST MR.R BORA
22	WP(C)/1363/2023	NIPU KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR I RAFIQUE MS A AFREEN MS. R. R. SAIKIA	GA, ASSAM
23	WP(C)/1721/2023	RUHENA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. R A CHOUDHURY MD I H LASKAR MR. R A MAZUMDER	GA, ASSAM MR H R CHOUDHURY S. TALUKDAR
24	WP(C)/1726/2023	DEEP ADHIKARI AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S DAS	SC, P AND R.D. SC, FINANCE
25	WP(C)/2124/2023	SMTI. ARPANA SARKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	GA, ASSAM MR. B CHAKRABORTY (R-3) SC, AG MR. R BORPUJARI (R-1 & R-2) SC, FINANCE SC, K A A C
26	WP(C)/2144/2023	MUHIBUL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR N SARMA	GA, ASSAM MR R DHAR, SC, SERICULTURE, RESPONDENT NO (1 & 4)
27	WP(C)/2416/2023	APGCL CONTRACTUAL LABOUR ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND 9 ORS	MR. R K TALUKDAR MS. S MEDHI	MR D KALITA (R-2,3,4 AND 5) GA, ASSAM MR. D NATH (R-2,3,4 AND 5) MS. M DEVI (R-2,3,4 AND 5) SC, ESIC SR. SC, APGCL

28	WP(C)/2549/2023	JIBUN NESSA SIDDIQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM
29	WP(C)/3959/2023	LAKHESWAR DAS AND 16 ORS Versus THE STATE OF ASSAM AND 13 ORS	MR. B K DAS MR H P GUWALA H P NEOG	MR. C S HAZARIKA, ADDL. SR. GOVT. ADVOCATE (R-5 & R-6) GA, ASSAM SC, AG MR P NAYAK (R-3) MR D GOGOI (R-1, R-2 & R- 7 TO R-14) MR K K MEDHI (R-4) SC, FOREST SC, FINANCE DEPTT.
30	WP(C)/5898/2023	DHIRAJ JYOTI NAMASUDRA Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM
31	WP(C)/7485/2023 FIXED	NABA KUMAR HAZARIKA Versus THE STATE OF ASSAM AND 8 ORS	MRS. M. BARUAH BHUYAN MR. M K SHARMA	GA, ASSAM SC, AG SC, INDUSTRIES AND COMMERCE SC. BTC
32	Arb.P./42/2024	M/S GR (JV), Versus UNION OF INDIA	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR H GUPTA DY.S.G.I.
	WITH			
33	Arb.P./43/2024	M/S GR (JV), Versus UNION OF INDIA	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR H GUPTA DY.S.G.I.
	WITH			
34	Arb.P./44/2024	M/S GR (JV) Versus UNION OF INDIA	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR H GUPTA DY.S.G.I.
35	WP(C)/725/2024 FIXED	SAJIDA AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM SC, AG SC, FINANCE
36	WP(C)/5693/2024	BALIN DAS Versus THE STATE OF ASSAM AND 2 ORS	MR R ISLAM LEGAL AID COUNSEL	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
37	WP(C)/5704/2024 FIXED	KONGKENDRA FOUZDER Versus STATE OF ASSAM AND 4 ORS.	MR. T DAS MS. N GOGOI MR. H ALI	SC, FINANCE AND TAXATION
38	Arb.P./1/2025 B/O	SANDEEP KUMAR NAHATA Versus PRAVEEN KOTHARI	MR G N SAHEWALLA MR. O P BHATI MR T C DAS MR. P SARMA MR M SAHEWALLA MS G DUGAR MS T J SAHEWALLA MS K SARMA	MR. A DHAR MD F FARIDI S KACHARI
39	WP(C)/316/2025 FIXED	CISF NO. 962295344 SUNANDA SAIKIA Versus THE UNION OF INDIA	MS D BORGHAIN MR. P GOHAIN MS. K BORUAH MS. M SARMAH	MR. K K PARASAR (C.G.C) DY.S.G.I.
40	WP(C)/659/2025 FIXED	SAUMYABRATA BHATTACHARJEE Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	GA, ASSAM

- ADMISSION WITH NOTICE SERVED - REPLY FILED -

41	Arb.P./34/2020	BEB-DDS-RKD (JV)-NAYAK (JV) Versus NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR. U K NAIR MR H K SARMA MR. R SINGHA MR. M SAHEWALLA	MS G SARMAH SC, RAILWAY
42	Arb.P./28/2022	M/S JOY ENTERPRISES Versus UNION OF INDIA AND 4 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	MR. A K DUTTA DY.S.G.I.
43	WP(C)/938/2022 FIXED	RAJU BHUYAN Versus THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	SC, PWD SC, FINANCE
44	Arb.P./23/2023	M/S G. T. C. INDIA Versus UNION OF INDIA AND ANR.	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	DY.S.G.I.
45	WP(C)/6153/2023	PROBIN BHUYAN Versus THE STATE OF ASSAM AND 6 ORS	MR. D BORAH MR. R DOWARAH	GA, ASSAM SC, AGRI. DEPARTMENT
46	WP(C)/6400/2023 B/O	SMTI SUMITA DEB SINHA Versus THE STATE OF ASSAM AND 3 ORS	MR M CHANDA MR S NATH MR C M KIKON	SC, P AND R.D.
47	WP(C)/6563/2023	HALIMA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	GA, ASSAM MR. M HOQUE (r-5) MD A ALI (r-5)
48	WP(C)/1/2024	GITA KUMARI AND 12 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MR. D. BORAH	GA, ASSAM MR J K PARAJULI (R-1) MR P NAYAK (R-2,3,4)
49	WP(C)/1201/2024	SMTI. RIJU MONI SAIKIA DAS Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MS. S KANUNGOE MS. J CHETTRY	SC, GMC
50	WP(C)/2301/2024	SANJOY CHOUHAN Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W SC, WATER RESOURCE
	WITH			
51	WP(C)/2290/2024	GITARTHA DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH SC, PWD
	WITH			
52	WP(C)/2337/2024	MUSTAFA ZAMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W
	WITH			
53	WP(C)/2340/2024	JAHANGIR ALOM Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, S L R C SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH SC, IRRIGATION
	WITH			
54	WP(C)/2350/2024	JISKEL BASUMATARY Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH

55	WITH WP(C)/2355/2024	GITALI BURAGOHAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, FOREST SC, HEALTH
56	WITH WP(C)/2357/2024	SUKANYA BORGHAIN AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W
57	WITH WP(C)/2375/2024	PANKAJ GHOSH Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY MR. S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, TRANSPORT DEPARTMENT, ASSAM SC, SLRC SC, HEALTH
58	WITH WP(C)/2390/2024	GAURAV BABA Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN R DEKA S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W SC, FINANCE
59	WITH WP(C)/2562/2024	MRIDUL KUMAR DEKA Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
60	WITH WP(C)/2578/2024	FUJAIL UDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, SOIL CONSERVATION DEPTT. SC, HEALTH
61	WITH WP(C)/2588/2024	NABIN BORDOLOI Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	SC, P AND R.D. GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
62	WITH WP(C)/2590/2024	UTTOM KUMAR SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
63	WITH WP(C)/2594/2024	SAMSUDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN R DEKA S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
64	WITH WP(C)/2595/2024	BHAIRAB DEORI Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY MD K RAHMAN S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH

65	WITH WP(C)/2597/2024	ANUWAR HUSSAIN SARKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
66	WITH WP(C)/2599/2024	SOURAVJYOTI KOUSHIK Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SEC. EDU. SC, SLRC SC, HEALTH
67	WITH WP(C)/2601/2024	AKSHYA KUMAR NATH Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	SC, ELEM. EDU GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
68	WITH WP(C)/2762/2024	SUKANYA BORGHAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY S MEDHI	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH AND F W
69	WP(C)/2705/2024 FIXED	ALI HAIDOR BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	SC, FOREST SC, FINANCE
70	WP(C)/4539/2024 FIXED	NABAJIT BHAGAWATI Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHETRI MS. D J BORAH MR VINOD BASFOR	GA, ASSAM SC, P H E
BAIL HEARING				
71	AB/1933/2023 WITH CASE RECORD(SCANNED COPY), FIXED	LAL BAHAR ALI @ LALBOR ALI Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. A HUSSAIN	MR. S C BISWAS MR. F A HASSAN PP, ASSAM
HEARING				
72	WP(C)/3248/2019 B/O	NO. 065134801 CT/GD PARAG JYOTI NATH Versus THE UNION OF INDIA AND 3 ORS.	MR. R P SARMAH MR. P N SHARMA	MR. S. C. KEYAL MR. K K PARASAR (C.G.C.) ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 17/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
5)	MR B D DAS	12-03-2025	To	21-03-2025
6)	MR. S K SINHA	10-03-2025	To	20-03-2025
7)	MR G BORDOLOI	10-03-2025	To	17-03-2025
8)	MR. J P SHARMA	08-03-2025	To	25-03-2025
9)	MR. R SARMAH	11-03-2025	To	17-03-2025
10)	MD. H BHUYAN	11-03-2025	To	30-04-2025
11)	MS S DAS	11-03-2025	To	21-03-2025
12)	MR. N J GOGOI	13-03-2025	To	17-03-2025
13)	MS. S SARMA	20-03-2025	To	21-03-2025
14)	MR S P DAS	17-03-2025	To	18-03-2025
15)	MR I RAFIQUE	14-03-2025	To	04-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,17th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(C)/10/2025	SMT. TINA DEY SARKAR Versus JAYDEEP DEB	MR. A K GUPTA MR. R S MISHRA	
2	Tr.P.(C)/11/2025	SMT. SHABARI RAJKUMARI Versus MANOJ RAJKONWAR	MR. S D PURKAYASTHA MS S.S.BORA	
3	Tr.P.(C)/12/2025	MAJANI BARO Versus AJIT DEKA	MS J K JAISWARA	
4	CRP/33/2025	UTPAL TALUKDAR Versus RAJIB SAIKIA	MR. N NATH MR N TALUKDAR MS D BORUAH	
5	CRP(IO)/89/2025 CAVT. NO.012620/25,N	INTERNAL COMMITTEE OF YES BANK LTD Versus SRI PARTHA PRATIM GOSWAMI	MEHDI ALAM MR A S DEKA MR. A IKBAL MS S SIDDIQUA	FOR CAVEATOR MR. A DEKA
6	CRP(IO)/90/2025	SMTI. RUBY SAIKIA AND 3 ORS. Versus SRIMATI RAMA DEVI CHOUDHURY AND ANR	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	
7	CRP(IO)/91/2025	AZAD ALI Versus ABDUL KADIR	MS. S NATH MR. D MAZUMDAR	
8	CRP(IO)/92/2025	M/S P S DEVELOPERS Versus BHARAT AGARWAL AND 3 ORS	MR G CHOUDHURY MS N KALITA MS M N KONYAK MR ARINDAM BARUAH MR. S B BORAH	SC, REVENUE
9	CRP(IO)/93/2025	RAMENDRA CHAKROBORTY @ RAMENDRA CHANDRA CHAKRABORTY Versus BHABESH MAZUMDER	MR G N SAHEWALLA MR H K SARMA MS K BHATTACHARYYA	
ADMISSION				
10	WP(C)/1990/2021 PART-HEARD, FIXED	MAMTAJ BEGUM AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, ELEM. EDU SC, SSA

11 WP(C)/5620/2022 PART-HEARD, FIXED	SHORIFUL ISLAM Versus THE STATE OF ASSAM AND 8 ORS.	MR. A R BHUYAN MR. R ISLAM	SC, ELEM. EDU GA, ASSAM MR. A DEKA(R-7,8) MR. A M AHMED(R-7,8) MR. A SARMA (R-8) MR. A D CHOUDHURY (R-6) MR. LENTSO (R-8) B DAS(R-7,8) SC, SSA
12 RFA/12/2015	NAZMUL ISLAM MAZARBHUIYAN Versus DISTRICT RURAL DEVELOPMENT AGENCY and 2 ORS	MR.N H MAZARBHUYAN MR.D K DEKA MR.K MIRA MS.L WAJEEDA	MR.J H LASKAR(R-3) MR.I H LASKAR(R-3) MR.P K DEKAR-3 MR.M S ALAM(R-3) MR. S ALAM(R-3)
13 CRP(IO)/408/2024	ON THE DEATH OF PRABIN CHANDRA DEKA HIS LEGAL HEIRS JAYANTA DEKA AND 2 ORS Versus ON THE DEATH OF KANU PRIYA DAS HISS LEGAL REP. JAYANTA DAS @ JAY JAYANTA DAS	MR. A K PURKAYASTHA MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	MR. P S DEKA (R-1) MR. B K BHAGAWATI(R-1) MR B S DEKA(R-1)
14 WITH CRP(IO)/222/2024	ON THE DEATH OF PRABIN CHANDRA DEKA HIS LEGAL HEIRS AND ANR Versus ON THE DEATH OF LATE KANU PRIYA DAS HIS LEGAL REP. SRI JAYANTA DAS @ JAY JAYANTA DAS AND 2 ORS	MR. A K PURKAYASTHA MR. M J BARUAH MR. S SHARMA MR. A. ALI	MR. P S DEKA(R-1) MR. B K BHAGAWATI(R-1) MS B LAHKAR(R-1) MR B S DEKA(R-1)
<u>BAIL HEARING (BA)</u>			
15 Bail Appln./470/2025 B/O	SRI AYUB ALI Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR S RAHMAN	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>			
16 RSA/33/2025	MS TEA BROKERS GUWAHATI PVT LTD AND ANR Versus SRI DIPANKAR BARUA	MR. N DEKA MR. M GOGOI MR. S BANIKYA	
WITH I.A.(Civil)/702/2025 in RSA/33/2025	MS TEA BROKERS GUWAHATI PVT LTD AND ANR Versus SRI DIPANKAR BARUA	MR. N DEKA MR. S BANIKYA	
<u>ORDERS</u>			
17 I.A.(Civil)/1473/2018 in RSA/110/2018	SRI BIJOY PRASAD KANU AND ANR Versus SRI KAMALESH DAS AND 26 ORS	MR. T ROY MS. B SARKAR MR.S DEY	MR. S K GHOSH (R1) MS F AHMED (R1)
WITH RSA/110/2018	SRI BIJOY PRASAD KANU AND ANR Versus SRI KAMALESH DAS and 26 ORS	MR.T ROY MS. B SARKAR MR.S DEY	MR. S K GHOSH (R1) MS F AHMED (R1)
18 I.A.(Civil)/3261/2018 in MACApp./820/2018	SMT SURABHI BISWASH Versus SRI SON BAISHYA AND 2 ORS	MS. S B CHOUDHURY MS. A G CHOUDHURY	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MR. C SHARMA MR. S DUTTA MS M GAZLOO
WITH MACApp./820/2018	SMT SURABHI BISWASH Versus SRI SON BAISHYA AND 2 ORS	MS. S B CHOUDHURY MS. A G CHOUDHURY	
19 RFA/3/2024 CAVT. NO.12932/023,	DHANANJOY DAS AND ANR. Versus ANIL KUMAR KAR AND 8 ORS.	MR. N DHAR MR. T U LASKAR MR. R A MAZUMDER	GA, ASSAM SC, NHAI MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM SC, FOREST FOR CAVEATOR

	<p>WITH I.A.(Civil)/154/2024 in RFA/3/2024</p>	<p>DHANANJOY DAS AND ANR. Versus ANIL KUMAR KAR AND 8 ORS.</p>	<p>MR. N DHAR MR. T U LASKAR MR. R A MAZUMDER</p>	<p>GA, ASSAM SC, NHAI MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM FOR CAVEATOR SC, FOREST</p>
20	<p>CO/11/2024 WITH LCR in RSA/173/2023 WITH RSA/173/2023</p>	<p>GULABI RABIDAS AND 3 ORS Versus GANIA RABIDAS @ MONI RABIDAS</p> <p>GANIA RABIDAS @ MONI RABIDAS Versus GULABI RABIDAS AND 16 ORS</p>	<p>MR. M H RAJBARBHUIYAN MR G BHARADWAJ MS. R CHETRI</p> <p>MR. S K GHOSH MS F AHMED</p>	<p>MR. M H RAJBARBHUIYAN (R-1 TO 4) MR G BHARADWAJ(R-1 TO 4)</p> <p>MR. M H RAJBARBHUIYAN (R-1, R3) MS.SHOMA DASGUPTA (R1, R3) MS SUPRIYA DASGUPTA (R-1,4)</p>
21	<p>I.A.(Civil)/1147/2024 in FAO/103/2024</p> <p>WITH FAO/103/2024 (Filing Number)</p>	<p>KASTURI LAHIRI Versus AMITABHA GHOSH AND 3 ORS.</p> <p>KASTURI LAHIRI Versus AMITABHA GHOSH AND 3 ORS B</p>	<p>MR A KAKOTI</p> <p>MR A KAKOTI</p>	<p>MR. N DHAR (R1, R3) MS.SHOMA DASGUPTA (R1, R3) MS SUPRIYA DASGUPTA (R-1,4)</p>
22	<p>I.A.(Civil)/1492/2024 in MFA/3331/2024</p> <p>WITH MFA/3331/2024 (Filing Number)</p> <p>WITH I.A.(Civil)/3333/2024 (Filing Number)</p>	<p>NATIONAL INSURANCE COMPANY LTD Versus MUSSTT. EACHMINA KHATUN AND 5 ORS</p> <p>NATIONAL INSURANCE COMPANY LTD Versus MOSSTT. EACHMINA KHATUN AND 5 ORS B</p> <p>NATIONAL INSURANCE COMPANY LTD Versus MOSSTT. EACHMINA KHATUN AND 5 ORS B</p>	<p>MRS L SHARMA MR. K K BHATTA</p> <p>MR. K K BHATTA</p> <p>MR. K K BHATTA</p>	<p>MR D MONDAL (1,2,4)</p>
23	<p>I.A.(Civil)/1501/2024 WITH LCR, FIXED in RSA/38/2012 WITH RSA/38/2012</p> <p>WITH I.A.(Civil)/3270/2019 in RSA/38/2012</p> <p>WITH I.A.(Civil)/1500/2024 in RSA/38/2012</p> <p>WITH I.A.(Civil)/1502/2024 in RSA/38/2012</p>	<p>ON THE DEATH OF ABUL MAZID Versus HAZERA KHATUN AND ORS</p> <p>ABUL MAZID AND 8 ORS Versus HAZERA KHATUN AND ORS</p> <p>HAZERA KHATUN AND 7 ORS Versus ABDUL MAZID AND 13 ORS</p> <p>ON THE DEATH OF ABUL MAZID Versus HAZERA KHATUN AND ORS</p> <p>ON THE DEATH OF ABUL MAZID Versus HAZERA KHATUN AND ORS</p>	<p>MR. S J SARMA</p> <p>MR.N GOSWAMI MR.D K DAS MR.S J SARMA MR.S DAS</p> <p>MR G P BHOWMIK MS M KALITA</p> <p>MR.S J SARMA</p> <p>MR.S J SARMA</p>	<p>MRG P BHOWMIK MRS. M SHARMA (r-1 to 5) MS.J PURKAYASTHA MR. S R GOGOI (r-1 to 5) MR.R C DAS MR.B DAS MR. S C DAS MS.M MAHANTA MS.N HAZARIKA</p> <p>MR. D K DAS MR. S J SARMAH MR S DAS</p>
24	<p>I.A.(Civil)/3079/2024 FIXED in RSA/12789/2023</p>	<p>AKLIM UDDIN LASKAR @ AKLIM HUSSAIN LASKAR AND 12 ORS. Versus AJMAN ALI @ AJMAN ALI LASKAR</p>	<p>MR. B J GHOSH MR. I ALAM MR. T SK</p>	<p>MR N N UPADHYAYA MR. B B KAKATI</p>

	WITH RSA/12789/2023 (Filing Number)	AKLIM UDDIN LASKAR @ AKLIM HUSSAIN MR. I ALAM LASKAR AND 12 ORS. Versus AJMAN ALI @ AJMAN ALI LASKAR E		
	WITH I.A.(Civil)/10036/2024 (Filing Number)	AKLIM UDDIN LASKAR @ AKLIM HUSSAIN MR. I ALAM LASKAR AND 12 ORS. Versus AJMAN ALI @ AJMAN ALI LASKAR E		
25	I.A.(Civil)/3228/2024 WITH LCR in CRP(IO)/75/2024	NIZAM UDDIN BARBHUIYA AND 12 ORS. Versus RAYNA BEGOM CHOUDHURY @ RAYNA BEGUM BARBHUIYA	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	MR. R A CHOUDHURY MR. R A CHOUDHURY MR. R A MAZUMDER
	WITH CRP(IO)/75/2024	RAYNA BEGOM CHOUDHURY @ RAYNA BEGUM BARBHUIYA Versus NIZAM UDDIN BARBHUIYA AND 23 ORS.	MR. R A CHOUDHURY MR. R A MAZUMDER Z A LASKAR	MR G N SAHEWALLA (R- 10,11,12,13) MR. A M BARBHUIYA(R-1 TO 8,19,20,21,22,23) MS S R MAZARBHUIYA(R-1 TO 8, 19,20,21,22,23) MR M SAHEWALLAR- 10,11,12,13) MS G DUGARR- 10,11,12,13) MS K SARMA- 10,11,12,13)
26	I.A.(Civil)/3416/2024 IN MAC.APP. 170/2011(D/O), WITH LCR in MACApp./170/2011	NATIONAL INSURANCE CO. LTD. Versus JOYA DAS AND ORS	MR. R GOSWAMI	
27	I.A.(Civil)/3499/2024 in MACApp./12537/2024	THE RELIANCE GENERAL INSURANCE CO LTD Versus UDIT KUMAR BORAH AND 2 ORS	MR. A J SAIKIA MR. S. PEGU	MR. M TALUKDAR (R-1,2)
	WITH MACApp./12537/2024 (Filing Number)	THE RELIANCE GENERAL INSURANCE CO LTD Versus UDIT KUMAR BORAH AND 2 ORS	MR. A J SAIKIA	
28	I.A.(Civil)/3529/2024 FIXED in MACApp./386/2024	BHUBANESWARI DEVI Versus ORIENTAL INSURANCE COMPANY LTD.	MR D MONDAL	MS. R D MOZUMDAR
	WITH MACApp./386/2024	ORIENTAL INSURANCE COMPANY LTD. Versus BHUBANESWARI DEVI AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR D MONDAL (R-1 TO 3)
29	I.A.(Civil)/3615/2024 FIXED in CRP/91/2024	SRI SUJOY MITRA Versus SMT. RIMASHREE PAUL,	MS A HUSSAIN S AHMED	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
	WITH CRP/91/2024	SRI SUJOY MITRA Versus SMT. RIMASHREE PAUL	MS A HUSSAIN MR. A K RAY MR. I GOGOI MR. M I HUDA M PATHAK MISS T DAS S AHMED	
30	I.A.(Civil)/3917/2024 WITH LCR 2 FILES in MACApp./9/2014	JOHMON THANGA KIPA and ORS Versus NATIONAL INSURANCE CO LTD	MR. R P SARMAH MR M R ADHIKARI MR M R ADHIKARI	MS. S ROY
	WITH MACApp./9/2014 CAVT. NO. 759/2012	NATIONAL INSURANCE CO LTD Versus JOHMON THANGA KIPA and 7 ORS	MR. A SARMA MS. S ROY	MR. R P SARMAH MR. M R ADHIKARI MR. A K GUPTA MR. R S MISHRA FOR CAVEATOR MS. H TERANGPI

31	I.A.(Civil)/4043/2024 in MACApp./323/2024	MATIAS TANTI @ MATIUS @ MATIYACH DONGRI AND 2 ORS Versus ORIENTAL INSURANCE COMPANY LTD AND 2 ORS	MR. A T SARKAR MS. C MOZUMDAR MR. S P SHARMA	MR D MAZUMDER FOR CAVEATOR
	WITH MACApp./323/2024	ORIENTAL INSURANCE COMPANY LTD Versus MATIAS TANTI @ MATIUS @ MATIYACH DONGRI AND 2 ORS F	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A T SARKAR FOR CAVEATOR
32	Review.Pet./2/2025 in RSA/219/2015 (D/O)	ROSLINE ANTHONY @ RESHIM ANTONY AND 3 ORS Versus SUREHA BEGUM AND ORS	MR. P S DEKA MS. R CHOUDHURY MR B S DEKA	
33	Review.Pet./17/2025 IN CRP(IO)/483/2024 (D/O)	MANBOR MAHATO AND 7 ORS Versus GAUTAM PHUKAN AND 3 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	
34	I.A.(Civil)/141/2025 in CRP/14822/2024	KANAN BALA RABHA AND 8 ORS. Versus DIBAKAR DAS	MR. M SARANIA MR. S SAIKIA MR. P P GOGOI MR A SARANIA N GOGOI	
	WITH CRP/14822/2024 (Filing Number)	KANAN BALA RABHA AND 8 ORS Versus DIBAKAR DAS (F)	MR. M SARANIA	
35	I.A.(Civil)/609/2025 WITH LCR in CRP/5/2021 WITH CRP/5/2021	NURUT ZAMAN AND ORS Versus NOOR FATEH AND ORS	MS. R CHOUDHURY	MR S K DEKA
	WITH I.A.(Civil)/3835/2023 in CRP/5/2021	MSTT. NOOR FATEH and 2 ORS Versus ASSAM BOARD OF WAKF, GUWAHATI and 2 ORS.	MR. A SARMA MR. T K BHUYAN MR. S K DEKA MR. J DEKA	MR. H R A CHOUDHURY(R- 2 & 3) MS. R CHOUDHURY(R-2 & 3) MR. A GANGULY (SC, Assam Board of WAKF) (R- 1) MS. E YASMIN (R-2 & 3)
	WITH I.A.(Civil)/3835/2023 in CRP/5/2021	A. K MOTIUL ISLAM AND ANR Versus MSTT. NOOR FATEH AND 3 ORS	MS. R CHOUDHURY MS. B. HAZARIKA	MR. A SARMA MR. T K BHUYAN MR. S K DEKA
36	I.A.(Civil)/694/2025 in MACApp./2491/2025	NEW INDIA ASSURANCE CO. LTD. Versus KANTI DEVI @ NITUMONI DEVI	MR. K K BHATTA P GOSWAMI	
	WITH MACApp./2491/2025 (Filing Number)	NEW INDIA ASSURANCE Co Ltd Versus Smti Kanti Devi alias Nitumoni Devi	POOJA GOSWAMI	
	WITH I.A.(Civil)/2495/2025 (Filing Number)	NEW INDIA ASSURANCE CO LTD Versus Smti Kanti Devi ALIAS Nitumoni Devi	POOJA GOSWAMI	
37	I.A.(Civil)/720/2025 in MFA/2486/2025	NATIONAL INSURANCE COMPANY LTD. Versus JOMILA BEWA @ JOMILE BEWA	MR. K K BHATTA P GOSWAMI	
	WITH MFA/2486/2025 (Filing Number)	National Insurance Company Ltd Versus Jomila Bewa ALIAS Jomile Bewa	POOJA GOSWAMI	
38	I.A.(Civil)/723/2025 in RSA/15866/2024	ON THE DEATH OF AMULYA CHANDRA PAUL HIS LEGAL HEIRS SUNANDA PAUL CHATTERJEE AND ANR Versus SUTAPA SARKAR	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG J MEDHI	

WITH
[RSA/15866/2024](#)
(Filing Number)

ON THE DEATH OF AMULYA CHANDRA PAUL HIS LEGAL HEIRS SUNANDA PAUL AND ANR

MR. P DAIMARY

Versus

SUTAPA SARKAR (H)

THE NATIONAL INSURANCE COMPANY LTD.

MR. P J BARMAN
MS R TADO

Versus

NARENDRA KUMAR JAIN

39 [I.A.\(Civil\)/729/2025](#)
in MACApp./2408/2025

WITH
[MACApp./2408/2025](#)
(Filing Number)

THE NATIONAL INSURANCE COMPANY LTD

MR PRANABJYOTI BARMAN

Versus

DR NARENDRA KUMAR JAIN AND ORS

BANK OF BARODA, HAILAKANDI BRANCH

MR. B SHARMA

Versus

LAYEK UDDIN LASKAR AND 8 ORS.

MR. H DAS
P BHAGAT

40 [I.A.\(Civil\)/732/2025](#)
in CRP/1438/2025

WITH
[CRP/1438/2025](#)
(Filing Number)

BANK OF BARODA, HAILAKANDI BRANCH

MR. B SHARMA

Versus

LAYEK UDDIN LASKAR AND 8 ORS.

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LEAVE NOTE OF ADVOCATES FOR 17/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
5)	MR B D DAS	12-03-2025	To	21-03-2025
6)	MR. S K SINHA	10-03-2025	To	20-03-2025
7)	MR G BORDOLOI	10-03-2025	To	17-03-2025
8)	MR. J P SHARMA	08-03-2025	To	25-03-2025
9)	MR. R SARMAH	11-03-2025	To	17-03-2025
10)	MD. H BHUYAN	11-03-2025	To	30-04-2025
11)	MS S DAS	11-03-2025	To	21-03-2025
12)	MR. N J GOGOI	13-03-2025	To	17-03-2025
13)	MS. S SARMA	20-03-2025	To	21-03-2025
14)	MR S P DAS	17-03-2025	To	18-03-2025
15)	MR I RAFIQUE	14-03-2025	To	04-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,17th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(IO)/82/2025 FIXED	JOSEPH KANDULNA Versus GOSSNIER EVANGELICAL LUTHERAN CHURCH AND 4 ORS	MD. A SAHAD POMPA CHOUDHURY PRIYANKU PRATIM PARASOR B.L. SARMA DIPALI KALITA	
	WITH			
2	CRP(IO)/69/2025	JOSEPH KANDULNA Versus GOSSNIER EVANGELICAL LUTHERAN CHURCH AND 4 ORS	MD. A SAHAD PRIYANKU PRATIM PARASOR B.L. SARMA DIPALI KALITA	
	WITH			
3	CRP(IO)/74/2025	JOSEPH KANDULNA Versus GOSSNIER EVANGELICAL LUTHERAN CHURCH AND 4 ORS	MD. A SAHAD POMPA CHOUDHURY PRIYANKU PRATIM PARASOR B.L. SARMA DIPALI KALITA	
ADMISSION				
4	WP(C)/320/2014 PART-HEARD, FIXED	BINOY DEKA Versus THE STATE OF ASSAM AND 2 ORS	MR. S S DEY MR. R M DEKA MRS. R S CHOUDHURY	MR. B GOGOI (SC, HEALTH DEPT.) MR. P SAIKIA, SC, SOCIAL WELFARE DEPTT.(R-5,6) MRS. A VERMA SC, NRHM
5	CRP(IO)/145/2023 FIXED	SMTI. PREMODA BARMAN AND 4 ORS Versus JINTU DUTTA AND 3 ORS	PETITIONER IN PERSON	MR P UPADHYAY (R-3) MR P UPADHYAY (R-3) MR. R K BHUYAN (r-2) MR. K LAHKAR (R-4) MR. I AHMED (R-4) R BISWAS (R-4) MR A UPADHYAY MR. M KASHYAP (r-2) MR. B P KUMAR
6	CRP(IO)/297/2023 WITH LCR, FIXED	HINDUSTHAN EARTHMOVERS Versus T K ENGINEERING CONSORTIUM PVT LTD AND ANR	MR G N SAHEWALLA MR N ANIX SINGH MR M SAHEWALLA MR H K SARMA MS K BHATTACHARYYA	MR. S K DEORI (R1, R2) MS. SOMILA (R1, R2) MR. L RUKHI (R1, R2)

7	WITH CRP(IO)/267/2023	HINDUSTHAN EARTHMOVERS Versus T K ENGINEERING CONSORTIUM PRIVATE LIMITED AND 6 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI MR H K SARMA	MR. S K DEORI (R1, R2) MS. SOMILA (R1, R2)
8	CRP/59/2024 WITH LCR	MAHADEV KIRTONIA Versus CHANDRA SARKAR	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR G J SAIKIA MR. N DAS S DAS MD A ISLAM
9	CRP(IO)/180/2024	MD. SURAT ALI SK Versus ASHRAF ALI AND 12 ORS	MR. S ISLAM MR A HAWARI A R MONDAL	MR. R BARUAH(R-1,2,3,4,5) MR. A IKBAL(R-1,2,3,4,5) MS S SIDDIQUA(R-1,2,3,4,5) MS. J SARMA(R-1,2,3,4,5)
10	WP(C)/3432/2024 FIXED	DHARITRI DEKA Versus THE STATE OF ASSAM AND 5 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY MR A CHETIA	GA, ASSAM SC, GHC SC, FINANCE
11	MFA/9/2025	UNITED INDIA INSURANCE COMPANY LTD. Versus PALOBAN URANG	MR. R GOSWAMI MS. M SAIKIA	
	WITH I.A.(Civil)/707/2025 in MFA/9/2025	UNITED INDIA INSURANCE COMPANY LTD. Versus PALOBAN URANG	MR. R GOSWAMI MS. M SAIKIA	
12	MFA/11/2025	SANGEETA MAYA THAPA Versus THE UNION OF INDIA	MR. S SUTRADHAR J.P. BARUAH	DY.S.G.I.
13	MACApp./62/2025 FIXED	MAGMA HDI GENERAL INSURANCE CO. LTD. Versus ABDUL RAHMAN	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
	WITH I.A.(Civil)/593/2025 in MACApp./62/2025	MAGMA HDI GENERAL INSURANCE CO. LTD. Versus ABDUL RAHMAN	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
14	MACApp./81/2025	THE NEW INDIA ASSURANCE CO. LTD. Versus SHILPA AGARWAL AND 4 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	MR. A R AGARWALA MR ADITYA AGARWALA FOR CAVEATOR
	WITH I.A.(Civil)/704/2025 in MACApp./81/2025	THE NEW INDIA ASSURANCE CO. LTD. Versus SHILPA AGARWAL AND 4 ORS	MR. A J SAIKIA M CHETIA MR. S. PEGU	MR. A R AGARWALA MR ADITYA AGARWALA FOR CAVEATOR
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
15	RSA/110/2022 WITH LCR	ON THE DEATH OF RAMESH CHANDRA PAUL HIS LEGAL HEIRS INA RANI DEB AND ORS. Versus ON THE DEATH OF NALINI MOHAN PAUL HIS LEGAL HEIRS NABENDU PAUL AND ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	DR G J SHARMA (r-1 to 8) MR S NATH (r-1 to 8)
	WITH I.A.(Civil)/1922/2022 in RSA/110/2022	ON THE DEATH OF RAMESH CHANDRA PAUL HIS LEGAL HEIRS INA RANI DEB AND ORS. Versus ON THE DEATH OF NALINI MOHAN PAUL HIS LEGAL HEIRS NABENDU PAUL AND ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	

16	RSA/40/2024 FIXED	NUR ISLAM AND 18 ORS. Versus SUBAR UDDIN	MR B KAUSHIK MR. P BORAH MR. S HAZARIKA MR S SARMAH MS A M DCOSTA
	WITH I.A.(Civil)/644/2024 in RSA/40/2024	NUR ISLAM AND 18 ORS. Versus SUBAR UDDIN	MR B KAUSHIK MR. P BORAH MR. S HAZARIKA MR S SARMAH

ORDERS

17	RSA/279/2010 WITH LCR	NIRANJAN DEY, Versus THE STATE OF ASSAM and 2 ORS,	MR.A M BUZARBARUAH MR D C NATH MR.D DAS	
18	RSA/175/2012 CAVT. NO. 856/2012 WITH LCR, FIXED	BIRENDRA KUMAR SAIKIA Versus AJIT CHANDRA BORA	MR.K N CHOUDHURY MR.M MAHANTA MR.A DHAR MRK K DAS	MR.M K SHARMA FOR CAVEATOR MR.C GOSWAMI
	WITH I.A.(Civil)/621/2025 in RSA/175/2012	ON THE DEATH OF BIRENDRA KUMAR SAIKIA HIS LEGAL HEIRS PRANATI SAIKIA Versus AJIT CHANDRA BORA	MR. K N CHOUDHURY	MR C GOSWAMI
	WITH I.A.(Civil)/627/2025 in RSA/175/2012	ON THE DEATH OF BIRENDRA KUMAR SAIKIA HIS LEGAL HEIRS PRANATI SAIKIA Versus AJIT CHANDRA BORA	MR. K N CHOUDHURY	MR. C GOSWAMI
	WITH I.A.(Civil)/628/2025 in RSA/175/2012	ON THE DEATH OF BIRENDRA KUMAR SAIKIA HIS LEGAL HEIRS PRANATI SAIKIA Versus AJIT CHANDRA BORA	MR. K N CHOUDHURY	MR. C GOSWAMI
19	RSA/273/2014 WITH LCR	SATTAR SINGH BASUMATARY @ SANTAR SINGH BASUMATARY Versus ON THE DEATH OF AMAR CHAND PINCHA ANDE HIS LEGAL HEIRS-	S DEY MR. A C SARMA P SEN MR G BHARADWAJ MR B DEORI MR N BRAHMA	L SHARMA(R-1) S S SHARMA(R-1) B J MUKHERJEE(R-1)
20	CRP/372/2016	KHAGENDRA NAMASUDRA Versus XXXXXXX AND 3 ORS.	MR. M TALUKDAR MS. D KALITA	MR. S DUTTA MS C BORAH
21	MACApp./493/2017 WITH LCR	NATIONAL INSURANCE CO LTD Versus MAYA RABON and 7 ORS	MR.R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	MR.R DHAR MSR RANGMAI
22	MACApp./509/2017 WITH LCR, FIXED	SMTI PADUMI SAIKIA Versus THE REGIONAL MANAGER NATIONAL INSURANCE CO. LTD and 3 ORS	MR.P P DAS MR.R AHMED	MR. B K PURKAYASTHA MR. R K BHATRA (R1, R2) MS. M BORUAH MS R GANGAWAT (R1, R2) MS M N KONYAK (R1, R2)
23	CRP(IO)/406/2018	PRANAB JYOTI DAS LEGAL HEIR OF LATE PARESH CH. DAS Versus SACHIN CH. DAS AND 10 ORS.	MR. D MOZUMDER MR. K KALITA MR. D NATH MR D KALITA	MR. D NANDI (R-1.1 TO 1.4 AND 7) MS P SARMAH (R-1.1 TO 1.4 AND 7)
24	CRP(IO)/5/2022 FIXED	M/S GOEL COIR FOAM (INDIA) PRIVATE LIMITED AND 3 ORS Versus BABU BORO	MR M HALOI MR D DEKA MS. T BEGUM MR. J BHARALI MS. M DEY MR N J KUMAR	MR. H SARMAH MR P KATAKI (P-2 TO 4) MR S DUTTA
25	CRP/45/2022	PANCHMUKHI DEVI Versus SMTI. SITA DEVI AND 8 ORS	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	
	WITH I.A.(Civil)/1289/2022 in CRP/45/2022	PANCHMUKHI DEVI Versus SMTI SITA DEVI AND 8 ORS	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR	
26	CRP/120/2022	SAIRA BEGUM AND ORS Versus JOINUL HUSSAIN LASKAR AND 18 ORS.	MD. A SAHAD DIPALI DEVI MR. M H ALI	MR. N H BARBHUIYA (r-1 to 6) MS N J BEGUM (r-1 to 6)

27	CRP(IO)/318/2022	HDB FINANCIAL SERVICES LTD AND ANR Versus ABDUL ALIM	Mukesh Sharma MR P AGARWAL MS. S YASMIN	
28	Tr.P.(C)/1/2023	SMT. DEEPA SAHA Versus ARUNJIT BHOWMIK	MR N J DAS	
29	Mat.App./60/2023 WITH LCR	XXXXXXX Versus XXXXXXX	MS. N M DEKA	MRS. R S DEURI J RABHA
30	Mat.App./64/2023 WITH LCR	XXXXXXX Versus XXXXXXX	MR. A GOGOI	MR. D SAHU MR. R S MISHRA
31	RSA/125/2023	HAMIDA BEGUM AND 3 ORS. Versus ABDUL MATLIB	MR. S ISLAM MR A HAWARI	MR. B D DEKA MR. M DAS MR S DEWRI N CHAUDHURY MR A BHATRA
	WITH I.A.(Civil)/2142/2023 in RSA/125/2023	HAMIDA BEGUM AND 3 ORS. Versus ABDUL MATLIB	MR. S ISLAM MR A HAWARI	
32	RSA/126/2023	ON THE DEATH OF RAJENDRA KUMAR PATHAK HIS LEGAL HEIRS RENUBALA PATHAK AND ORS. Versus MD. SAHER ALI AND ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	MR. N HAQUE (r- 7.1,4.3,4.2,4.1,6.1,6.2,3,2.1,2.2,2.3,5) MR. A K AZAD (r- 7.1,4.3,4.2,4.1,6.1,6.2,3,2.1,2.2,2.3,5) MR. S R BARBHUIYA (r- 7.1,4.3,4.2,4.1,6.1,6.2,3,2.1,2.2,2.3,5) MR M HUSSAIN (r- 7.1,4.3,4.2,4.1,6.1,6.2,3,2.1,2.2,2.3,5)
33	I.A.(Civil)/1780/2023 in RSA/165/2016 (D/O), WITH LCR in RSA/165/2016 WITH I.A.(Civil)/1781/2023	SRI MONORANJAN DHUBI and 3 ORS Versus ON THE DEATH OF YUNUS ALI,	MS. S D GUPTA MR B MALAKAR MS S DASGUPTA	MS. R CHOUDHURY (r-2,4) MS F N ZAMAN (r-2,4) MS. B. HAZARIKA (r-2,4)
	WITH I.A.(Civil)/1782/2023	SRI MONORANJAN DHUBI AND 3 ORS Versus ON THE DEATH OF YUNUS ALI	MS. S D GUPTA MR B MALAKAR MS S DASGUPTA	
	WITH I.A.(Civil)/659/2025	MONORANJAN DHUBI AND ORS Versus ROISUL HOQUE AND ORS	MS. S D GUPTA MS SUPRIYA DASGUPTA MS SUPRIYA DASGUPTA	MS. R CHOUDHURY
34	RSA/21/2024 WITH LCR WITH I.A.(Civil)/337/2024 in RSA/21/2024	DIMBESWAR DUTTA AND 2 ORS. Versus MOON BORAH AND 7 ORS.	MR. P BORDOLOI MR D BHUYAN	MR D DAS (R-1,2,3,4,6,8) S RABHA(R-1,2,3,4,6,8) R BASUMATARY(R-1,2,3,4,6,8)
35	MFA/45/2024 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus ABDUL RAFIK ALI AND ANR. B	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR A SHARMA
36	RSA/58/2024 WITH LCR	MANAGER, LONGAI TEA ESTATE AND ANR. Versus D.M. PRORERTIES PVT. LTD. AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR. T DAS MR. T DAS MS. R BARMAN MR. S SUTRADHAR	MR. P K ROY (R-3) MR. S K CHAKRABORTY(R-3) MR A CHAKRABORTY(R-3)
37	CRP/120/2024 WITH LCR	PRABHUDAYAL AGARWALA @ PRABHUDAYAL PATOWARI Versus SRI GURU SINGH SABHA (SGSS)	MR SISHIR DUTTA MS K BORAH MR. SIDHANT DUTTA	MR. D CHAKRABARTY MS D.CHAKRABARTY
38	RSA/173/2024 WITH LCR	ON THE DEATH OF MD ABDUL JABBAR HIS LEGAL HEIRS AMBIYA KHATUN @ AMBIYA KHATUN AND 4 ORS Versus ON THE DEATH OF GIRISH CH NATH HIS LEGAL HEIRS SWAPNA BORKAKATI AND ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR D K DAS MR. R K NATH MS. P BHUYAN MS. S DAS M KHATONIAR
39	RSA/180/2024	SORHAB ALI @ MD. SURHAB ALI Versus SURUT ZAMAL	MR. J AHMED MS A HUSSAIN R BEGUM S AHMED	MR P K KALITA MR K TALUKDAR

40	RSA/202/2024 WITH LCR	KHALILUR RAHMAN Versus BAPURAM BASUMATARY AND 11 ORS	G UDDIN P ADHIKARI MR A K AZAD	MR. SHEELADITYA (R-1,2,3,4)
41	RSA/203/2024	RAHIMA BEGUM AND 5 ORS Versus AZIMUDDIN AND 9 ORS	MR. I CHOUDHURY MR. P SARMA	
42	CRP(IO)/241/2024	BULBUL GOGOI KALANDI @ KALANJI AND 3 ORS Versus RINKU BORDOLOI AND 2 ORS	MR. A R SIKDAR MR. S I TALUKDAR	MRS. P B BORDOLOI(R-2) MR. U K DEKA(R-1, R3) MR R SENSUA (R-1, R3)
43	CRP(IO)/370/2024 WITH LCR	MUNINDRA KUMAR BARUAH Versus KARABI HAZARIKA	MR. A PAUL MS. M M KALITA MS. L WAJEEDA	F K R AHMED
44	CRP/13/2025 FIXED	SMTI. TRISHNA HAZARIKA AND ANR Versus DEBOL KRISHNA NATH	MR. S SAHU MS A ROY	
45	CRP(IO)/48/2025 FIXED	MAKRAM ALI Versus MUSSTT JORJINA BEGUM AND ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM
46	CRP(IO)/50/2025 FIXED	ZIAUR RAHMAN BARBHUIYA AND ANR Versus JOYNAL ABEDIN BARBHUIYA AND 12 ORS.	MS. R CHOUDHURY MS. B. HAZARIKA	
47	I.A.(Civil)/726/2025 WITH LCR, B/O in RSA/198/2023	SITA NATH MANDAL Versus ON THE DEATH OF LT.NARAYAN BISWAS HIS LEGAL HEIRS RUMPI BISWAS AND ORS.	MR. A L MANDAL MR. P K DEKA MR. P DAIMARY MR. R. KARIM	MS S CHAKRABORTY(R-1 TO 4)
	WITH RSA/198/2023	SITA NATH MANDAL Versus ON THE DEATH OF LT.NARAYAN BISWAS HIS LEGAL HEIRS RUMPI BISWAS AND ORS.	MR. A L MANDAL MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	MS. R CHOUDHURY (R-1 TO 4) MS S CHAKRABORTY(R-1 TO 4) MS. B. HAZARIKA(R-1 TO 4)

HEARING

48	CRP/27/2024 (AT 2:00 PM), WITH LCR, FIXED	ON THE DEATH OF JAGANMOY PAUL, HIS LEHAL HEIRS KALYANI PAUL AND 2 ORS Versus RASHESWAR PAUL @ RASHU PAUL	MR. S D PURKAYASTHA MS S.S.BORA	MR. B K SEN MR F HAQUE MR A HUSSAIN N HASAN
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LEAVE NOTE OF ADVOCATES FOR 17/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,17th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./2534/2024 WITH CASE RECORD(SCANNED COPY)	HANUMAN SINGH Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
2	Bail Appln./2603/2024 WITH CASE RECORD(SCANNED COPY)	SMTI NAINAH DEVI Versus THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN	PP, ASSAM
3	Bail Appln./2661/2024 WITH CASE RECORD(SCANNED COPY),OFFICE NOTE	SAHIDUL ALOM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
4	Bail Appln./3464/2024 WITH CASE RECORD(SCANNED COPY)	HUSSAIN AHMED Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
5	Bail Appln./3702/2024 WITH CASE RECORD(SCANNED COPY)	GOGOU HAOKIP Versus THE STATE OF ASSAM	M THUMRA MR. S T KOM	PP, ASSAM
6	Bail Appln./3782/2024 WITH CASE RECORD(SCANNED COPY)	MEGHAN PASWAN AND ANR Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
7	Bail Appln./3880/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SRI LAKENDRA BASUMATARY Versus THE STA OF ASSAM	MR. A NARZARI MS. S T BOKTH	PP, ASSAM
8	Bail Appln./102/2025 WITH CASE RECORD(SCANNED COPY)	SRI JOHORLAL MORANG Versus THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG	PP, ASSAM
9	Bail Appln./200/2025 WITH CASE RECORD(SCANNED COPY)	SRI MAMON RASHID Versus THE STATE OF ASSAM	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE K A SODIAL	PP, ASSAM
BAIL HEARING				
10	AB/2383/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD BAPON @ MD BAPON TALUKDAR @ AZIRUDDIN Versus THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH MR. A K DAS	PP, ASSAM

11 [AB/232/2025](#)
FIXED

SOHIDUR ISLAM
Versus
THE STATE OF ASSAM

MR. M AHMED
MD I H LASKAR

PP, ASSAM

ORDERS

12 [I.A.\(CrI.\)/1011/2024](#)
BA 2052/2024(D/O)
in Bail Appln./2052/2024

DURYODHAN YADAV
Versus
THE STATE OF ASSAM AND ANR

MS. D CHAUHAN

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
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15)	MR I RAFIQUE	14-03-2025	To	04-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,17th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 16

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH OR AT 03:00 PM,
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Cont.Cas(C)/553/2017 FIXED	RUP KUMAR RAJKHOWA and 9 ORS. Versus PREETOM SAIKIA and ORS.	MR.A K BHUYAN MS.B BHUYAN MS.N CHOUDHURY MS.N BORAH	MR N SARMA MS. K DAS MR. A DEKA
2	Cont.Cas(C)/136/2018 FIXED	ABDUR ROSHID Versus PREETOM SAIKIA, I.A.S.	G UDDIN MS. P A TALUKDAR	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR MRS. R BORAH MS. N PHUKAN
3	MACApp./557/2019 WITH LCR, FIXED	UNITED INDIA INSURANCE CO. LTD., Versus SRI ATUL SAIKIA and 5 ORS	MR. A TALUKDAR MS. L SHARMA MR. K K BHATTA MR. J JOHN	MR. P HAZARIKA (R-3) MR. P HAZARIKA (R-3) MRS. B GOGOI (R-1) MS M BORAH (R-1) P. BORAH (R-3) MR. H S BORAH (r-4) MS. M SAIKIA (R-6)
4	WITH MACApp./364/2022	NATIONAL INSURANCE COMPANY LTD Versus SRI ATUL SAIKIA and 5 ORS	MR S S SHARMA MR S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MRS M SUTRADHAR MR.S RAHMAN(R-1) MR.I CHOUDHURY(R-1) MR S M ABDULLAH P MR A SARMAH MS H DAS MR.D SAIKIA(R-1)
5	Cont.Cas(C)/169/2021 FIXED	PARAMANANDA BORA Versus PREETOM SAIKIA AND 3 ORS	MR. J LASKAR MR R DAS	MR S M T CHISTIE (R1) MR. A PHUKAN (R1)
6	Cont.Cas(C)/170/2021 FIXED	PHAGUN DAIMARI AND ANR Versus PREETOM SAIKIA AND 3ORS.	MR. J LASKAR MR R DAS	MR S M T CHISTIE (R1) MR. P K BORAH (R1) MR. U SARMA
7	Cont.Cas(C)/432/2021 FIXED	MD. KAMAL UDDIN AHMED Versus MS. MAMATA HOJAI	MR T N SRINIVASAN MR. N ISLAM MS TH A DEVI	
8	Cont.Cas(C)/46/2022 FIXED	KANIKA CHAUDHURY Versus PREETOM SAIKIA AND 3 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	MR. D SAIKIA (r-2) MR S M T CHISTIE (r-2)

9	Cont.Cas(C)/176/2022 FIXED	TARUN CHANDRA BARMAN Versus SMTI. MAMTA HOJAI AND 3 ORS.	MR R DHAR	MR. D SAIKIA (r-1) MR. P MAHANTA (R4) MR S M T CHISTIE (r-1) MS H TERANGPI (r-1) MS. P SAHARIA (R4)
10	MACApp./208/2022 WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LTD Versus SMTI SHIJU KALITA AND 5 ORS	MR. A DUTTA MR. N M DUTTA MS. C BARMAN MRS. P M DUTTA	MR. B PRASAD MR P J BORAH MS. T M LAHKAR
11	MACApp./702/2022 WITH LCR, B/O	NATIONAL INSURANCE COMPANY LIMITED Versus SMTI BINA BORO AND 2 ORS	MR H BURAGOHAJIN MR S S SHARMA MR. B J MUKHERJEE	MR A ALI MR. M ALI MS. M KHATUN
	WITH I.A.(Civil)/3645/2024 in MACApp./702/2022	SMTI BINA BORO Versus NATIONAL INSURANCE COMPANY LIMITED B	MR. M ALI	MR. S S SARMA
12	Cont.Cas(C)/253/2023 B/O	MANAB DEKA Versus DHARMA KANTA MILI ACS	MR. A BHATTACHARYYA	
13	Cont.Cas(C)/407/2023	RAUNAK HUSSAIN Versus NARAYAN KONWAR AND 2 ORS	MR. Y S MANNAN MS N DEKARAJA	MR. D SAIKIA (R2) MR. D SAIKIA (R2) MR S M T CHISTIE MR. P K BORAH MR. P K BORAH MR. U SARMA (R2)
14	MACApp./125/2024 B/O	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD Versus ANDARLIN MARAK AND 2 ORS. E	MRS L SHARMA MR. K K BHATTA	MR H DAS(R-1)
15	Cont.Cas(C)/405/2024 FIXED	SALEK AHMED AND 8 ORS Versus NARAYAN KONWAR AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	MR. D SAIKIA (R-2) MR B KAUSHIK(R-2) MR. A PHUKAN(R-2)
16	Cont.Cas(C)/430/2024	CHAN ALI SK AND 2 ORS. Versus NARAYAN KONWAR AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	MR. D SAIKIA(R1, R-2) MR S M T CHISTIE (R1) MR. M R LASKAR (R-2) MR. P K BORAH (R-2) MS K DAS (R1)
17	Cont.Cas(C)/596/2024	KAMAL UDDIN AHMED Versus S N CHOWDHURY, ACS	MR. N ISLAM	
18	I.A.(Civil)/396/2025 in Cont.Cas(C)/564/2017	NUR AHMED Versus R C JAIN AND ORS	MS.K DEVI MR.M SARMA	
	WITH Cont.Cas(C)/564/2017	NUR AHMED Versus R.C. JAIN and 2 ORS	MS.K DEVI MR.M SARMA MR.K DAS	MR. N SARMA MR. D SAIKIA, SR.ADV.
HEARING				
19	MACApp./210/2018 WITH LCR	SRI DUL SAIKIA Versus THE NEW INDIA ASSURANCE CO. LTD and 2 ORS	MR. R K TALUKDAR MR H J TAMULI	MR. R S MISHRA (R3) MR. D KALITA (R3)
20	MACApp./122/2020 WITH LCR	SAMSUL HAQUE CHOUDHURY Versus SWEETY ZOHRMANGLAHI and ANR	MR. S C BISWAS MR. S DAS MS A BORAH MS. J GHOSH MR. N D ROY	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	WITH CO/13/2021 in MACApp./122/2020	NEW INDIA ASSURANCE COMPANY LTD. Versus SAMSUL HAQUE CHOUDHURY AND ANR.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR S DAS

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LEAVE NOTE OF ADVOCATES FOR 17/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
5)	MR B D DAS	12-03-2025	To	21-03-2025
6)	MR. S K SINHA	10-03-2025	To	20-03-2025
7)	MR G BORDOLOI	10-03-2025	To	17-03-2025
8)	MR. J P SHARMA	08-03-2025	To	25-03-2025
9)	MR. R SARMAH	11-03-2025	To	17-03-2025
10)	MD. H BHUYAN	11-03-2025	To	30-04-2025
11)	MS S DAS	11-03-2025	To	21-03-2025
12)	MR. N J GOGOI	13-03-2025	To	17-03-2025
13)	MS. S SARMA	20-03-2025	To	21-03-2025
14)	MR S P DAS	17-03-2025	To	18-03-2025
15)	MR I RAFIQUE	14-03-2025	To	04-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/7448/2019 PART-HEARD, FIXED	SYED TAFIKUDDIN AHMED Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 3 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, APDCL MR D NATH, SC,APGCL(R-3 & 4)
2	WP(C)/5415/2016 FIXED	THE INDIAN OIL CORPORATION LIMITED Versus THE LIQUIDATOR and 2 ORS	MR.M K CHOUDHURY MS.A CHOUDHURY MR.N BARUAH MR P BHARDWAJ MR.T N SRINIVASAN	DR.B AHMED GA, ASSAM MR.P HAZARIKA R-1 MR.M CHOUDHURY(R-1) MR.P K MUNIR(R-1)
3	WP(C)/7478/2017	MAHENDRA TALUKDAR and 65 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. A CHAMUAH MS.N DEKA MR.S D ROY MR.C P SHARMA	MR. R BORPUJARI (SC, REVENUE DEPT. MS. D D BARMAN (ADDL. SR. GA, R-2,3)
4	WP(C)/195/2018	MD. BAHARUL ISLAM Versus THE UNION OF INDIA	DR B P TODI MR. A NATH MR. A TODI MD. J U AHMED MR. N J MEDHI	SC, GST ASSTT.S.G.I.
5	WP(C)/3295/2020 FIXED	FAIJUL HUSSAIN AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. U J SAIKIA MR. R SAIKIA	GA, ASSAM MR. K GOGOI (R-4,5,6,7,8,9,10) MS. P BORAH(R-4,5,6,7,8,9,10) SC, REVENUE AND DISASTER MANAGEMENT DEPT
6	WP(C)/5018/2020 FIXED	ABDUL MANNAF CHOUDHURY Versus THE STATE OF ASSAM AND 14 ORS	MR D DAS MR. R RAHMAN	GA, ASSAM MR A K AHMED (R8-R12) MR. B J TALUKDAR (r-14,15) MS F PARBIN (R8-R12) MS P KAKATI (R8-R12) SC, REVENUE SC, PWD
7	WP(C)/5314/2020	BAKSA SHEIKH Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	GA, ASSAM SC, REVENUE

8	WP(C)/5408/2020 FIXED	PRADIP KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MR. P TALUKDAR MR. D K JAIN MS D ANGANA	MS. S. BARUAH, GA, ASSAM MR M CHETIA (R-6) SC, WATER RESOURCE SC, REVENUE
	WITH			
9	WP(C)/5441/2020	RABINDRA CHHAWCHHARIA Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MR. P TALUKDAR MR. D K JAIN MS D ANGANA	MR M CHETIA (R-6) SC. WATER RESOURCE DEPTT. SC, REVENUE
10	WP(C)/1566/2021	DEBA SHARMA Versus THE UNION OF INDIA AND 5 ORS	MR F KHAN MS D BARUAH MS BISMITA BARMAN	ASSTT.S.G.I.
11	WP(C)/2154/2021	RANJIT GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. P HAZARIKA MR. H S BORAH	GA, ASSAM MR. P S DEKA (SC, REVENUE AND DISASTER MANAGEMENT DEPT., R-2) MS. S CHUTIA (SC, WATER RESOURCE DEPT., R- 1,3,4,5) MS. D D BARMAN (ADDL. SR. GOVT. ADV., R-6)
12	WP(C)/2476/2021	THE ORIENTAL INSURANCE CO LTD Versus OFFICE OF THE EXECUTIVE COUNCIL OF INSURERS AND 3 ORS	MR. M A LASKAR MS A HUSSAIN S AHMED	MR. D K JAIN (R-3,4) MR K JAIN (R-3,4)
13	WP(C)/3114/2021	CHINTAMONI BOL Versus THE STATE OF ASSAM AND 12 ORS	MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI	SC, PNRD GA, ASSAM
14	WP(C)/3737/2021	MCLEOD RUSSEL (INDIA) LTD. AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B D DEKA MS. N UPADHYAY MR. A I Ali MR A BHUYAN	SR. GA, ASSAM MR. R BARPUJARI (SC, REVENUE)
15	WP(C)/4403/2021	GOLAP BORO AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. B K DAS MS. P DAS	GA, ASSAM SC, REVENUE SC, G M D A SC, PWD
16	WP(C)/4485/2021	SUNITA PARBIN BARBHUIYA Versus THE STATE OF ASSAM AND 8 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM SC, CBI SC, NIA GA, MIZORAM
17	WP(C)/4663/2021	SMTI. SUMITRA BRAHMA RAMCHIARY Versus THE STATE OF ASSAM AND 5 ORS.	MR I HAQUE	GA, ASSAM SC, APDCL MR. S BANIK (R 2,3,4,5) MS. M BARMAN (R 1, 6)
18	WP(C)/4893/2021	DEVNARAYAN GUPTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M KHAN	GA, ASSAM SC, REVENUE SC, FINANCE
	WITH			
19	WP(C)/4824/2021	KALABATI DEVI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A M KHAN	GA, ASSAM SC, REVENUE SC, FINANCE
20	WP(C)/5073/2021	FIRAJUL SK AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM
21	WP(C)/5673/2021	BABUL ACHARJEE Versus THE STATE OF ASSAM AND 6 ORS	MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, N C HILLS
22	WP(C)/5791/2021	SHIBLAL KUHAR Versus THE STATE OF ASSAM AND 7 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM MRS. R DEVI MR. B SARMA (ADDL. PUBLIC PROSECUTOR, ASSAM, R-8) SC, REVENUE SC, NF RLY

23	WP(C)/6647/2021 WITH OFFICE NOTE	JAIRAJ BIKRAM SINGH Versus GAUAHATI MUNICIPAL CORPORATION AND 2 ORS	MR. S CHAMARIA MR. M ALI MS. A AGARWAL	SC, GMC
24	WP(C)/6995/2021	RITU BORO AND 24 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. C BORUAH	MR B.DEURI, GA, ASSAM MR. J HANDIQUE (SC, REVENUE) MR D GOGOI (SC, FOREST)
25	WP(C)/738/2022	M/S VISION METALIK COMPANY Versus THE UNION OF INDIA AND 2 ORS.	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.
26	WP(C)/2673/2022	DHRITIMAN DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. M RAHMAN	GA, ASSAM SC, REVENUE
27	WP(C)/4126/2022	SONESWAR DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR MINTU SAIKIA	GA, ASSAM SC, FINANCE SC, REVENUE
28	WP(C)/8041/2022 FIXED	DIPANJALI BAILUNG Versus THE UNION OF INDIA AND 7 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM SC, AG MRS. R DEVI DY.S.G.I. SC, FINANCE
29	WP(C)/1204/2023 CAVT. NO.15612/022, B/O	MUSTAKIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR F Z MAZUMDER MS. A LALA	GA, ASSAM MR. A MANNAF FOR CAVEATOR SC, REVENUE
30	WP(C)/3485/2023 B/O	BINOD CH HALOI Versus THE STATE OF ASSAM AND ANR	MR C GOSWAMI	SC, HEALTH
31	WP(C)/6435/2023	RAJENDRA KUMAR DEKA Versus THE STATE OF ASSAM AND 2 ORS.	MR D DEKA	GA, ASSAM MR H K J AHMED (R4) MR S N KRISHNATRAYA (R4)
32	WP(C)/4416/2024	SANTA CHETRI Versus THE STATE OF ASSAM AND 4 ORS	MR H BARUAH MR P P PHUKAN	GA, ASSAM MR. A TALUKDAR (R-5) MR D GOSWAMI(R-5) MR S AFRIDI(R-5) SC, REVENUE
33	WP(C)/4575/2024	SABIR KUMAR MALLIK AND 9 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	SC, BTC
34	WP(C)/4997/2024	AGRADOOT PUBLISHERS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	GA, ASSAM SC, FINANCE
35	WP(C)/5117/2024	SANJAY CHAUHAN AND 242 ORS. Versus THE STATE OF ASSAM AND 5 ORS	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	GA, ASSAM SC, K A A C SC, REVENUE
36	WP(C)/6131/2024	SAIDUR RAHMAN Versus THE STATE OF ASSAM AND 9 ORS	MR. R C SAIKIA MS. K SAIKIA MS M M DAS MR. S B BORAH	GA, ASSAM SC, HEALTH SC, REVENUE
37	WP(C)/6863/2024	ASRAFUL ALOM MONDAL Versus THE STATE OF ASSAM AND 4 ORS.	MS. A HUSSAIN MR R ISLAM	GA, ASSAM MS. P R MAHANTA MS. S KONWAR SC, REVENUE
38	WP(C)/354/2025	LAHIT KUMAR NATH Versus THE IDFC FIRST BANK AND ANR	MD H R AHMED MR J I MONDAL MR J ISLAM M BEGUM	MR. M SHARMA (R-1,2) MS. S YASMIN(R-1,2)

ORDERS

39	WP(C)/3575/2020	ANURAG PODDAR Versus THE UNIVERSITY GRANTS COMMISSION AND 3 ORS.	MR. O P BHATI MR. T C DAS MR. P SARMA MR. M K GOGOI MR. S K GUPTA	MR. G K MEDHI(R-3) MR. B BORAH (R-3) SC, U G C
40	WP(C)/410/2021	NIMAI CH. DAS AND 7 ORS. Versus THE STATE OF ASSAM AND 20 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	SC, CO OP MS. A HUSSAIN MR R ISLAM MS M DEKA A M I RAHMAN SC, BTC
41	WITH WP(C)/2052/2020	NIMAI CH. DAS AND 3 ORS. Versus THE STATE OF ASSAM AND 21 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN	SC, CO OP MS. D S NEOG MS. A HUSSAIN (R9-R22) MR R ISLAM (R9-R22) SC, BTC
42	WP(C)/4499/2021	SOFIUR RAHMAN AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR H AGARWAL	GA, ASSAM SC, BTC
43	I.A.(Civil)/2496/2022 in WP(C)/6015/2019	BISWAJIT DEBNATH Versus THE STATE OF ASSAM AND 3 ORS.	PETITIONER IN PERSON	GA, ASSAM SC, AIC SC, REVENUE
	WITH WP(C)/6015/2019	NARAYAN DEBNATH AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	PETITIONER IN PERSON	GA, ASSAM MR. P N GOSWAMI MR D DEKA MR. K P PATHAK MR. R R Gogoi SC, REVENUE SC, AIC
44	WP(C)/7321/2022	MAKADDAS ALI LASKAR Versus THE STATE OF ASSAM AND 7 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, P AND R.D. GA, ASSAM MR. B K DAS (r-6,7) M N KHAN (r-6,7)
45	Cont.Cas(C)/344/2023	BISHURAM CHAUHAN Versus CHANDAN SHARMA AND 2 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH	MR K GOGOI MR B GOGOI SC, PWD
46	WP(C)/3821/2023	SAHANUR SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR. D A KAIYUM MR. S U AHMED MS R P AHMED MD. ANARUL ISLAM A R HAZARIKA	GA, ASSAM MR H A AHMED (R-6)
47	Cont.Cas(C)/594/2024	ANIMA KHATUN Versus ASHAN ALI	MR. P HAZARIKA MR. T R SARMA MR. H S BORAH MR. A K ROY	
48	I.A.(Civil)/2395/2024 WITH LCR 2 FILES in WP(C)/741/2014	M/S ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD Versus M/S ASSAM STATE TEXTILE CORPORATION LTD. AND ORS	SC, AIDC MR. S. DAS, SC, AIDC	MR. M BARUAH
	WITH WP(C)/741/2014	M/S ASSAM STATE TEXTILE CORPORATION LTD. Versus THE STATE OF ASSAM AND 16 ORS	MR. G CHOUDHURY MR.A K HALOI MR.P BARUAH	MR A DASGUPTA (R-3,4,15) MR. S DAS (R-3,4,15) MR.S SARMA MR. S CHAKRABORTY (R-3,4,9 to 17) MR K DAS (R-3,4,15) MR. M BARUAH MR. M ALOM MR. S. DAS, SC, AIDC SC, L C MR.M BARUAH MR.S K SWARGIARY

	WITH MC/1196/2014 in WP(C)/741/2014	DHIRENDRA CHANDRA SARMA and ORS. Versus M/S ASSAM STATE TEXTILE CORPORATION LTD. and ORS.	MR.S DAS MR.N BARUAH MR.H GOGOI MR.S K SWARGIARY	MR. G CHOUDHURY MR.S SARMA MR.A K HALOI MR.P BARUAH SC, L C
	WITH I.A./1696/2016 in WP(C)/741/2014	BIRENDRA CHANDRA TALUKDAR and ANR Versus M/S ASSAM STATE TEXTILE CORPORATION LTD. and 15 ORS.	APPLICANT-IN-PERSON	MR. G CHOUDHURY MR.S DAS MR.S SARMA MS.P BARUAH MR.A K HALOI MR.M BARUAH SC, L C MR.S K SWARGIARY
	WITH I.A.(Civil)/2014/2016 in WP(C)/741/2014	M/S ASSAM STATE TEXTILE CORPORATION LTD. Versus THE STATE OF ASSAM AND 16 ORS	MR. G CHOUDHURY MR.A K HALOI MR.P BARUAH	MR.S DAS MR.S SARMA MR.M BARUAH MR.S K SWARGIARY SC, L C
49	I.A.(Civil)/2846/2024 WITH CAVT. 839/2020 in WP(C)/5568/2021	NIKHIL BISHNUPRIYA MANIPURI MAHASABHA AND ANR Versus THE STATE OF ASSAM AND 29 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA	GA, ASSAM
	WITH WP(C)/5568/2021	NIKHIL BISHNUPRIYA MANIPURI MAHASABHA AND ANR Versus THE STATE OF ASSAM AND 29 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, WPT AND BC
50	WITH WP(C)/117/2021 CAVT. NO. 08392/020,	RAM KRISHNA SINHA Versus THE STATE OF ASSAM AND 25 ORS	MR. N C DAS MS. M DEVI MR. A DEY MR. A DAS	MR. K N CHOUDHURY MR. N BHARALI MR. M DAS SC, WPT AND BC FOR CAVEATOR
51	I.A.(Civil)/3211/2024 in WP(C)/4966/2023	RAMESH JAISWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. I GOGOI MR. I GOGOI MISS T DAS	GA, ASSAM SC, GMC
	WITH WP(C)/4966/2023	RAMESH JAISWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. A K RAY MR. I GOGOI MISS T DAS	GA, ASSAM SC, GMC
52	WITH WP(C)/4954/2023	SHIVAJI PD. JAISWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. A K RAY MR. I GOGOI MISS T DAS	GA, ASSAM SC, GMC
	WITH I.A.(Civil)/3207/2024 in WP(C)/4954/2023	SHIVAJI PD. JAISWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. I GOGOI MR. I GOGOI MISS T DAS	GA, ASSAM SC, GMC
53	I.A.(Civil)/3892/2024 in WP(C)/4066/2023	THE SECRETARY CUM PROVIDENT FUND COMMISSIONER Versus THE STATE OF THE STATE OF ASSAM AND 3 ORS ASSAM AND 3 ORS	G. GOSWAMI	GA, ASSAM
	WITH WP(C)/4066/2023	PALLORBUND TEA LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. J KALITA MS S KAR	MR. N C DAS (R-2,3,4) GA, ASSAM MR. A DAS (R-2,3,4) MS. M DEVI (R-2,3,4) MR. K KAKATI (R-2,3,4)
54	WP(C)/5040/2024	UTPALA SHARMA Versus ADITYA BIRLA HEALTH INSURANCE COMPANY LIMITED AND ANR	MS. M DEV MS P DEB MS N DEB MR R SINGH	MR S K BEHARA(R-1) MR J RAJBONGSHI (R-1)

HEARING

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LEAVE NOTE OF ADVOCATES FOR 17/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
5)	MR B D DAS	12-03-2025	To	21-03-2025
6)	MR. S K SINHA	10-03-2025	To	20-03-2025
7)	MR G BORDOLOI	10-03-2025	To	17-03-2025
8)	MR. J P SHARMA	08-03-2025	To	25-03-2025
9)	MR. R SARMAH	11-03-2025	To	17-03-2025
10)	MD. H BHUYAN	11-03-2025	To	30-04-2025
11)	MS S DAS	11-03-2025	To	21-03-2025
12)	MR. N J GOGOI	13-03-2025	To	17-03-2025
13)	MS. S SARMA	20-03-2025	To	21-03-2025
14)	MR S P DAS	17-03-2025	To	18-03-2025
15)	MR I RAFIQUE	14-03-2025	To	04-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,17th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./697/2025 FIXED	GARBARA BASFOR ALIAS KRISHNA BASFOR, Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MS. N.A. BEGUM	PP, ASSAM
WITH				
2	AB/504/2025	SIKANDAR BASFOR ALIAS SIKENDRA BASFOR AND ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MS. N.A. BEGUM	PP, ASSAM
WITH				
3	Bail Appln./608/2025	AJAY BASFOR AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MS. N.A. BEGUM	PP, ASSAM
4	Bail Appln./744/2025	SANJIP URANG @ SANJIB URANG @ BATCHA, Versus THE STATE OF ASSAM	MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
5	Bail Appln./745/2025	MOINA MIA LASKAR Versus THE STATE OF ASSAM	MR. A M S MAZUMDER	PP, ASSAM
6	Bail Appln./748/2025	MULLAH JAHANGIR ALOM Versus THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID MR. A H MOLLAH	PP, ASSAM
7	Bail Appln./749/2025	BANJIT RAJBONGSHI AND 2 ORS. Versus THE STATE OF ASSAM	MR S C DAS P BURAGOHAIN MR. C. SHIL	PP, ASSAM
8	Bail Appln./761/2025	MD SABURUDDIN Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN MS. N.A. BEGUM	PP, ASSAM
MOTION				
9	AB/3388/2024 FIXED	KUSUM JALAN Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA	PP, ASSAM
10	AB/270/2025 FIXED	MOHIBUL HOQUE Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ A S CHOUDHURY	PP, ASSAM

11	Crl.Pet./314/2025	MOJAHIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR G R A MOTTAQUEE	PP, ASSAM
12	Crl.Pet./315/2025	MISS PUJA BORA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
13	Crl.Pet./316/2025	HUJUK CHANDRA DAS @ HIJIK CH DAS AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S RAHMAN	PP, ASSAM
14	Crl.Pet./317/2025	MRS DIVYANEE DAS Versus DIPON SAIKIA AND 2 ORS.	MR. J KALITA MR SOHAING	PP, ASSAM
15	Crl.Pet./321/2025	SUKHDEEP SINGH Versus THE STATE OF ASSAM AND ANR.	MR. A LAL M K DEB	PP, ASSAM
16	Crl.Pet./322/2025	SAYESTA KHAN Versus TAPAN KUMAR DAS	MR. M I HUSSAIN N. UDDIN MR. N ISLAM R KHA	
17	AB/591/2025	PRANJAL PAGAG Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
18	AB/592/2025	SAIDUR RAHMAN @ SAYED ALI AND 2 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A WAHAB J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
19	AB/593/2025	SMT DIPANDITA @ DIPANWITA DEKA @ BORA @ PINKY AND ANR. Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER M. BORUAH B CHOWHAN	PP, ASSAM
20	AB/596/2025	SOFIKUL ISLAM Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
21	AB/599/2025	NEKIBUDDIN AHMED ALIAS RUBUL AHMED Versus THE STATE OF ASSAM	MS. J PAUL	PP, ASSAM
22	AB/601/2025	NAZIM UDDIN @ NAZU Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA	PP, ASSAM
23	AB/602/2025	KARAM ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR N AHMED MS. S DEVI S BASUMATARY	PP, ASSAM
24	AB/603/2025	MAHAR ALI Versus THE STATE OF ASSAM	MR M H AHMED MOHIDUL ISLAM I AMIN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
25	Bail Appln./90/2025 WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL MATALIB Versus THE STATE OF ASSAM	MR G U AHMED S. NARGIZ HAFIZA MS S. MEHJABIN	PP, ASSAM
26	Bail Appln./282/2025 FIXED	JOYDEV MAJUMDER @ JAYDEV MAZUMDAR Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA M K DEB B C SANGTAM P GANDHIYA	PP, ASSAM
27	Bail Appln./316/2025 FIXED	RAJU BORAH ALIAS DILIP BORAH Versus THE STATE OF ASSAM	MR A BURAGOHAIN MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
28	Bail Appln./408/2025 FIXED	YOUNUS AHMED AND ANR Versus THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM

29	WITH AB/343/2025	SIDDEK ALI AND 4 ORS Versus THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
30	WITH Bail Appln./476/2025	YOUNUS AHMED Versus THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
31	Bail Appln./452/2025 WITH OFFICE NOTE, FIXED	ROBIBUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. N ALAM MR N J DAS	PP, ASSAM
32	Bail Appln./510/2025 WITH OFFICE NOTE, FIXED	MANIK SINGHA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
33	Bail Appln./534/2025 FIXED	BIKROM NEOG AND ANR. Versus THE STATE OF ASSAM	MR UNUSH KHAN MR S DAS	PP, ASSAM
34	Bail Appln./546/2025 WITH OFFICE NOTE, FIXED	AKHTAR HUSSIAN @ CHINTU ALI AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED B DAS	PP, ASSAM
35	Bail Appln./586/2025 FIXED	MADHURJA GOGOI Versus THE STATE OF ASSAM	MR Z ALAM MR D SARMA MS. S NAZNEEN	PP, ASSAM
36	Bail Appln./592/2025 FIXED	MD MRIDUL ALI @ MD MADUL ALI AND ANR Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
<u>BAIL HEARING</u>				
37	AB/3024/2024 FIXED	SRI KAMAL DAS @ TIKU Versus THE STATE OF ASSAM	MR M HAQUE G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
38	AB/3132/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	PLABITA HAZARIKA @ PLABITA HAZARIKA DEY AND ANR. Versus THE STATE OF ASSAM	MR. M I HUDA MS A HUSSAIN S AHMED	MR. A GANGULY (INFORMANT) MR T CHHETRI (INFORMANT) PP, ASSAM
39	AB/92/2025 FIXED	SRI MALIN PACHANI AND ANR Versus THE STATE OF ASSAM	MR D K DAS MR. R K NATH MS. S DAS M KHATONIAR	PP, ASSAM
40	AB/103/2025 FIXED	SALMAN ALI @ SALEMAN ALI @ SALEMON ALI Versus THE STATE OF ASSAM	MR MONZUR K CHOUDHURY MR. S N AHMED TANZIM L. CHOUDHURY	PP, ASSAM
41	AB/109/2025 FIXED	MUBARAK ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
42	AB/175/2025 FIXED	GOKUL CHANDRA DAS Versus THE STATE OF ASSAM	MR. M BISWAS	PP, ASSAM
43	AB/193/2025 FIXED	TARMUZ ALI AND 3 ORS. Versus THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
44	AB/208/2025 FIXED	AHAMAD HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN	PP, ASSAM
45	AB/333/2025 WITH OFFICE NOTE, FIXED	SAHIL SARKAR Versus THE STATE OF ASSAM	MR. A K PURKAYASTHA	PP, ASSAM
46	AB/404/2025 FIXED	BILLAL UDDIN @ BILLAL HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR M RAHMAN	PP, ASSAM

47	WITH AB/264/2025	MD JIABUR RAHMAN Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
48	AB/406/2025 FIXED	SRI DULAL DEY Versus THE STATE OF ASSAM	MR. D BARUAH MR. P K BORDOLOI MS. P HANDIQUE	PP, ASSAM
49	AB/410/2025 FIXED	SANJU SARMA Versus THE STATE OF ASSAM	MR. D P CHALIHA MR M RANA MR. U P CHALIHA MD. I AHMED	PP, ASSAM
50	AB/413/2025 FIXED	FARHANA BEGUM Versus THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
51	AB/534/2025 FIXED	CHAND MOHAMMAD ALI AND 3 ORS Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU S W HUSSAIN	PP, ASSAM

ORDERS

52	I.A.(CrI.)/537/2020 AB 4412/2019(D/O), FIXED in AB/4412/2019	THE STATE OF ASSAM Versus ASURUDDIN ALI @ ASIRUDDIN	ADDL PP,ASSAM	MR S H SIKDAR MR M HOQUE
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LEAVE NOTE OF ADVOCATES FOR 17/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
5)	MR B D DAS	12-03-2025	To	21-03-2025
6)	MR. S K SINHA	10-03-2025	To	20-03-2025
7)	MR G BORDOLOI	10-03-2025	To	17-03-2025
8)	MR. J P SHARMA	08-03-2025	To	25-03-2025
9)	MR. R SARMAH	11-03-2025	To	17-03-2025
10)	MD. H BHUYAN	11-03-2025	To	30-04-2025
11)	MS S DAS	11-03-2025	To	21-03-2025
12)	MR. N J GOGOI	13-03-2025	To	17-03-2025
13)	MS. S SARMA	20-03-2025	To	21-03-2025
14)	MR S P DAS	17-03-2025	To	18-03-2025
15)	MR I RAFIQUE	14-03-2025	To	04-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

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[For Monday,17th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./746/2025	BABUL GOGOI Versus THE STATE OF ASSAM AND ANR.	MR K THAKUR S YESMIN MR D MEDHI B ALI SK MR. J N SUWAI	PP, ASSAM
2	Bail Appln./750/2025 B/O	VIKASH KR THAKUR Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA	PP, ASSAM
3	Bail Appln./753/2025 B/O	MD HAIDER ALI Versus THE STATE OF ASSAM AND ANR.	MR A SHARMA	PP, ASSAM
4	Bail Appln./754/2025 B/O	JUBEL AHMED Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
5	Bail Appln./755/2025	JOGODISH DAS AND ANR Versus THE STATE OF ASSAM	MR. R DEV	PP, ASSAM
6	Bail Appln./760/2025	MD MUKSIDUL HOQUE Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
7	Bail Appln./763/2025	MD NUR MAHAMMAD AND 2 ORS Versus THE STATE OF ASSAM	MR S MUKTAR	PP, ASSAM
MOTION				
8	Crl.Pet./290/2025 FIXED	CHIRAJ ALI AND ANR Versus JABBAR ALI AND ANR.	MR. A PARAMANIK P. KALITA	PP, ASSAM
9	AB/461/2025 B/O	GOLAP UDDIN SHEIKH ALIAS GOLAP UDDIN Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI L HANGZO R BARMAN	PP, ASSAM
10	AB/590/2025	ASHAD ALI MOLLAH @ ASAD ALI MULLA Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN R KHA	PP, ASSAM
11	AB/595/2025	ABU SALEH MONDAL Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY J M SULAIMAN	PP, ASSAM

12	AB/597/2025	BOKKAR ALI @ ABU BAKKAR SIDDIQUE AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
ADMISSION				
13	Crl.Rev.P./603/2022 WITH LCR 1 FILE, B/O	SAMPA BISWAS Versus THE STATE OF ASSAM AND ANR.	MR. DILIP DEY MS T NANDI	MR. GAURAV R DUTTA (R-2) MR. A R BAROOAH (R-2) PP, ASSAM
14	Crl.Rev.P./348/2023 WITH LCR 4 FILES, FIXED	MONIRUPA CHAKRABORTY Versus UJJAL BHATTACHARJEE AND ANR	MR. N DHAR MR. B K SEN MR F HAQUE MR A HUSSAIN	MR. B D DEKA (r-1) MR. M DAS (r-1) N CHAUDHURY (r-1) MR A BHATRA (r-1) MR A DEKA (r-1) PP, ASSAM
15	Crl.Pet./1541/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	RAJPAL SINGH POONIA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MS. K VERMA MR. I U CHOWDHURY MR I A HAZARIKA I KUMARI	PP, ASSAM
WITH				
16	AB/3375/2024	RAJPAL SINGH POONIA Versus THE STATE OF ASSAM	MR. I A HAZARIKA MS. K VERMA MR. I U CHOWDHURY I KUMARI	PP, ASSAM
17	Crl.Pet./1594/2024	ANIL KUMAR RABHA Versus THE STATE OF ASSAM AND 3 ORS	MR R CHAKRAVORTY S RABHA R BASUMATARY	MR A KHANIKAR (R-3) PP, ASSAM
WITH				
	I.A.(Crl.)/95/2025 in Crl.Pet./1594/2024	MRS. RENBENI LOTH A CHOUDHURY Versus ANIL KUMAR RABHA AND ORS	SABINA SHARMA	R BASUMATARY PP, ASSAM
18	Crl.Pet./1610/2024 FIXED	IDRISH ALI Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH	PP, ASSAM
19	CRL.A(J)/21/2025	SHIVA NAYAK Versus THE STATE OF ASSAM		PP, ASSAM
20	Crl.Pet./114/2025 FIXED	HUMAN GOGOI Versus THE STATE OF ASSAM ANA ANR.	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER	MR B SHARMA (R-2) PP, ASSAM MR. M HASSAN(R-2)
21	Crl.Pet./120/2025 WITH LCR 1 FILE(SCANNED COPY), FIXED	BIJOY KUMAR NATH AND 2 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MS A BORAH MS. J GHOSH	PP, ASSAM
22	Crl.Pet./180/2025 FIXED	JITEN DEKA Versus CBI AND ANR	MR. D DAS SR. ADV MR. M MORE MR. S A HUSSAIN MR. A BORPUZARI MR. P K SHARMA	SC, CBI
23	Crl.Pet./210/2025 FIXED	ANUSREE TRADING AND EXIM PRIVATE LIMITED Versus THE STATE OF ASSAM	MR. K BORUAH MS. P BORAH	PP, ASSAM
BAIL HEARING (BA)				
24	Bail Appln./234/2025 FIXED	ARIF HUSSAIN @ ROSE ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
25	Bail Appln./347/2025 FIXED	TAPHA KONYAK Versus THE STATE OF ASSAM	MR. M ALAM MS. P BORAH	PP, ASSAM
26	Bail Appln./354/2025 FIXED	TAPHA KONYAK Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM

27	Bail Appln./445/2025 BA 329/2025(D/O), FIXED	KHALID HUSSAIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
28	Bail Appln./447/2025 FIXED, WITH LCR	JAKIR HUSSAIN @ ZAKIR Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI K MAINUDDIN	PP, ASSAM
29	Bail Appln./483/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MD NADEEN AZIZ Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
30	Bail Appln./509/2025 FIXED	KUNDAN BHARALI @ KUMUD BHARALI AND ANR. Versus THE STATE OF ASSAM	MR G CHOUDHURY MS N KALITA MR ARINDAM BARUAH	PP, ASSAM
31	Bail Appln./644/2025 FIXED	UTTAM BORAH Versus THE STATE OF ASSAM	MR. P THAKURIA MS. D KHAKHALARY S MEDHI	PP, ASSAM
32	Bail Appln./645/2025 FIXED	NAZRUL ALI @ NAZRUL ALI SHEIKH Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
33	Bail Appln./650/2025 FIXED	BANJIT BORAH Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR P SONOWAL MR. J N SUWAI	PP, ASSAM
	WITH			
34	Bail Appln./289/2025	ABDUL RASHID AHMED @ RANJU ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
35	Bail Appln./665/2025 FIXED	UBAIDUR RAHMAN Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
		BAIL HEARING		
36	AB/3098/2024 FIXED	MOKSEDEL HOQUE SARKAR @ MOKSEDEL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	MR S RAHMAN (R-2) MS. S PHUKAN(R-2) PP, ASSAM
37	AB/65/2025 WITH OFFICE NOTE, FIXED	SAHIDUL ALI Versus THE STATE OF ASSAM	MR. J A AHMED	PP, ASSAM
38	AB/166/2025 FIXED	SAJIDA BEGUM Versus THE STATE OF ASSAM	MR. A M BORA MR. B RAHMAN MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
39	AB/331/2025 B/O	KAJAL UDDIN @ KHAJALUDDIN AND ANR Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
40	AB/544/2025 FIXED	DENIS DIENGGAN Versus THE STATE OF ASSAM	MR R ISLAM MR. H L SHANGEEISHO	PP, ASSAM
		ORDERS		
41	I.A.(CrI.)/1033/2024 B/O in CrI.Pet./837/2024 WITH CrI.Pet./837/2024	BINOD KUMAR SURANA Versus THE STATE OF ASSAM AND ANR	MR H BETALA MR H BETALA	PP, ASSAM
		BINOD KUMAR SURANA Versus THE STATE OF ASSAM AND ANR	MR. P K GARODIA MR H BETALA	MR. O P BHATI (R-2) MR. T C DAS (R-2) MR. P SARMA (R-2) S. K. GUPTA (R-2) PP, ASSAM
42	CrI.Pet./1207/2024 FIXED	ARUPJYOTI CHARINGIA PHUKAN @ ARUPJYOTI CHAYENGIA PHUKAN AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. K R PATGIRI MR. B GOGOI MS K BARMAN MS. D. DEVI	PP, ASSAM

43	I.A.(CrI.)/1210/2024 WITH LCR 4 FILES, OFFICE NOTE in CrI.A./416/2024	SOLEMAN ALI AND 11 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR. S DAS MD A S AHMED E KHANDAKAR	PP, ASSAM
	WITH CrI.A./416/2024	SOLEMAN ALI AND 11 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR. S DAS MD A S AHMED E KHANDAKAR	MR. J AHMED (R2-R4) MR H RAHMAN (R2-R4) PP, ASSAM
44	CrI.A./23/2025 WITH LCR 5 FILES, OFFICE NOTE	BIJU DOLEY Versus THE STATE OF ASSAM	MR K PUJARI MR. S SAHU MS A ROY S SHAHI	PP, ASSAM
	WITH I.A.(CrI.)/75/2025 in CrI.A./23/2025	BIJU DOLEY Versus THE STATE OF ASSAM AND ANR	MR. S SAHU MS A ROY S SHAHI	PP, ASSAM
	WITH CrI.A./2/2025	MOHAN KULI @ DAKTOR AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY J DAS	PP, ASSAM
45	I.A.(CrI.)/2/2025 in CrI.A./2/2025	MOHAN KULI @ DAKTOR AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY J DAS	PP, ASSAM
46	CrI.Pet./115/2025 FIXED	HIRENDRA DEORI Versus THE STATE OF ASSAM AND ANR	MR. I CHOUDHURY R L CHUTIA	PP, ASSAM
47	CrI.Pet./159/2025 FIXED	KAMAI AH ENGINEERING SERVICES PRIVATE LIMITED AND ANR. Versus GHANA KANTA GOHAIN	MR. I CHOUDHURY R L CHUTIA	
48	CrI.Pet./161/2025 FIXED	KAMAI AH ENGINEERING SERVICES PRIVATE LIMITED AND ANR. Versus GHANA KANTA GOHAIN	MR. I CHOUDHURY R L CHUTIA	
HEARING				
49	CrI.A./437/2023 WITH LCR 3 FILES, B/O	GIRIN GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. K BORUAH MS P DAS	MS B CHOUDHURY, AMICUS CURIAE(R-2) PP, ASSAM
	WITH I.A.(CrI.)/1153/2023 in CrI.A./437/2023	GIRIN GOGOI Versus THE STATE OF ASSAM AND ANR.	MR. K BORUAH MS P DAS	MS B CHOUDHURY, AMICUS CURIAE(R-2) PP, ASSAM
50	CrI.A./70/2024 WITH LCR 3 FILES	ASHRAFUL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. R BORA	MR. A PHUKAN, AMICUS CURIAE (R-2) PP, ASSAM
	WITH I.A.(CrI.)/245/2024 in CrI.A./70/2024	ASHRAFUL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. R BORA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
5)	MR B D DAS	12-03-2025	To	21-03-2025
6)	MR. S K SINHA	10-03-2025	To	20-03-2025
7)	MR G BORDOLOI	10-03-2025	To	17-03-2025

8)	MR. J P SHARMA	08-03-2025	To	25-03-2025
9)	MR. R SARMAH	11-03-2025	To	17-03-2025
10)	MD. H BHUYAN	11-03-2025	To	30-04-2025
11)	MS S DAS	11-03-2025	To	21-03-2025
12)	MR. N J GOGOI	13-03-2025	To	17-03-2025
13)	MS. S SARMA	20-03-2025	To	21-03-2025
14)	MR S P DAS	17-03-2025	To	18-03-2025
15)	MR I RAFIQUE	14-03-2025	To	04-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Monday,17th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
1	I.A.(Civil)/389/2025 in WP(C)/5690/2024	SHRI SHAJAHAN ALI SARKAR Versus MD AZIAR RAHMAN AND ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY	SC, ELEM. EDU MR. J AHMED SC, SSA
	WITH WP(C)/5690/2024	MD. AZIAR RAHMAN Versus THE STATE OF ASSAM AND 10 ORS	MR. J AHMED MR H RAHMAN	SC, ELEM. EDU MR. I H LASKAR(R-11) MR. P K DEKA(R-11) MR. P DAIMARY(R-11) MR. R. KARIM(R-11) MS. N M LONGKENG(R-11) SC, BTC J MEDHI(R-11)
ADMISSION				
2	WP(C)/3597/2021 WITH WP(C)/351/2022 (D/O)	ALOKESH CHANDRA RAY AND 62 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM
	WITH WP(C)/231/2022	ATOWER RAHMAN AND 50 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU
	WITH WP(C)/527/2022	BASANTI DAS AND 48 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU GA, ASSAM
	WITH WP(C)/2169/2022	CHARAN BISWAS AND 44 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. S ROY MR. M H LASKAR MR F ABDULLAH MR M HOSSAIN	SC, ELEM. EDU
	WITH WP(C)/6277/2023	KHITISH CHANDRA RABHA Versus THE SECRETARY TO THE GOVT OF ASSAM AND 6 ORS	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM

7	WITH WP(C)/6297/2023	RENUKA DEVI Versus THE SECRETARY TO THE GOVT. OF ASSAM AND 6 ORS.	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM MR. K R PATGIRI (R-7) MR G SARMA (R-7) MS CHITRALEKHA DAS MS K BARMAN (R-7) MS. D. DEVI (R-7)
8	WITH WP(C)/6314/2023	JAIN UDDIN AHMED Versus THE SECRETARY TO THE GOVT OF ASSAM AND 6 ORS	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM
9	WITH WP(C)/6610/2023 WITH CAVT. 929/2023	BAHARUL ISLAM Versus THE SECRETARY TO THE GOVT OF ASSAM, SCHOOL EDUCATION DEPARTMENTAND 5 ORS	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM MR. A M KHAN FOR CAVEATOR
10	WITH WP(C)/6656/2023 CAVT. NO. 09272/023,	ARJUMINA RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM MR. A M KHAN FOR CAVEATOR
11	WITH WP(C)/6657/2023 CAVT. NO. 09282/023,	ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR J ISLAM MR. A. HUSSAIN	SC, ELEM. EDU GA, ASSAM MR. A M KHAN FOR CAVEATOR
12	WP(C)/7341/2021 B/O	MRS. NIRUPAMA HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS	MS M BORAH MS. S BURAGOHAIN MR. B B BORAH	SC, HIGHER EDU MR A C BORBORA (R-3) MRS. R BORBORA (R-3) MR. M SMITH (R-3) MR. N BORPATRAGOHAIN (R-3)
13	WP(C)/215/2023 B/O	NIVA DOLEY Versus THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO	SC, AG SC, HEALTH SC, FINANCE
14	WP(C)/594/2023	MD HUSSAIN ALI @ HUSSEN ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	GA, ASSAM GA, ASSAM SC, AG SC, TRANSPORT SC, FINANCE SC, A S T C
15	WITH WP(C)/1183/2023	SREEMANTA KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR P K KALITA MR. K R BOROOAH	GA, ASSAM SC, TRANSPORT SC, A S T C SC, FINANCE
16	WP(C)/710/2023	PROBIN SAIKIA@PRABIN SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR H K J AHMED MS. B DAS	GA, ASSAM MR. H SARMA (R-1 & R-3) MR. R DHAR (R-2 & R-4) SC, DIMA HASAO SC, PWD
17	WP(C)/794/2023	HAM AK COLLEGE OF HIGHER EDUCATION Versus THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU MR. I ALAM, SC, NCTE (R-6) MR. M. B. CHOUDHURY, SC, SCERT, ASSAM (R-3) SC, G U
18	WP(C)/1629/2023	PROMILA BEYPI Versus THE STATE OF ASSAM AND 3 ORS	MR H BARUAH MR P BORAH MR P P PHUKAN	MR A SARMA SC, WPT AND BC SC, APTDC SC, FINANCE DEPTT.
19	WP(C)/1687/2023	JYOTISH CHANDRA BARO Versus THE STATE OF ASSAM AND 5 ORS	MS. N CHOUDHURY	GA, ASSAM

20	WP(C)/1718/2023	PRASANTA DHAR Versus THE STATE OF ASSAM AND 4 ORS	MR D K ROY	GA, ASSAM SC, TRANSPORT SC. WATER RESOURCE DEPTT.
21	WP(C)/1746/2023	JYOTI PRASAD SAIKIA Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 3 ORS	MR J CHUTIYA MS. S KEMPRAI	GA, ASSAM SC, AFDC
22	WP(C)/2130/2023	DIRU CHETIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR J P CHAUHAN	GA, ASSAM
23	WP(C)/2230/2023 B/O	SAFIOR RAHMAN Versus THE STATE OF ASSAM AND 8 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ	SC, AG (A AND E) SC, P AND R.D. GA, ASSAM MR. A HASAN
24	WP(C)/2821/2023	DR. KARUNA CHAMARIA NEE GOENKA Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. A DEKA MR N SARMA MR A CHAKRABORTY MS D MAHANTA MS N NEWME	SC, HIGHER EDU SC, U G C
25	I.A.(Civil)/3310/2023 in WP(C)/7691/2022	THE UNION OF INDIA AND 4 ORS Versus FORCE NO. 034500116 CT/GD PHUKAN DEORI	DY.S.G.I.	MR. R MAZUMDAR MRS P RAI MR. R DEKA
	WITH WP(C)/7691/2022	FORCE NO. 034500116 CT/GD PHUKAN DEORI Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	DY.S.G.I.
	WITH WP(C)/688/2023	CT/GD PHUKAN DEORI Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MRS S BARUAH DY.S.G.I. GA, AP
27	WP(C)/4207/2023 B/O	LIKHAN GOGOI AND 11 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR H P GUWALA H P NEOG	SC, PWD SC, FINANCE
	WITH WP(C)/5368/2021	TANKESWAR BARUAH AND 8 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, PWD SC, FINANCE
29	WP(C)/4928/2023	LIYAKAT ALI BARBHUIYA Versus THE UNION OF INDIA AND 3 ORS	MR. M R SODIAL MR S AHMED MR K BROOK MS S Z HAYAT	MR. K K PARASAR (C.G.C.) DY.S.G.I.
30	WP(C)/5099/2023	MANOSHI BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR G BORDOLOI MS. J BURAGOHAIN MR. A METO	SC, HEALTH
31	WP(C)/5544/2023	REZZAQL HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR	SC, HIGHER EDU MR H R A CHOUDHURY (R7) MR J ABEDIN (R7) GA, ASSAM MR. R ALI (R-5,6) MR. A M AHMED (R7) MR. S AHMED (R7) DR. R HOQUE (R-5,6) MR M RAHMAN (R7) MS. M. KHATUN (R7) P. GHOSH (R7) MS N AKTAR (R7) MR. MUSTAFA HUSSAIN (R-5,6)

	WITH I.A.(Civil)/85/2024 in WP(C)/5544/2023	BABUL HOSSAIN, Versus REZZAQL HUSSAIN AND 6 ORS	SC, HIGHER EDU MR H R A CHOUDHURY MR H R A CHOUDHURY MR J ABEDIN MR. A M AHMED P. GHOSH	GA, ASSAM MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR
32	WP(C)/5929/2023 B/O	KHAIRUN NESSA MOZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR S H MAHMUD MR. S. SUR MR S AFRIDI	SC, HEALTH
33	WP(C)/6095/2023	PANKAJ KUMAR Versus THE STATE OF ASSAM AND 4 ORS.	MR A C BORBORA MR H R A CHOUDHURY MR F U BARBHUIYA MR. R A CHOUDHURY MR J M SULAIMAN MS S DAS B BARMAN	MR. R L YADAV(R-4,5) MS. K YADAV(R-4,5) MS. M BHATTACHARJEE(R-4,5) MR. MEHUL SHAH (R-4,5) SC, SEC. EDU.
34	WITH WP(C)/6092/2023	MADHU AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS.	MR A C BORBORA MR H R A CHOUDHURY MR F U BARBHUIYA MR. R A CHOUDHURY MR J M SULAIMAN MS S DAS	MR. R L YADAV(R-4,5) MS. K YADAV(R-4,5) MS. M BHATTACHARJEE(R-4,5) MR. MEHUL SHAH (R-4,5) SC, SEC. EDU.
35	WP(C)/6120/2023 WITH WP(C)/1048/2019 (D/O), WP(C)/5451/2012 (D/O)	AMAL KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MS. D DEKA (R-4) J M BAISHYA (R-4) SC, SEC. EDU.
	WITH I.A.(Civil)/243/2025 in WP(C)/6120/2023	JATINDRA NATH DEKA Versus THE STATE OF ASSAM AND 3 ORS	MS. D DEKA	SC, SEC. EDU.
36	WP(C)/6209/2023 B/O	MD. SAMIR ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU
37	WP(C)/6265/2023 B/O	AJAHAR ALI Versus THE STATE OF ASSAM AND 9 ORS.	MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU SC, SSA
38	WP(C)/6382/2023	GUNINDRA KR NATH Versus THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR N SARMA MR. K I MAZUMDER	SC, HEALTH SC, FINANCE
39	WITH WP(C)/6146/2023	DINAMANI KALITA AND 38 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR J ABEDIN MR N SARMA MR. K I MAZUMDER	SC, HEALTH SC, FINANCE
40	WP(C)/6899/2023	SHARMILA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR R ISLAM LEGAL AID COUNSEL	SC, HIGHER EDU MR. D NATH (R-5)
41	WP(C)/7051/2023	BIMAL TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS	MR. A H M R CHOUDHURY MR. A WAHAB	GA, ASSAM SC, AG
42	WP(C)/370/2024	REZZAK ALI Versus THE STATE OF ASSAM AND 7 ORS	MR. L R MAZUMDER MR. A Z AHMED S W HUSSAIN	SC, P AND R.D. MR. S U AHMED (r-8) MR A HAWARI (r-8) SC, P H E
43	WP(C)/441/2024	MINEL BASUMATARY AND 152 ORS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, ENVIRONMENT AND FOREST DEPARTMENT AND 13 ORS	MR. A R SIKDAR J U AHMED MR S A REEYAZ	SC, BTC SC, FOREST SC, FINANCE
44	WP(C)/599/2024 B/O	KAMAL DAS Versus THE STATE OF ASSAM AND 3 ORS	J SHARMA G. DAS S MEDHI	SC, HIGHER EDU MR B D DAS (R-4) MR H K SARMA(R-4) MR S BORA(R-4) MR J LOTHAR(R-4)

45	WP(C)/1220/2024	TARA BASUMATARY AND 201 ORS Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 13 ORS	MR. A R SIKDAR J U AHMED MR. S I TALUKDAR MR S A REEYAZ	SC, BTC SC, FOREST SC, FINANCE
46	WP(C)/1590/2024	AJAY KUMAR HANDIQUE @ AJAY KR HANDIQUE Versus THE STATE OF ASSAM AND 3 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA	GA, ASSAM
47	WP(C)/3430/2024	MD. ANUWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	MD. A HASSAN(R-4) M AHMED(R-4) MR. W A SHEIKH (R-5) SC, SEC. EDU.
48	WP(C)/3473/2024	SATISH DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, P AND R.D. GA, ASSAM SC, FINANCE
49	WP(C)/3641/2024	BAKUL MALAKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	SC, WATER RESOURCE SC, FINANCE DEPTT.
50	WP(C)/3903/2024	EX CT MUNIJAR MEENA Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA	MR. D J DAS(R-1 TO 4 (CGC)) DY.S.G.I.
51	WP(C)/3966/2024	RAVINDER SINGH Versus STATE BANK OF INDIA AND 3 ORS	MS S DAS	MR. S Ali (R-1 TO 4) MR K DAS (R-1 TO 4) SC, SBI
52	WP(C)/4151/2024	KAJAL CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS	MR R P SHARMA MRS. R RONGMEI MS. K L R YANTHAN	GA, ASSAM
53	WP(C)/5149/2024	SANGHAMITRA SAHA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR GAURAV R DUTTA MR A R BAROOAH	R C SANCHATI(R-4) MR. B D CHOWDHURY(R-3) G BAISHYA (R-3) MR S SANCHETI(R-4) MR. A SANCHETI (R-4) MR. U GOSWAMI(R-4) SC, HEALTH
54	WP(C)/5213/2024	MEHMUD ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S SUTRADHAR	SC, SEC. EDU.
55	WP(C)/5287/2024	HANGSHANATH BORA Versus THE STATE OF ASSAM AND 4 ORS	MR. D C C PHUKAN	SC, ELEM. EDU GA, ASSAM
56	WP(C)/5676/2024	SARBESWAR BARKALITA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	BABLI DAS MR. S RAHMAN MR A N IQBAL	SC, ELEM. EDU
57	WP(C)/6553/2024	MD. CHAMED ALI Versus THE STATE OF ASSAM 6 ORS	MR H R A CHOUDHURY MR. A T SARKAR MR S HUSSAIN AMINUR RAHMAN	SC, AG SC, PWD
58	WP(C)/504/2025 FIXED	MD. SAFIUL HOQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, ELEM. EDU MR. A. CHALIHA, SC, FINANCE AND TAXATION
ORDERS				
59	WP(C)/1595/2018	MORIOM BIBI Versus THE STATE OF ASSAM AND 8 ORS.	MR. B CHAKRAVARTY	SC, ELEM. EDU MR. U K NAIR, SC (R-9) MR. A M BARBHUIYA(R-6, 7 & 8) F BEGUM
60	WP(C)/2639/2018	BYOMAKESH DUTTA Versus THE STATE OF ASSAM AND 7 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	SC, HIGHER EDU

61	WP(C)/3273/2018	MANTU KUMAR BHUYAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J PHUKAN MR H BARUAH	SC, HIGHER EDU MR. P K ROYCHOUDHURY (R5) MR. N G KUNDU (R6)
62	WP(C)/6388/2018	MAINUL HOQUE CHOWDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MR. V ACHUMI MR MONZUR K CHOUDHURY	SC, SEC. EDU.
63	WP(C)/1264/2023	SASANKA BUJAR BARUAH AND 15 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY G. GOSWAMI (P1-P3, P5- P7, P16) MR H K NATH (P1-P3, P5- P7, P16) MR. P BORAH A J KASHYAP (P1-P3, P5-P7, P16) MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	SC, HIGHER EDU SC, APSC SC, FINANCE
	WITH I.A.(Civil)/3712/2024 in WP(C)/1264/2023	SASANKA BUJAR BARUAH AND ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H K NATH A J KASHYAP MS. G GOSWAMI	SC, HIGHER EDU SC, APSC
64	WITH WP(C)/1267/2023	RAHUL NATH AND 33 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY G. GOSWAMI (P1, P2, P8, P10-P12, P21, P23-P25, P27, P32, P33) MR H K NATH (P1, P2, P8, P10-P12, P21, P23-P25, P27, P32, P33) MR. P BORAH A J KASHYAP (P1, P2, P8, P10-P12, P21, P23-P25, P27, P32, P33) MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	SC, HIGHER EDU SC, APSC SC, FINANCE
	WITH I.A.(Civil)/3711/2024 in WP(C)/1267/2023	MS. SANCHITA NATH AND ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H K NATH A J KASHYAP MS. G GOSWAMI	SC, HIGHER EDU SC, APSC
65	WITH WP(C)/1271/2023	BHARADWAJ CHOUDHURY AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY G. GOSWAMI (P2, P4) MR H K NATH (P2, P4) A J KASHYAP (P2, P4) MR. S HAZARIKA	SC, HIGHER EDU SC, APSC
	WITH I.A.(Civil)/3713/2024 in WP(C)/1271/2023	MS JONALI DAIMARY AND ANR Versus THE STATE OF ASSAM AND 5 ORS	G. GOSWAMI MR H K NATH A J KASHYAP	SC, HIGHER EDU SC, APSC
66	WITH WP(C)/1275/2023	MD. ABDUL AZIZ ALI AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY G. GOSWAMI (P1, P3) MR H K NATH (P1, P3) A J KASHYAP MR. S HAZARIKA MS A M DCOSTA	SC, HIGHER EDU SC, APSC
	WITH I.A.(Civil)/3715/2024 in WP(C)/1275/2023	MD. ABDUL AZIZ ALI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	G. GOSWAMI MR H K NATH A J KASHYAP	SC, HIGHER EDU SC, APSC
67	I.A.(Civil)/3678/2023 WITH WP(C)/390/2018 AND Review.Pet./67/2020 (BOTH D/O) in Review.Pet./67/2020	NO. 1 DHEMAGARH L.P SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. U K GOSWAMI	SC, ELEM. EDU

68	WP(C)/2427/2024	SHEIKH ABDULLAH Versus THE STATE OF ASSAM AND 3 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	GA, ASSAM SC, SEC. EDU.
69	WP(C)/2681/2024	LAKHIMI PHUKAN AND 16 ORS. Versus THE STATE OF ASSAM AND 19 ORS	MR K K MAHANTA (Sr. Advocate) MR. S HOQUE MR. A PAUL MS. P BORAH MR. M ISLAM MR. R ALOM	SC, HIGHER EDU A RAHMAN (R8, R14, R17, R20) MR. S. SUR (R8, R14, R17, R20)

WITH

[I.A.\(Civil\)/2525/2024](#)
in WP(C)/2681/2024

LAKHIMI PHUKAN AND 16 ORS.
Versus
THE STATE OF ASSAM AND 19 ORS

MR. S HOQUE
MR. A PAUL
MS. P BORAH
MS. P BORAH
MR. M ISLAM
MR. R ALOM

SC, HIGHER EDU
DR. P AGARWAL (R-3)

HEARING

70	WP(C)/2981/2015 FIXED	THE STATE OF ASSAM and ANR. Versus HEMANTA KUMAR SINGH and 6 ORS	MR.R MAZUMDAR SC, ELEMENTARY EDUCATION	MR.S K SINGHA(R-1 to 7) MR.M K NEOG(R-1 to 7) MR.M K DUTTAR-1 to 7
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LEAVE NOTE OF ADVOCATES FOR 17/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
5)	MR B D DAS	12-03-2025	To	21-03-2025
6)	MR. S K SINHA	10-03-2025	To	20-03-2025
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15)	MR I RAFIQUE	14-03-2025	To	04-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,17th March 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/9219/2019 (AT 2:00 PM)	CENTURY PLYBOARDS (I) LTD. AND ANR. Versus UNION OF INDIA AND 5 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	MR. B C PATHAK MR. R K D CHOUDHURY MR. B PATHAK MR. N CHOUDHURY(R-7) MR. B D DEKA(R-7) MR. R THADANI MR. M DAS(R-7) ASSTT.S.G.I. MR. A DEKA(R-7) MS. G KAUR (R-7)
ADMISSION				
2	Crl.Pet./890/2018 WITH LCR	RAJESH PRASAD GUPTA Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MS. C CHOUDHURY	MR. T J MAHANTA (R2) MR. S M MOLLAH (R2) MR D MAHANTA (R2) PP, ASSAM
3	Crl.Rev.P./70/2019 B/O	BISAL DUTTA Versus THE STATE OF ASSAM AND ANR.	MS B TALUKDAR MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI	MR. S C KEYAL (R2) PP, ASSAM
4	Crl.Pet./944/2019	ABHIJIT CHUTIA AND 5 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K MUNIR MR. P HAZARIKA MR. P K MUNIR	MR. B K GOGOI PP, ASSAM
5	WITH Crl.Pet./1461/2019	BHULA TAMULY Versus THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MR D MAHANTA	MR. B K GOGOI MR. B K GOGOI MR. A D CHOUDHURY MR. G TAMULI PP, ASSAM
6	Crl.Pet./1256/2019 WITH LCR 6 FILES	LAKHI NANDAN PEGU Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. A DHAR MR. D GOGOI	PP, ASSAM
7	WITH Crl.Rev.P./494/2019	SMTI LEENA THAKURIA Versus THE STATE OF ASSAM AND ANR.	MR. S K SINGHA MR. R DE MR. G PATHAK	PP, ASSAM
8	Crl.Rev.P./114/2020	DWIPEN RABHA Versus SMTI PRAMILA RABHA	MR S HOQUE MS A ZAHAN S I AKAND	MR. M A SHEIKH K U AHMED MS F INTAZ

ORDERS

9	Crl.A./191/2016 WITH OFFICE NOTE, LCR 4 FILES	AZAD ALI and 2 ORS Versus THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED	PP, ASSAM
10	Crl.A./221/2016 WITH LCR 3 FILES, OFFICE NOTE	BASANTI MAHANTA Versus THE STATE OF ASSAM and ANR	MR.A M BARBHUIYA MR.J N ISLAM MS.F BEGUM	PP, ASSAM
11	WITH Crl.A./230/2016	SMT SWAPNA SINGHA Versus THE STATE OF ASSAM	MRA PAUL MS.P DAS MR.R A AHMED	
12	Crl.A./335/2016 WITH LCR 4 FILES(OUT OF 14), OFFICE NOTE	SRI NGI THAN LET GOHAIN Versus STATE OF ASSAM	MR.M K CHOUDHURY MR.S K GOSWAMI MS.A CHOUDHURY MR.B K GOSWAMI MR.R KATHKATIA	PP, ASSAM
13	Crl.A./135/2017 WITH OFFICE NOTE	SRI HAREKRISHNA DEVNATH Versus SRI DILIP MADAK and ANR	MR.R S CHAUHAN	PP, ASSAM
14	Crl.A./148/2017 WITH LCR 3 FILES, OFFICE NOTE	SHRI INDESWAR SONOWAL Versus STATE OF ASSAM and ANR	MR.D SAIKIA MR.S RAHMAN MR.I CHOUDHURY MRS M ABDULLAH P MR.A S ALI MR.N D SARMA	PP, ASSAM
15	WITH Crl.A./149/2017	MIR KASHIM AHMED Versus THE STATE OF ASSAM and ANR	MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A AHMED	PP, ASSAM
16	CRL.A(J)/17/2020 5 Y 7 M 24 D.:WITH LCR 5 FILES, OFFICE NOTE	ASURUDDIN Versus THE STATE OF ASSAM	MR. P N GOSWAMI(AMICUS CURIAE)	PP, ASSAM
17	Crl.A./35/2020 WITH LCR 4 FILES	AZIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR	L R MAJUMDAR MD. I HUSSAIN	PP, ASSAM
18	Crl.A./75/2020	TRIDIB KUMAR BARUAH Versus THE STATE OF ASSAM AND 2 ORS	MR. K SARMA MR D DAS MR. B J TALUKDAR	MR T CHAKRABORTY (R-2, 3) MR. D CHOUDHURY (R-2, 3) PP, ASSAM
19	Crl.A./80/2020 WITH LCR 3 FILES, OFFICE NOTE	MOTLEB ALI MANDAL Versus THE STATE OF ASSAM AND ANR	MR. A DHAR MISS S ROY MD F FARIDI	PP, ASSAM
20	Crl.A./84/2020 WITH LCR 4 FILES, P.B.-1, OFFICE NOTE	RAJEN BORA Versus THE STATE OF ASSAM AND ANR	MR. J M GOGOI MS. S GOGOI MR J P KACHARI	PP, ASSAM
HEARING				
21	Crl.Rev.P./36/2012 WITH LCR 3 FILES	Y. PRADIP SINGHA Versus THE STATE OF ASSAM	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MR.U DUTTA MR.J KOTOKY	PP, ASSAM
22	Crl.Rev.P./46/2012 WITH LCR 4 FILES	MD. RUPCHAN ALI Versus THE STATE OF ASSAM	MR.A R SIKDAR MD.A HUSSAIN MR.M AHMED MR.M H TALUKDAR	PP, ASSAM
23	Crl.Rev.P./61/2012 WITH LCR 4 FILES	SRI NABA CHUTIA and 2 ORS Versus THE STATE OF ASSAM	MR.P J SAIKIA MR.A K GUPTA MR.N K BARUA	PP, ASSAM
24	Crl.Pet./176/2018 WITH LCR(SCANNED COPY)	SREEJIT DEY Versus THE STATE OF ASSAM AND ANR.	MR. P K DAS MS. S SARMAH	PP, ASSAM

25	WITH Crl.Pet./823/2016	KISHORE BIYANI and 2 ORS Versus THE STATE OF ASSAM and ANR	DR.ASHOK SARAF MR. A M BORA MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	MR. N K KALITA MR. V A CHOWDHURY PP, ASSAM
26	Crl.Pet./954/2018 WITH LCR	JAMIR ALI Versus THE STATE OF ASSAM AND ANR.	MR Z ALAM	MR. N K HALOI (R-2) MR. P C SARKAR (R-2) MR. P C SARKAR (R-2) MR. S NAWAZ (R-2) PP, ASSAM
27	Crl.Pet./1152/2018	NIRANJAN BORA Versus REKHA BORA	MR. Z HAMMAD MR E AHMED MR. R A CHOUDHURY	MS. M B BARUAH (Legal Aid Counsel))
28	Crl.Pet./1178/2018	MADAN GOPAL AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A M BORA MS. C CHOUDHURY MR. R BARTHAKUR	MR Z KAMAR (R2) MR. R R KAUSHIK (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. H GOSWAMI	20-02-2025	To	20-03-2025
3)	MR. S D PURKAYASTHA	17-03-2025	To	22-03-2025
4)	MR. A R SHOME	12-03-2025	To	19-03-2025
5)	MR B D DAS	12-03-2025	To	21-03-2025
6)	MR. S K SINHA	10-03-2025	To	20-03-2025
7)	MR G BORDOLOI	10-03-2025	To	17-03-2025
8)	MR. J P SHARMA	08-03-2025	To	25-03-2025
9)	MR. R SARMAH	11-03-2025	To	17-03-2025
10)	MD. H BHUYAN	11-03-2025	To	30-04-2025
11)	MS S DAS	11-03-2025	To	21-03-2025
12)	MR. N J GOGOI	13-03-2025	To	17-03-2025
13)	MS. S SARMA	20-03-2025	To	21-03-2025
14)	MR S P DAS	17-03-2025	To	18-03-2025
15)	MR I RAFIQUE	14-03-2025	To	04-04-2025